



सत्यमेव जयते

GOVERNMENT OF INDIA

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI

OBJECTION LIST

National Company Law Tribunal

Application March To Sept 2020 Objection List

S No	Diary No	Matter Name	Section	Main Case No	Advocate Name	Status	Date
1	710102062082020	RITESH SPINNING MILLS LIMITED	Sec. 230-232	1St Motion	SAHEB SINGH CHADHA	Pgs Not Clear / Vakalatnama Missing 521,534,536,537,538,539,540,54	29.05.2020
2	0710102/06086/2020	Akash Singhal Vs. Earth Infrastructure Private Limited	Rule 11 of NCLT	IB/401/ND/2017	Akash Singhal	Proof Service	18.05.2020
3	710102062292020	Debashis Nanda	Application under any other provisions- IBC	IB/590/PB/2018	Debashish Nanda	Pgs Not Clear- 446,447,453,498,499,501,502,503- 507,519,521,522,534,543,544,545,556,594,607,608,613-615,616-625,626,627,630,675,721	01.06.2020

4	0710102/03656/2020	STATE BANK OF INDIA	22(3)(b)	IB/2013/ND/2019	Shweta Dhingra	Page NO .11 to 15 Not Clear	02/05/2020
5	710102062092020	Northern Arc Capital Vs. Five Core Electronics Limited	Application under any other provisions- IBC	IB/1671/ND/2019	SHAKUNT SAUMITRA	Page Numbering Not Mentioned	30.05.2020
6	0710102/06085/2020	Anant Overseas Pvt Ltd VS Global Houserware Ltd		IB/73/PB/2017	Vijender Sharma, Liquidator	Page no. 289 to 396 & 401,439,493,494,498,500 Not Clear	18/05/2020
7	0710102/03950/2020	SHREEINDIAN HOLIDAYS PRIVATE LIMITED Vs. Registrar of Companies NCT of Delhi & Haryana	Sec 252 (3)		Prakash Giri Goswami,	Pages wrong arrange and Case Type wrong	05/06/2020
8	710102062832020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana	Sec 252 (3)	CA/159/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020
9	710102062812020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana	Sec 252 (3) - By Government Body	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020
10	0710102/03530/2020	BANK OF INDIA Vs. RELIABLE INSUPACKS PRIVATE LIMITED	Application under any other provisions- IBC	ib/1117/nd/2018	Jaspreet Singh	Pagination Not Done	21/03/2020

11	0710102/03554/2020	Trifecta Venture Debt Fund Vs. Ad Victoriam Ventures Private Limited	22(3)(b)	IB/2380/ND/2019	Anand Raj	Page No 14,15,20 Not Clear	30/03/2020
12	710102/06324/2020	KUMAR ALOK Vs. India Power Corporation Limited	Sec. 59	NIL	NIL	Wrong Document / Case Type	07.06.2020
13	0710102/03467/2020	MONIKA GAUR AHMAD AND ORS. Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	Application under any other provisions	Not mentioned	PRINCE MOHAN SINHA	pg-60-107 not clear and case type wrong	19/03/2020
14	710102/03491/2020	Kashi Viswanathan Sivaraman Vs. Lalit Kishore Aggarwal & Anr.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	IB/564/ND/2019	Prateek Kushwaha	Pgs Not Clear- 239237185167257	20.03.2020
15	0710102/06297/2020	RAKESH KUMAR SINGALA	Sec 60(5)	(IB) No. 985/ND/2018	ANAND BAJPAI	page numbering not mention	06/03/2020
16	0710102/06381/2020	MANOHAR LAL VIJ	Sec 43(1) r/w Sec 44 (1)	IB/179/ND/2019	c.s Gupta	Pg No 43,67,73,74 The Page is Kept upside Down . And Pg No 95,97to103,111-118 Not Clear	10/06/2020
17	0710102/06385/2020	POOJA BAHRY Vs. BINAY SARAWGI	Sec 30	IB/871/nd /2019	Law Office of A. Anand	PG NO 249 TO 271	10/06/2020

18	0710102/06404/2020	Mrs Sarika Somvanshi and Ors. Vs. R S Stone Pvt Ltd	Sec 60(5)	IB/1788/ND/2018	Jatin S Sethi	Pg No 65 Translation	11/06/2020
19	0710102/06437/2020	Chhattisgarh State Power Generation Company Limited Vs. Tecpro Systems Limited	Application under any other provisions- IBC Caveat Application	ib/197/pb/2017	anand Shankar	Wrong File	13/06/2020
20	0710102/06443/2020	Shipra Somani Vs. Mayasheel Retail India Limited	IBC Under Sec 9	IB/2184/ND/2019	Manorath Rathi	Wrong Section	13/06/2020
21	0710102/06481/2020	Raj Kumar Gupta Vs. RATHI ISPAT LTD	Sec 60(5)	IB/558/ND/2019	Raj Kumar Gupta	Case Type / Starting Pagination Not Done & Pg No 121, Pg No 162,163 Missing	17/06/2020
22	0710102/06483/2020	Pico Event Marketing (India) Pvt Ltd Vs. 1. Gillis Lockwood Heller	Application under any other provisions- IBC	(IB) NO 100/ND/2019	ADITYA VERMA	Proof of Service	17/06/2020
23	0710102/06487/2020	NCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & (ELBEE PORTFOLIO PVT.LTD.)	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	CA/1032/252/2019	Lakshmi Gurung	Wrong Section	17/06/2020
24	710102/06499/2020	Rakesh Kumar Jain	Sec 60(5)	IB/2161/ND/2019	MOHIT NANDWANI	Proof Of Service	17/06/2020

25	710102036052020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED	Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2021
26	710102036022020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED	Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2022
27	710102036032020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED	Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23/04/2020
28	710102036002020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23/04/2020
29	710102036012020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23/04/2020
30	710102/06434/2020	SUNITA RANI Vs. SAHARA CREDIT COOPRATIVE SOCITY PRIVATE LIMITED	Sec 252 (1) - By Government Body		NAVEEN SINGLA	Wrong Document	13/06/2020
31	710102/06420/2020	Income Tax Department Vs. Rajesh wadhwa & Yashpal Wadhwa	Sec 252 (1) - By Government Body		Pranav Kumar	Wrong Document / Case Type Wrong	06/12/2020

32	710102/06393/2020	VARDHMAN LANDCON PRIVATE LIMITED	Sec 252 (3)		SHIVANGI SINGH	Case Type Wrong / No Pagination / Every Pgs Not Signed / ROC & Income Tax Service	06/10/2020
33	710102/06390/2020	ARIHANT INFRAPROJECTS PRIVATE LIMITED	Sec 252 (3)		SHIVANGI SINGH	Every Pages Not Sign / No Pagination / Case Type Wrong	06/10/2020
34	710102/06305/2020	RETRO CONSULTANTS PRIVATE LIMITED	Sec 252 (3)		SHIVANGI SINGH	Case Type Wrong / Index Wrong / ROC & Income Tax Service	06/06/2020
35	710102/06338/2020	Pankaj Kumar Rustagi Vs. Pee Aar Exim Pvt. Ltd.	Sec 241 (2)	NIL	Shubho Jana	Wrong Document	06/08/2020
36	710102/06448/2020	Department of Telecommunication V/s. Tata Tteleservices (Maharashtra) limited	Sec. 230-232 - Second Motion	CA/CAA/126/PB/2018	Kamal Kant Jha	Petition Not Sign / List Of Date & events & Brief Synopsis / Accounting Treatment Certificate	15/06/2020
37	0710102/03483/2020	Richa gupta Vs. hotel zodiac	Sec. 241(1)		RANJANA ROY GAWAI	Page no-209 to 216 not clear / Proof Of Service All Respondents / Payment Receipt	19/03/2020
38	0710102/03481/2020	ACL Components Limited	Sub-section (I) of section 230		Afnaan Siddiqui	Page no-97 to 111,105,106-109, is not clear	19/03/2020

39	0710102/03498/2020	GOLDSTONE LIFESTYLE PRIVATE LIMITED Vs. Registrar of Companies Delhi	Sec 252 (3)		Sidharth Sharma	Case Type Wrong / List Of Date & Events	20/03/2020
40	710102064352020	RAJENDRA PRASAD TAK V/S UNION ROADWAYS LTD. & ORS	Rule 11 of NCLT, 2016	IB-577(ND)/2018	PAWAN	CASE TYPE WRONG,PAGE 30-32 MISSED	13/06/2020
41	710102064232020	SHILPI CABLES PVT. LTD.	Application under any other provisions- IBC	IB-461(PB)/2017	SUKHDEV MADNANI	CASE TYPE WRONG,INDEX MISSED,PAGE-25-27 NOT CLEAR	12/06/2020
42	0710102/06412/2020	TCM-UTM JV Vs. RAJESH JANGRA	Sec 60(5)	C.Pc NO. IB-248/ND of 2019	ANGAD MEHTA	Case type wrong	06/12/2020
43	0710102/03527/2020	DEEPAK Vs. JNC CONSTRUCTIONS PRIVATE LIMITED	Sec 60(5)	CP NO/IB/272/PB/2019	DEEPAK	Case type wrong/Pages Not Clear-19 / Missing Pg-9	21/03/2020
44	0710102/03582/2020	Hitesh Bhardwaj Vs. Nistha Bhardwaj	Rule 11 of NCLT	CP/-----2020	Atul Singh	Case type wrong	14/04/2020
45	0710102/03595/2020	uttam value steels limited Vs. art special situation finance limited	Application under any other provisions- IBC	CP/IB/ 1830 OF 2017	VAIJAYANT PALIWAL	Case type wrong	19/04/2020

46	0710102/03610/2020	SUNIL HANDA Vs. TODAY HOMES NOIDA PRIVATE LIMITED	Sec 60(5)	C.P. NO.923 OF 2018	ABHAY PRATAP SINGH	Case type wrong	24/04/2020
47	710102/06367/2020	KUNDAN CARE PRODUCTS LIMITED Vs. MR. AMIT GUPTA	Rule 11 of NCLT, 2016	IB/940/ND/2018	Vaibhav Singh	Application Every Pages Not Sign / Adffidavit Deponent Signature / Case Type Wrong	09/06/2020
48	0710102/06430/2020	CONCEPT GROUP	IBC Under Sec 9	Company Petition IB (IBC)		page:56-135, 148-227 not clear etc	12/06/2020
49	0710102/02900/2020	L & T FINANCE LIMITED Vs. BRIJ BHUSHAN SINGHAL	IBC under Sec 7	Company Petition IB (IBC)		case type change and vol 2-3 not upload etc	04/03/2020
50	0710102/03622/2020	PUNJAB NATIONAL BANK Vs. BANSAL DIAMONDS PVT. LTD.	IBC under Sec 7	Company Petition IB (IBC)		16,24 NOT CLEAR	28/04/2020
51	0710102/06009/2020	CITRON STRAEGIES PVT LTD Vs. LEADING HOTELS LTD	IBC under Sec 7	Company Petition IB (IBC)		FORM 2 MISSED PART 3 IRP DETAIL MISSED	11/05/2020
52	0710102/06047/2020	ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE LIMITED	IBC under Sec 7	Company Petition IB (IBC)		page:25, 31, 54, 84, 86- 88, not clear etc	14/05/2020

53	0710102/06029/2020	CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	Company Petition IB (IBC)		proof of service missed AND BREIF OF SYNOPSIS MISSED	11/05/2020
54	0710102/05995/2020	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	IBC under Sec 7	Company Petition IB (IBC)		PART-3 IRP DETAIL MISSED FORM 2 MISSED	11/05/2020
55	0710102/03583/2020	HOTEL BANJARA LIMITED Vs. CHARMS INDIA PRIVATE LIMITED	IBC under Sec 7	Company Petition IB (IBC)		Pagination missing ETC PAGES NOT CLEAR	14/04/2020
56	0710102/06526/2020	Workgroup Business Solutions PVT Ltd Vs. NSS GLOBAL SOLUTIONS PVT LTD	IBC Under Sec 9	Company Petition IB (IBC)		document uncompleted	19/06/2020
57	0710102/03137/2020	RAKESH JAIN Vs. SIKKA INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	Company Petition IB (IBC)		FORM 1 PART 3 HAND WRITTEN 17 PAGE HANDWRITTEN 59 PG CUT 61,63 PG CUTand single home buyer	11/03/2020
58	0710102/06574/2020	Rakesh Jain & Another Vs. MCJ MULTIPACK PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	Company Petition (Companies Act)	Bharat Arora	Proof of Service & List of Date And Events & Brief Synopsis	23/06/2020
59	0710102/06249/2020	Kuldeep Kumar Bassi Vs. CMI FPE	Sec 60(5)	IB/50/PB/2018	Srishti Khare	WRONG CASE TYPE,PAGE NO.-145,180,181,242 TRANSLATE	02/06/2020

60	0710102/03534/2020	SATYADEVI ALAMURI Vs. TECPRO INFRA PROJECTS LIMITED	Sec 12(2)	(IB) - 1721(PB)/2019	Bhavana Duhoon	Pg No 8A,11,12 & case type wrong & documents not upload properly	24/03/2020
61	0710102/06123/2020	K&A Organics Vs. Tamta Construction Co-Private Limited	Sec. 12A	IB/1121/ND/2019	ARVIND KUMAR	case type wrong	21/05/2020
62	0710102/06065/2020	uttam galva metalics limited Vs. pricewater house coopers professional services	Application under any other provisions- IBC	COMPANY PETITION (IB)-2054(MB)/2018	MISHA	case type wrong	
63	0710102/06064/2020	uttam value steel Vs. pricewater house coopers professional services	Application under any other provisions- IBC	(IB)-2054(MB)/2018	MISHA	Wrong Section	15/05/2020
64	710102/06589/2020	precitech enclousures system pvt. ltd Vs. precitech enclousures system pvt. ltd	Sec. 241(1)		SANYAM JAIN	Pgs Not Clear- 46,59,62,75,76,88,89,93,95,99,100,101,102,103,105,111,112,113,114,116,120,121,123,163,164,165,170,172,180,182,200,201,202	24/06/2020
65	710102/06563/2020	RAM RAKHA KAMBOJ Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	Sec 252 (3)		Laxmi Narayan Taparia	8,10,11,14,17,137, / Translate Pg-60 / Pages Cut-102	22/06/2020
66	710102/06261/2020	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PVT. LTD.	Sec 425		Shubho Jana	List Of Date & Events / Brief Synopsis / Pg Not Clear19 / Missing-26 / Wrong Arrange-67,102	06/03/2020

67	710102/03548/2020	Pushpa Shrikant Kulkarni Vs. Unitech Limited	Sec. 73(4)		NIL	Document Not Properly	28/03/2020
68	710102/03555/2020	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234		RAJNEESH SOOD	Pgs Not Clear-146,191 Petition & Annexure Every Pages Not Sign / Index Not Mention	31/03/2020
69	710102/03586/2020	Balasubramanian Enterprises Private Limited Vs. ANDY NADAR MATHIALAGAN	Sec. 131(1)		NIL	Not Properly Upload Document	16/04/2020
70	710102/06354/2020	PANASONIC AVC NETWORKS INDIA COMPANY LIMITED	Sub-Section (1) Of Section 66.		KARAN MALHOTRA	Not Properly Upload Document	08/06/2020
71	0710102/06581/2020	IDBI Bank Limited	Application under any other provisions- IBC	CP/IB NO/3/ND/2019	Harshit Khare	Proof of Service	23/06/2020
72	0710102/06586/2020	Ms. Priyanshi Arora Vs. Dream Procon Projects Limited	Application under any other provisions- IBC	CP NO/IB/1771/ND/2018	NILESH SHARMA	Case Type Wrong	23/06/2020
73	0710102/03423/2020	Global Autotech Limited Vs. Maini Constructions Private Limited	Application under any other provisions- IB	CP NO/1236/2016	ROHIT GANDHI	Case Type Wrong & Pg No 114,181	18/03/2020

74	0710102/06394/2020	MUKESH KUMAR GUPTA	60(5)	IB/755/PB/2018	NOT MENTION	CASE TYPE WRONG PAGE	
75	0710102/06298/2020	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.	APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
76	0710102/06287/2020	Punjilloyd Ltd Vs. Indian Oil Corporation Limited	60(5)	IB/731/PB/2018	Meharia & Compaby	CASE TYPE WRONG	
77	0710102/06299/2020	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.	APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
78	710102065512020	M/ s NUPUR FINVEST PVT. LTD. V/S M/ s UNNATI FORTUNE HOLDINGS LTD.	Sec 60(5)	IB-45(PB)/2018	RAJANSH THUKRAL	WRONG CASE TYPE ,TRUE COPY SIGN MISSED	20/06/2020
79	710102065432020	M/S STRESSED ASSESTS STABILIZATION FUND V/S M/S JAIN STUDIOS LTD.	Application under any other provisions- IBC	IB-244(PB)/2019	MANISH AGARWAL	Matter Format Wrong / Index Not Properly / Every Pages Not Sign	24/06/2020
80	710102062742020	Indian Oil Corporation Limited Vs. Indian Oil Corporation Limited	Sec 60(5)		Meharia & Compaby	CASE TYPE WRONG,ONLY PROOF OF SERVICE	

81	710102/06424/2020	Sukhdev Madnani	Application under any other provisions- IBC	IB-461(PB)/2017	SUKHDEV MADNANI	Case Type Wrong	06/12/2020
82	710102/06269/2020	Alfatech Private Limited Vs. The Registrar of Companies	Sec 252 (1) - By Government Body	NIL	Kajal Goyal	Case Type Wrong / STK-7 Missing	06/04/2020
83	710102/06245/2020	HYGIE PROFILE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	Sec 252 (3)	MANISH KUMAR SINGH	Pgs Not Clear-41,118,134 / All Pgs Blur	02.06.2020
84	710102/06203/2020	UPFRONT TRADING PRIVATE LIMITED Vs. Sony Financial Services Limited	Sec. 230-232 (2nd Motion)	CA/CAA/39/ND/20 20	VIJAY KUMAR GUPTA	Vakalatnama Missing / Certified Copy Missing	29.05.2020
85	710102/03485/2020	B L TRADE INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	NIL	SAROJ KUMAR SINGH	Case Type Wrong / ROC & Income Tax Service	19/03/2020
86	0710102/03282/2020	Vishal Fabrics & Ors Vs. AVJ Developers (India) Pvt.Ltd	Sec 60(5)		un singh	Memo of Parties & Pages Are Not Clear	29.06.2020
87	710102/06619/2020	TUSHAN AHUJA Vs. VIPIN AHUJA	Sec. 241(1),Sec. 242(4),Sec. 244(1)		ANGAD MEHTA	Breif Synopsis	25/06/2020

88	710102/03412/2020	UJJAWAL GARMENTS PRIVATE LIMITED	Sec 252 (3) - By Government Body		Sanjeev Choudhary	Translate Pg-78-79,81-88,91 / Pg Not Clear-69,89 / Missing-17-34	18/03/2020
89	710102/03383/2020	Navneet Kumar Gupta	Application under any other provisions- IBC	IB/1038/2018	Navneet Kumar Gupta	Pgae Not Clear-80	17/03/2020
90	710102/03271/2020	SUDHIR POWER PROJECTS LIMITED Vs. ARYAVIR BUILDCON PVT. LIMITED	Rule 11 of NCLT, 2016	NIL	YASHMEET KAUR	Document Not Upload	14/03/2020
91	710102/03252/2020	Anil Tayal	Application under any other provisions- IBC	IB/2240/ND/2019	NIL	Case Type Wrong / Pages Blur-3-7,15 / Missing-16	13/03/2020
92	710102/03241/2020	Income Tax Vs. M/S Comfortable Travels Pvt.Ltd	Application under any other provisions- IBC	CA.No.28/2020	Benant Noor Singh Marok	Case Type Wrong / Wrong Document	13/03/2020
93	710102/03152/2020	JMS STEEL AND POWER CORPORATION Vs. ANIL MATTA	Application under any other provisions- IBC	IB/995/ND/2018	animesh Rastogi	Index Not Mention / Pg Not Clear-5,9-10,15-18,21-28 / All Page Blur	12/03/2020
94	710102/02744/2020	JNC CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02/03/2020

95	710102/02754/2020	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED Vs. ANJU AGARWAL	Sec 60(5)	IB/593/PB/2018	KARAN KOHLI	Pagination Not Mention After-3	02/03/2020
96	710102/02749/2020	JNC CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02/03/2020
97	710102/02745/2020	JNC CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02/03/2020
98	710102/06678/2020	Serious Fraud Investigation Office Vs. Century Communication Ltd & Ors	Sec 241 (2)		Ashim Sood	Proof Of Service	29/06/2020
99	710102/06670/2020	VIRGIN TECHNIBUILD INDIA PVY LTD Vs. Essar Project (India) Ltd.	Sec. 71(10)		SUVABRATA DUTTA	Document Not Upload / Case Type Wrong	28/06/2020
100	0710102/06640/2020	Sapan Mohan Garg Vs. JASSUM PROPCON PROJECTS PVT LTD	Application under any other provisions- IBC	CP/IB/1756/PB/2018	SAPAN MOHAN GARG	PAGE NO 18 & 19 MISSING	26/06/2020
101	0710102/06735/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited	Application under any other provisions- IBC	Case no/IB/2845/ND/2019	Sushil Aggarwal	Document not properly	01.07.2020

102	710102/06730/2020	INCOM WIRES AND CABLES LTD.	Application under any other provisions- IBC	IB/1456/PB/2019	Rakesh Jindal	Pg Not Clear-10-13,15-17,19-21,23,25,28,29,31,33,	30/06/2020
103	0710102/06741/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited	Application under any other provisions- IBC	IB-2845/ND/2019	NA	Document not uploaded properly no index no annexures. Etc.	07/01/2020
104	0710102/06779/2020	SANTOSHI FINLEASE PRIVATE LIMITED Vs	Sec 60(5)	CP/IB/2122/ND/2019	ANAND PRAKASH	All pages not clear & translated pages 599 to 612 etc	03.07.2020
105	0710102/02595/2020	PUNEET SACHDEV Vs BHARATIYA ROADLINES PRIVATE LIMITED	Application under any other provisions- IBC	CA/779/C-III/ND/2020	Puneet sachdev	Pages not clear-10 to 17 is not clear & Index	03.07.2020
106	710102068232020	Rakesh Mediratta vs Asian Hotels (North) Ltd	Section 9		Yogesh Kumar Jagia	objection- claim amount less then 1 crore	04.07.2020
107	710102/06796/2020	K.K GOLYAN Vs nulon india	Sec. 242(4)	NIL	RANJANA ROY GAWAI	Fees Issue	07/03/2020
108	710102/06861/2020	Union Of India Through Serious Fraud Investigation Office Vs AMB Buildprop Pvt Ltd & Ors	Sec 241 (2)	NIL	Ashim Sood	Proof Of Service	07/06/2020

109	0710102/06891/2020	RP SUNIL KUMAR AGRAWAL Vs			Sunil Kumrar Agarwal	Case Type Wrong	07/07/2020
110	710102/06906/2020	Stup Consultants Vs Vardhman Infradevelopers	Application under any other provisions- IBC	IB/748/ND/2019	priyadarshi chaitanyashil	Document Not Properly	07/08/2020
111	710102036222020	PUNJAB NATIONAL BANK Vs. BANSAL DIAMONDS PVT. LTD.	IBC under Sec 7		SUDHIR KUMAR SINGH	document are not completed	
112	0710102/06369/2020	GAUTAM BUILDERS Vs	Sec 60(5)	IB/272/PB/2019	SOMA SAMANTARAI	Case Type Wrong / PAGE NOT CLEAR 21,22,25,26,28,29,30,34,3 5,36,37	
113	0710102068482020	JAGDISH SINGH NAIN Vs.	Application under any other provisions- IBC	COMPANY PETITION (IB) NO.1359 /ND/2019	ABHISHEK NAIK	OBJECTION Pagination Not Done && Index Missing && Proof of services	
114	0710102/03487/202 0	Three C Universal Developers Pvt Ltd Vs. Gulshan Homz Pvt Ltd	section 7		Maya Gupta	Case Type is IA instead of company petition and documents are not complete only vakalatnama and service is uploaded.	20/03/2020
115	0710102/03623/2020	Rajaraman Balachandran Vs. Delhi Baroda Road Carriers Private Limited	Sec 60(5)	IB/1665/PB/2018	Shweta Dubey	CASE TYPE IS WRONG	28/04/2020

116	0710102/04263/2020	GAUTAM BUILDERS	Sec 60(5)	IB/272/PB/2019	SOMA SMANTARAI	Case Type is Wrong , page no. 53 is missing , pg no. 21,22,25,26,28-37 are not clear	07/05/2020
117	710102060322020	MACRO LEAFIN PVT LTD Vs. PRADEEP DOWNHOLE EQUIPMENTS PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	IB/589/pb/2019	Tarun Jain	PAGINATION IS NOT MENTIONED AFTER PG NO. 6 AND LAST 5 PAGES ARE ALSO WRONGLY ARRANGED	12/05/2020
118	0710102/02826/2020	M/S AADHYA ENGEERING SERVICES Vs. KARA N MOTORS PRIVATE LIMITED	Rule 11 of NCLT, 2016	381/2014	CHANDRA SHEKHAR YADAV	PAGE 18-20 ,39,43 NOT CLEAR	10.07.2020
119	0710102/06797/2020	GURUANSH REALTECH PRIVATE LIMITED Vs. AARCIT Y BUILDERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	94/PB/2020	VENKET RAO	pagination	10.07.2020
120	0710102/03138/2020	CORPORATION BANK Vs. GULSHAN GABA	Sec 30	1481/PB/2018	NA	sign missed	10.07.2020
121	0710102/02946/2020	JAKSON ENGINEERING Vs. U M GREEN LIGHTING PVT. LTD.	Rule 11 of NCLT, 2016	2581/2019	UTTAM DATT	PAGE NO 8- 28,36,64,65,66 NOT CLEAR PAGE 70,72,73,74 HINDI	10.07.2020
122	0710102/03134/2020	KANHA BUILDERS Vs. ANIL MATTA	any other provision	995/2018	animesh Rastogi	INDEX BLORE, PG 5,5A,9 ,12 ,27,28,35,NOT CLER 41-63 PG MISSED,60,70,73-85 NOT CLEAR AND UPLOAD IN ONE FOLDER	10.07.2020

123	0710102/06926/2020	Rani Electrodes Ltd. Vs HEMA ENGINEERING INDUSTRIES LTD	IBC Under Sec 9		RAHUL AHUJA	objection - e stamp missing, page - 97,99,100,112,115,118,239-241,affidavit 9(3)b missing	10.07.2020
124	710102/06957/2020	INDIAN DUROBUILD PVT. LTD. Vs	Sec. 131(1)		ASHISH MIDDHA	Brief Synopsis / List Of Date & Events / Page Not Clear-85,94-95 / Proof Of Service	07/10/2020
125	0710102/06214/2020	SUPER TENT HOUSE PRIVATE LTD Vs. REGISTRAR OF COMPANIES	Rule 11 of NCLT	APPEAL/203/ND/2020	AKSHANSH SINGHAL	CASE TYPE IS WRONG	30/05/2020
126	0710102/06217/2020	SANJIV KUMAR ARORA Vs. CVIEW INNOVATIONS PVT. LTD	Application under any other provisions- IBC	IB/879/ND/2019	K K SINGH & KRISHNA MISHRA	CASE TYPE IS WRONG	30/05/2020
127	0710102/02098/2020	ROHIT SEHGAL Vs. BHAVINDER SINGH KHURANA	sec-33	cp/1525/nd/2019	nipun gautam	175 to 180 180 187 191 etc not	15/00/2020
128	710102/06999/2020	ARIVOICE TELENET PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Sec 252 (3),Sec 252 (3) - By Government Body		SIMRANJEET SINGH	Case Type Wrong / Pages Blur-85-97 After Pages all Blur	13/07/2020
129	0710102/06996/2020	Pawan Garg Vs PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	IB/934/PB/2018	Anurag Bhatt	Every pages not signature / Affidavit wrong format	13/07/2020

130	0710102/07001/2020	VP SHARMA Vs	Rule 11 of NCLT	CA/CAA/12/ND/2020	VP SHARMA	Document not properly upload	13/07/2020
131	0710102/06949/2020	GRANITE GATE SOCIAL WELFARE SOCIETY Vs. M/S GRANITE GATE PROPERTIES PVT LTD	Sec 60(5)	1248/PB/2018	Nitin Mishra	AFFDAVIT	14.07.2020
132	0710102015642020	AFADANA TECHNOLOGIES IMPORTS LIMITED Vs. DEPARTMENT OF COMPANY AFFAIRS	Rule 154, NCLT 2016	CA/CAA/44/ND/2019	K K R DAS	Case Type Wrong	10.07.2020
133	710102/07060/2020	Registrar of Companies Vs M/S LOTUS REALCON LLP	Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-211,215-216,219,220,235,264-269,271,438,505-506,515-516,619,621,622-623,	15/07/2020
134	710102/07071/2020	Registrar of Companies Vs M/S UTSAV SECURITIES PVT. LTD.	Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-105,220-221,225-226,230,245,274-279,491,514,515,524,525, 526,589,618 / No Pages Sign-554-558,562-616 / Pg Cut 605	15/07/2020
135	0710102/06937/2020	ANURAG RASTOGI Vs. CHARMS INDIA PVT. LTD.	IBC under Sec 7		RAHUL MALHOTRA	page 6, (list of dates && events missed) breif of synopsis missed page 28-31 cut, no record of default given from-5 missing, br	10/07/2020
136	0710102/06959/2020	M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9		AYUR JAIN	missing page 16, 21-32, 43-45, 51, 52, 53, 54, 55, 56, 76, 94, not clear and page 20 translation etc page not clear	10/07/2020

137	0710102/06062/2020	HOTEL HORIZON PVT. LTD. Vs. KOMOREBI INDIA PRIVATE LIMITED	IBC Under Sec 9			Yash Tembe	-page:, 82, 84-86, 134, 182, 184-186 translate	15/05/2020
138	0710102/06825/2020	SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD	IBC Under Sec 9			YOGESH K. JAGIA	memo of parties missed and claim is less than 1 Cr	04/07/2020
139	0710102/03621/2020	PUNJAB NATIONAL BANK Vs. SSK TRADING PVT. LTD.	IBC under Sec 7			Sudhir kumar Singh	all pages are missing after page 29,document not upload properly	28/04/2020
140	0710102/06591/2020	RANGBARSHI PROJECTS PVT LTD Vs. VIPUL LTD	IBC under Sec 7			PSL ADVOCATES AND SOLICITORS	page:49-51, 57, 65, 76, etc page not clear and court fee and advocate welfare missed	24/06/2020
141	0710102/06333/2020	HIGH GROUND ENTERPRISE LIMITED Vs. IRS COMMUNICATIONS PRIVATE LIMITED	IBC Under Sec 9	10/06/2020		88511 67622	debt amount less than 1 cr	08/06/2020
142	0710102/07003/2020	NARESH BASIA Vs.	Section 94(1)	15/07/2020		9811334094	page:29-31, 38, 39, 42, 56, 57-64, 67, 68, 234, 235, 236-239, 264, 275-276, 280-281, 283, 285-289, 309, 310, 316-318, 320, 223, 233, 299, 299, 31, 82, 84, 303, 312, 324, 541, 547, 548, 553, 556, 565, not clear page 588-594 wrong arrange page and record of default missed	13/07/2020
143	0710102/06847/2020	PUNJAB NATIONAL BANK Vs. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.	IBC under Sec 7	15/07/2020		9417640609		06/07/2020

144	0710102/07012/2020	GAV Developers Pvt Ltd Vs Shubh Advisors Pvt Ltd	Rule 11 of NCLT			No Document Uploaded	14/07/2020
145	0710102/01591/2020	AGBRO FOODS & FMCG LIMITED Vs	Sec 252 (1)		Dhruv Mishra	Page no. 49,141,147 to 150, 178 Not Clear and page no. 74, 74 Wrong Arrange, Payment DD Expire	04/02/2020
146	0710102/07223/2020	Kaudeep verma Liquidator of Hindustan Paper Corporation Ltd Vs Ministry of Corporate Affairs Registrar of	Rule 11 of NCLT, 2016	IB/418/ND/2018		Case Type Wrong	20/07/2020
147	710102/07165/2020	AN Infracom Pvt Ltd Vs AN Infracon Pvt Ltd	Sec 60(5)	IB/45/PB/2018	RAJEEV KUMAR	Wrong Arrange-6-7 / Page Not Clear-54-56,57	17/07/2020
148	710102/06864/2020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED Vs	Sec. 131(1)		Ramesh Chandra Mishra	MOA & AOA Not Clear / Not Properly Uploaded	07/06/2020
149	0710102/07238/2020	Promila Ahuja Vs Earth Buildprop Pvt Ltd	Sec 60(5)	CP/IB/1747/PB/2018	Sunil K Goel	Index not uploaded & not pagination	21/07/2020
150	0710102/07138/2020	ANURAG AIR CONDITIONING PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3) - By Government Body	120/252/ND/2020		Case Type Wrong / Index Not Upload	22/07/2020

151	0710102/06290/2020	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Application under any other provisions- IBC	1006/ND/2019		Pg Numbering Not Mention	22/7/2020
152	0710102/04341/2020	SAMAK LANDSCAPE PRIVATE LIMITED Vs. ASHISH GUPTA	Application under any other provisions- IBC	1176/ND/2019		Index Missing Etc ...	22/07/2020
153	0710102/03630/2020	EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PRIVATE LIMITED Vs. STATE	Sec 60(5)			pagination not Done	22/07/2020
154	0710102/03659/2020	CANARA BANK Vs. MR. AASHISH GUPTA	Rule 11 of NCLT, 2016	1705/B/2018		Pg No 40,41 Not Clear Document And Index Not Match	22/07/2020
155	0710102/03209/2020	NORTHERN ARC CAPITAL LTD. Vs. FIVE CORE ELECTRONICE LTD	Application under any other provisions- IBC	1671/ND/2019		No Supporting Affidavit and E Stamp	22/07/2020
156	0710102/03206/2020	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED	Sec 66(1)	1705/PB/2018		Document Not Properly Upload	22/07/2020
157	0710102/03333/2020	CHIRAG SHAH Vs. GRADES ENTERTAINMENTS PRIVATE LIMITED	Application under any other provisions- IBC	33/ND/2019		Page No. 352 to 354 & 356 to 360 not clear, 362, 363 Hindi	22/07/2020

158	0710102/06442/2020	OM PRAKASH VIJAY- LIQUIDATOR Vs. FA NTASTIC BUILDCON PVT LTD	Sec 60(5)	37/PB/2018		Wrong Case Type	22/07/2020
159	0710102/06439/2020	MOBIINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGIST RAR OF COMPANIES		44/252/2020		SELECT WRONG SECTION AND PAYMENT	22/07/2020
160	0710102/07044/2020	CHANCHAL DUA Vs		IB/659/PB/2016	ABHISHEK Anand	Case Type Wrong	14/07/2020
161	0710102/03114/2020	M/S ANJUSHREE ENTERPRISES Vs. M /S C VIEW INNOVATIONS PVT. LTD	Application under any other provisions- IBC	(IB)-879(ND)/2019	Krishna Kumar Mishra	Application Sign Missed & True Copy Signature Missed	
162	0710102/03614/2020	BEST AGOLIFE LIMITED Vs.	Rule 11 of NCLT	CP(CAA)149/PB/20 18	Afnaan Siddiqui	Pagination Not Done & Main Index	27/04/2020
163	0710102/03606/2020	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	Application under any other provisions	TP/09/PB/2020	Aneesha Dutt	AFFIDAVIT MISSED & VAKALATANAM	23/04/2020
164	710102/07213/2020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED Vs	Sec. 131(1)		Ramesh Chandra Mishra	Page Not Clear-22-42 / Proof Of Service / Memo Of Parties	20/07/2020

165	710102/07239/2020	BLOELEMION TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)		HEMANT KUMAR	Case Type Wrong / Not Properly Document Arrange / Income Tax Service	21/07/2020
166	0710102/07254/2020	M/S BRAND REALTY SERVICES LTD. Vs M/S SIR JOHN BAKERIES INDIA PVT. LTD	Rule 11 of NCLT, 2016	IB /IB/1677/ND/2019	pankaj agarwal	Index (Applicant not signature).pages not sign 1 to 4/9.Prayer (Applicant not signature)	21/07/2020
167	0710102/07269/2020	Rajiv Khanna Vs Earth Buildprop Pvt Ltd	Sec 60(5)	CP/IB/1747/PB/2018	Sunil K Goel	Page not clear 120	22/07/2020
168	0710102/07311/2020	RAMJAN KHAN Vs INDIGLOBAL TRADELINKS PRIVATE LIMITED	Application under any other provisions- IBC	IB-1270/ND/2019	Sanjay kohli	Every pages signature.suporting Affidavit	23/07/2020
169	710102/06715/2020	K.K GOLYAN Vs. NULON INDIA	Sec. 241(1)		RANJANA ROY GAWAI	Wrong Index	30/06/2020
170	710102/10147/2019	ALANKAR CHEMICALS PRIVATE LIMITED Vs. MD. NAZIM KHAN LIQUIDATOR	Sec. 230-232 - Second Motion	CA/CAA/13/ND/2019	ANIL SINGH	Case Type Wrong / Document Not Properly	07/09/2020
171	0710102/07076/2020	USHA BRECO LIMITED Vs. ANIL KUMAR LADHA	Caveat Application	Caveat Application	RAKESH WADHWA	Case Type Wrong	15/07/2020

172	0710102/07121/2020	RAHUL KUSHWAHA Vs. DBM RETAIL PVT. LTD.	Application under any other provisions	Nil	Jaskaran Singh	Document Not Properly	21/07/2020
173	0710102/07127/2020	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED	IBC Under Sec 9		VIBHA V MISHRA	index missed memo of parties missed list dates && event , breif of synopsis missed page 92-95, 110, 113-130, 145, 152, 153, 208 not clear	16/07/2020
174	0710102/07155/2020	LEIGHTON INDIA CONTRACTORS PVT LTD Vs. SHIPRA LEASING PVT LTD	IBC Under Sec 9		MANISH KUMAR SRIVASTAVA	page:73 not clear	16/07/2020
175	0710102/03410/2020	SMX FARMA LIMITED Vs. MEDI XPERT INDIA LTD.	IBC Under Sec 9		Atul Sahi	claim less then 1 Cr	17/03/2020
176	0710102/06329/2020	HIGH GROUND ENTERPRISE LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED	IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	06/08/2020
177	0710102/06531/2020	OLYMPIA ELECTRONICS PRIVATE LIMITED Vs. DAKSHIN HARYANA BIJLI VITRAN NIGAM LTD (DHPVN)	IBC Section 59		Soma Samantarai	uncompleted document , final report, 2 year balance sheet , ibbi report, master data , challance, BR, Special BR etc document missing	19/06/2020
178	0710102/07199/2020	LEIGHTON INDIA CONTRACTORS PVT. LTD Vs. VIPUL LIMITED	IBC Under Sec 9		RAHULGUPTA	page:311, 313-317, 319, 325, 353, 361, 368, 369, 376-378, 384, 385, 399- 400, 413, 414, 433-434, etc page not clear	18/07/2020

179	0710102/06624/2020	TIGER LOGISTICS INDIA LTD. Vs. JAGUAR OVERSEAS LIMITED	IBC Under Sec 9		Kshitij Mudgal	amount less then 1Cr	25/06/2020
180	0710102/03607/2020	DR. NEEL SAINI Vs. M/S PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7		Ashwani Kumar Gupta	all pages are not clear, Upload clear copy	23/04/2020
181	0710102/07332/2020	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	Rule 11 of NCLT	81/nd/2020	PRASHANT MEHTA	No Sign in Application && Page No. 16 to 18 Hindi True Copy Singn	24/07/2020
182	0710102/07310/2020	SUKRITI INFRASTRUCTURE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3) - By Government Body		CHANDRADIP BHARTI	SECTION WRONG DOC PROPER NOT UPLOAD	24/07/2020
183	0710102/07339/2020	PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORTS) Vs. GIAN CHAND NARANG	Sec 42	706/2018	K. ENATOLI SEMA	No Sign in Application & No True Copy and Page No 63 not Clear	24/07/2020
184	0710102/03618/2020	TODAY HOMES NOIDA PRIVATE LIMITED Vs. SSK TRADING PVT. LTD.	Sec 60(5)	923/2018	Apoorv Agarwal	No Sign In Application and All pages are repeated and Documents not properly Uploaded	24/07/2020
185	0710102/07320/2020	ORIENTAL BANK OF COMMERCE Vs. M/S SHEKHAR RESORTS LTD. & ORS.	Sec 60(5)	22/2018	PRANAV VERMA	PAGE 24,2934,35,36,39,42,43,44 ,46-49 NOT CLEAR PAGE	24/07/2020

186	0710102/07341/2020	RAJESH JANGRA Vs DY. CHEIF ENGINEER (CONSTRUCTION-II)	Sec 60(5)	IB-248/ND/2019	Nil	P- 36 Hindi, P- 92, 195, 197, 255 Not Clear	8800343000
187	0710102/06038/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED	Sec 241 (2)		Nil	Incomplete Document	12/05/2020
188	0710102/03604/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED	Sec 241 (2)		Nil	DOCUMENT NOT COMPLETE	12/05/2020
189	710102073372020	GIAN CHAND NARANG	Application under any other provisions- IBC	IB/706(PB)/2018	ABHISHEK Anand	PAGE 17 NOT CLEAR AND PAGE 18 TO 20,25 IN HINDI	25/07/2020
190	0710102/07390/2020	Sanjay Gupta Vs Anil Mithas	Sec 43(1) r/w Sec 44 (1)	CP/45/PB/2018	KANISHK KHETAN	Pages not clear- 189/191/193/195/204/209 /211/212/214/215/216/21 9/224 to 228/230/232/234/236/240 to 248/251 to 255/270 to	24/07/2020
191	710102/07352/2020	ANNAY REALTORS PRIVATE LIMITED Vs Dream Towers Private Limited	Sec. 241(1)		Prashant Jain	Translate-102-111,133- 146,	24/07/2020
192	710102/07370/2020	MARYADA PROJECTS & DEVELOPERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIESNCT OF DELHI & HARYAN	Sec. 252 (1)		VIKAS KUMAR VERMA	List Of Date & Events / Page Cut-87,100,116 / Income Tax Service / STK- 7	25/07/2020

193	710102/07366/2020	Harjeet Singh Chadha Vs Chadha Motor Transport Company Private Limited	Sec. 241(1)		Nahush Jain	Page Not Clear-109-110,156,264-266,295-297,311-316,326,336,338-340,376,377-379,381, After Not Page Numbering 381 /	24/07/2020
194	710102/07299/2020	SURAJKIRAN SOLAR TECHNOLOGIES P. Ltd Vs ROC Registrar of Companies New Delhi	Sec. 441		Shashwat Bajpai	No Pagination / Every Pages Not Signature / ROC Service	23/07/2020
195	0710102064702020/3	Arunav Pankaj	ADDITIONAL DOCUMENT	IB-1367/PB/2019	PULKIT DEORA	page-11,12,16,23,24,28,30,31,59-61,89-94 not clear and after page 40 double page numbering,PG-113-115,125,144,174,170,207	27/07/2020
196	710102064702020/4	Arunav Pankaj	Sec 60(5)	ib/1367/pb/2019 & ia/2334/of/2020	pulkita deora	91-94 135-144 174-179 207-209 231 not clear (small font)	
197	0710102/07409/2020	Amrita Gujral Vs Hyperhire India Private Limited	Sec. 242(4)	CP/38/241-242/PB/2020	ANUJ JHAWAR	Unsign Pages-1,14 to 17	27/07/2020
198	710102073802020	Kamal Dewan Vs. Registrar of Companies	Rule 11 of NCLT		Ajay Singh	MAIN CASE NUMBER MISSING,WRONG CASE TYPE,TRUE COPY STAMP	28/07/2020
199	710102064922020	Rakesh Kumar Jain	Sec 60(5)	(IB)-917(ND) / 2019	MOHIT NANDWANI	AFTER PAGE NUMBER 23 PAGE NUMBERING WRONG TRUE COPY STAMP MISSED	23/07/2020

200	0710102/07520/2020	Straight Edge Contracts Pvt. Ltd. Vs Three C Shelters Pvt. Ltd.	Rule 11 of NCLT, 2016	(IB) NO.272 (ND) OF 2019	Aviral Kapoor	signature missing IN application & true copy & Signature Missing	30/07/2020
201	710102/06738/2020	SURDEEP MINERALS & MINING PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Sec 252 (1)		SHARAD RAJWANSHI	Case Type Wrong / Missing-208	07/01/2020
202	710102/07362/2020	rose india technologies pvt ltd Vs registrar of companies new delhi	Sec 252 (3) - By Government Body		deepti grover khanna	Index Wrong / No Pagination / All Pages Cut / 56-After No Pagination	24/07/2020
203	710102/06960/2020	Bharti Airtel Limited Vs	Sec. 230-232 - Second Motion		Tanmay Sharma	Case Type Wrong / Wrong Document	07/10/2020
204	0710102/07588/2020	SANJAY SINGH & ANR. Vs. VIPUL LIMITED	Rule 11 of NCLT, 2016	IB/2507/ND/2019	Nithin Chandran	page Not Clear 26,35 /& Case Type Wrong & Proof Service Missing R-2 TO R-7	
205	0710102/07556/2020	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX DELHI	Sec 252 (1) - By Government Body		Depaish Tangoriya	Income Tax Service & Page Not Clear 50,54,55&60,75,77,98,109 & Master Data & Fees Not Paid & Wrong Section choose	31/07/2020
206	0710102/07539/2020	ICICI BANK LIMITED Vs ESSAR POWER MP LIMITED	Sec 60(5)	Diary No. 0710102/ 03620/ 2020 Main Case Diary No	MISHA	Case Type Wrong & Main Case No Missing	30/07/2020

207	0710102/07440/2020	OVERSEAS CORPORATE & FINSER LIMITED Vs Registrar of Companies NCT of Delhi and Haryana	Sec 252 (3)		Rohit	Advocate Detail Missing In Index	28.07.2020
208	0710102/07516/2020	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs Registrar of Companies Delhi & Haryana	Sec 252 (3)		ABHAY BANSAL	Case type wrong / Index Advocate Detail / Blur Pg-56,99 / Page Not Clear- 67,78,82,83,86,89,91,93,94,98,101,106,109,110,111	30.07.2020
209	0710102/07560/2020	KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies	Sec 252 (1)		Depaish Tangoriya	Income Tax Service DCIT Cell / Page Not Clear- 55,57,59,60,75-77,79,84,85,89,91,93,98,103,104,105,106,108,109,	31.07.2020
210	0710102/07446/2020	SHRI VISHWANATH AGRAWALLA Vs Eicher Motors Limited	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32		Manuj Sabharwal	P- 53 No clear, No MoA and No AoA	28/07/2020
211	0710102/07569/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31/07/2020
212	0710102/07564/2020	Forgings Private Limited Vs Indiabulls Housing Finance limited	Application under any other provisions- IBC	IB/455/PB/2017	Sanjeev Bhushan Deora	Page No. 121 & 131 Not Clear	31/07/2020
213	0710102/07566/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31/07/2020

214	0710102/06626/2020	INDIAN OVERSEAS BANK Vs PEARL VISION PRIVATE LIMITED	Application under any other provisions- IBC	IB-419/PB/2018	NA	volume wise index missing	25/06/2020
215	0710102/06621/2020	INDIAN OVERSEAS BANK Vs PIXION MEDIA PRIVATE LIMITED	Application under any other provisions- IBC	IB-438/PB/2018	NA	volume wise index missing	25/06/2020
216	0710102/07570/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31/07/2020
217	0710102/07552/2020	Catalyst Trusteeship Limited Vs RIYASAT TOWERS PRIVATE LIMITED	Application under any other provisions- IBC	IB No. 1392/(ND)/of 2019	Harish Taneja	No True Copy Sign	31/07/2020
218	0710102/06812/2020	Manohar Lal Vij Vs	Application under any other provisions- IBC	IB-1874/ND/2019	NA	Index Missing , Proof of Service	07/03/2020
219	0710102/07568/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31/07/2020
220	0710102/01482/2020	ANIL AGARWAL Vs. INTER PARTS MARKETING PRIVATE LIMITED	Application under any other provisions- IBC	IB-569/2019	NA	case type wrong	08/05/2020

221	0710102/07521/2020	KASHIPUR INFRASTRUCTURE AND FREIGHT TERMINAL PRIVATE LIMITED Vs. MULTI WAL BUILD AND	Sec 60(5)	IB-343/2019	Mohit Singh	Index and sign on every page of application are missing	08/05/2020
222	0710102/07614/2020	AKSHAY TYAGI Vs. ELEGANT INFRACON PRIVATE LIMITED	Application under any other provisions	NA	Radhika Kumari Rai	Case Type Wrong / Main Case Number Not Mention / Page Not Clear-74-76	08/05/2020
223	0710102/06944/2020	ELANGBAM INFRASTRUCTURES & CONSTRUCTION PRIVATE LIMITED Vs	Sec 252 (3)	FRESH	Angom Sushant Singh	Document Not Properly	08/05/2020
224	0710102/07319/2020	DYCON SYSTEMS PRIVATE LIMITED Vs. EPS GREEN ENERGY PRIVATE LIMITED	IBC Under Sec 9	FRESH	Mohit Singhal	claim less than 1 Cr	08/05/2020
225	0710102/07427/2020	HARI SINGH Vs. DYNAMIC AURA LLP	IBC Under Sec 9	FRESH	BHARAT GUPTA	claim amount less than 1 CR	08/05/2020
226	0710102/07452/2020	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR Vs. H SK INFRA PRIVATE LIMITED	IBC Under Sec 9	FRESH	Pankaj Paliwal	claim amount less than 1 CR	08/05/2020
227	0710102/07454/2020	THREE C PROJECTS PVT LTD Vs. M/S THREE C FACILITY MANAGEMENT PVT LTD	IBC under Sec 7	FRESH	Jatin S Sethi	page:475 black not clear	08/05/2020

228	0710102/09375/2019	SICOM LIMITED Vs. UDAYR AJ PATWARDHAN	Application under any other provisions- IBC	137/2018	PRABHAT CHAURASIYA	soft copy not uplod properly case type wrong	08/05/2020
229	0710102/07567/2020	DHARMENDRA KUMAR Vs. IAP COMPANY PRIVATE LIMITED	Sec 12(2)	446/2017	rohit rathi	Sign missing on application and sign and true copy missing on Annexures	08/05/2020
230	0710102/07510/2020	Invicta (India) Private Limited Vs Income Tax Department	Sec 252 (1)		HIMANSHU HARBOLA	Annexure Every Pages Sign / Petition Not Sign	30/07/2020
231	0710102076272020	SHRI GANESH FIRE EQUIPMENTS PVT LTD Vs. SHRI GANESH FIRE EQUIPMENTS PVT LTD	Rule 11 of NCLT	CP(IB)364/ND/2019	Amresh Kumar	Case Type Wrong	08/05/2020
232	0710102/07597/2020	Mohan Lal Jain Vs Kaliber Associates Private Limited	Application under any other provisions- IBC	IB-228/PB/2018	NA	True Copy and Sign Missed	08/02/2020
233	0710102/07621/2020	M L Gupta Vs Lifestyle Fitness Private Limited	Sec 60(5)	IB-310/ND/2019	Manashwy Jha	True Copy and Sign Missed in all pages	08/02/2020
234	0710102/07618/2020	DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 60(5)	IB-1006/ND/2019	RAJENDRA BENIWAL	True Copy and Sign Missed	08/04/2020

235	710102070442020	CHANCHAL DUA	Application under any other provisions	IB-659/PB/2016	ABHISHEK Anand	CASE TYPE WRONG,PG-142 MISSED	14-07-2020
236	0710102/07654/2020	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)		Iggu Chittiappa	Pages not clear-61 to 70,90 to 98,160,165 to 189.after pages 70 not pagination	08/07/2020
237	0710102/07630/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	APPEAL/206/2020	ANAND BAJPAI	Wrong case type chose	08/07/2020
238	0710102/07650/2020	PREMIA PROJECT LIMITED Vs. AKASH PACKTECH PRIVATE LIMITED	Sec 60(5)	IB-104/2018	N A	Page no-62,126 is missing.page not clear-164,165,166	08/07/2020
239	0710102/03497/2020	PUNJAB NATIONAL BANK Vs SSK TRADING PVT LTD	IBC under Sec 7		vivek jain	page:110-112 cut, 203,225 not clear	20/03/2020
240	0710102/03496/2020	PUNJAB NATIONAL BANK Vs BANSAL DAIMONDS PVT LTD	IBC under Sec 7		vivek jain	page:188 not clear	20/03/2020
241	0710102/07434/2020	Timennes Constructions Private Ltd. Vs Lambda Eastern Telecommunication Limited	IBC Under Sec 9		SUMIT KUMAR BATRA	objection-default amount less than 1 crore	28/07/2020

242	0710102/07469/2020	JAIN FACILITY MANAGEMENT PRIVATE LIMITED Vs K.S.N. BUILDCON PRIVATE LIMITED	IBC Under Sec 9		Gulshan kr sachdev	objection-default amount less than 1 crore	29/07/2020
243	0710102/07535/2020	Oswal Minerals Ltd Vs	IBC Under Sec 9		SAURABH JAIN	objections-page 44,45,50,56,62,68,,74,79,81,prrof of service missing	30/07/2020
244	0710102/07642/2020	Sondhi Travels Vs Naveen Tours Private Limited	IBC Under Sec 9		RAKESH WADHWA	objection-default amount less than 1 crore	08/05/2020
245	0710102/07200/2020	ASHUTOSH GUPTA Vs Prizm Holography and Security Films Private Limited	Sec. 241(1)		Ajay Kumar Gupta	Missing-35-354	19/07/2020
246	0710102/07635/2020	Manik Chawla Vs The Registrar Of Companies	Sec 252 (3)		INDO LEGAL SERVICES	Brief Synopsis & List OF date and events & Income Tax Service &STK-7 missing	04/08/2020
247	710102017622020	Serious Fraud investigation office Vs. Sunair Hotels Limited	Sec. 241(1)		Ashim Sood	PG-78,98,116-119,128,132,139,176,177,183,185,186,191,193-195,197-222,224,226,228,229,233,234,237,240,242,244,245	31-07-2020(Before Lockdwn period)
248	0710102/07682/2020	MR. RAKESH KUMAR JAIN Vs	Sec 12(2)	IB-2161/ND/2019	NA	Pages 38-44 and 65-81 are not clear	08/06/2020

249	0710102/07776/2020	KDR Services Private Limited Vs ROC DELHI	Sec 252 (1)		RITESH UPADHYAY	Case type wrong / Memo Of Parties / List Of Date & Events / Brief Synopsis / Index Not Properly / Council Detail / No Pagination / Prayer	08/10/2020
250	0710102/07666/2020	M/S ACRON AND ASSOCIATES Vs. AH LUWALIA CONTRACTS INDIA LIMITED	Application under any other provisions- IBC	IB-651/2018	sanjay kumar ruia	True Copy Missing	08/10/2020
251	0710102/07711/2020	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	Sec 60(5)	C.P. (IB)/563(PB)2018	Anoop Prakash Awasthi	page,19,20 not clear true copy missed	08/11/2020
252	0710102/07765/2020	SAPAN MOHAN GARG Vs.	Application under any other provisions- IBC	C.P. (IB)/1756(PB)2018	NA	TRUE COPY MISSED	08/11/2020
253	0710102/07695/2020	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs M/S INTELLICITY BUSINESS PARK PVT. LTD.	Sec 60(5)	(IB) 17(NB) OF 2019	upasana chandrashekaran	Unsign pages-2 to 10,13. Pages not clear-52 to 54,57,63,101 to 103	08/07/2020
254	0710102/07708/2020	Ghanshyam Singh Vs Rabindra Kumar Mintri	Sec 60(5)	C. P. NO. IB- 923 (PB/2018)	Akanksha	Wrong scane pages- 18,21,26,36. pages not clear-19. page cut-21	08/07/2020
255	0710102/07789/2020	Udayraj Patwardhan-Resolution Professional-Mehak Realtech Private Limited Vs	Sec 12(2)	IB/168/PB/2019	Sanjay Bhatt	true copy sing missed	10/Aug/20

256	0710102/07788/2020	Rakesh Sareen Vs	Sec 60(5)	C.P. (IB)/1006(ND)2019	Ravi Krishan Chandna	pg-21,23,26,31,33,35 cut	10/Aug/20
257	0710102/07749/2020	Haryana Carbon Private Limited Vs Haryana Carbon Private Limited	Application under any other provisions	APPEAL/242/ND/2020	SAMAKSH GOYAL	PG-9,10, DIM	10/Aug/20
258	0710102/07783/2020	Sanjay Garg Vs	Application under any other provisions- IBC	C.P. (IB)/3502(ND)2019	sanjay garg	index & memo of party missed	10/Aug/20
259	0710102/03141/2020	Bharat Jatropa Garden Estates Private Limited Vs Registrar of Companies	Sec 252 (1)		Ajay Singh	Page Not Clear- 81,93,135,147,145,169,151,351,349,185,377,355,375,357	03/12/2020
260	0710102/07696/2020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED Vs	Sec. 131(1)		Ramesh Chandra Mishra	Memo Of Parties / Council Detail Missing / ROC Service	08/07/2020
261	0710102/07807/2020	YES BANK LIMITED Vs. M.K. OVERSEAS LIMITED	Sec 60(5)	C.P. (IB)/1731(ND)2019	NEERAJ YADAV	Wrong File Uploaded Matter Name Different.	
262	0710102/07475/2020	ADA FOOD AND RESTAURANTS PRIVATE LIMITED Vs.	IBC Under Sec 10	NA	Bilal Ali	page:35, 58, 60, 61-62, 65-68, 69-81, 110--116, 119, 120, 135, not clear and hindi translate true copy sign missed advocated welfare missed	

263	0710102/06860/2020	Deepika Bhugra Prasad Vs Kapil Gupta & Anr.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	IB-1510-ND-2019	Prateek Kushwaha	PAGE-121,123, NOT CLEAR,PG-250 MISSED	13/08/2020
264	0710102/07832/2020	Woolways India Limitd Vs Standard Chartered Bank	Application under any other provisions- IBC	C.P. (IB)/29(ND)2018	SAJEVE BHUSHAN DEORA	Pg-31 WRONG ARRANGE	13/08/2020
265	0710102/08899/2019	Punjab National Bank Vs Bhushan Power & Steel Ltd.	Sec 60(5)	C.P. (IB)/202(PB)2017	ARVIND KUMAR GUPTA	CASE TYPE WRONG	13/08/2020
266	0710102/07794/2020	Edelweiss Asset Reconstruction Com Ltd Vs Sachet Infrastructure Pvt. Ltd.	Sec 12(2)	IB/190/PB/2019	Sanjay Bhatt	Pg-20-32 ,37-40 ,45-68,77-93 TRUE COPY SING MISSED	13/08/2020
267	0710102/07797/2020	Edelweiss Asset Reconstruction Com Ltd Vs Magad Realtors Pvt. Ltd.	Sec 12(2)	C.P. (IB)/169(PB)2019	Sanjay Bhatt	Pg-20-32 ,37-40 ,45-68,77-93 TRUE COPY SING MISSED	13/08/2020
268	0710102/07816/2020	Kiran Chopra Vs Arvind Chopra	Rule 32	CP/64(PB)2019	VARUN KATHURIA	Pg-262,263 ,269	13/08/2020
269	0710102/07795/2020	Edelweiss Asset Reconstruction Com Ltd Vs Jamvant Estates Pvt. Ltd.	Sec 12(2)	C.P. (IB)/170(ND)2019	Sanjay Bhatt	Pg-20-32 ,37-40 ,45-68,77-93 TRUE COPY SING MISSED	13/08/2020

270	0710102/07741/2020	Sandeep Kr Bhatt Vs Reliance Commercial Finance Ltd.	Interlocutory Application (I.B.C)	CP/IB/1413/ND/2018	Sandeep KR Bhatt	Unsign pages-4 to 7,9 to 47,Pages not clear-36 to 41,45,47	13/08/2020
271	0710102/07734/2020	Vijender Sharma Vs Rajiv Malik	Interlocutory Application (I.B.C)	CP/IB/1493/PB/2018	NA	Pages cut-46,47,56,57	13/08/2020
272	0710102/07739/2020	vishnu dutt Vs	Interlocutory Application (I.B.C)	CP/IB/1753/ND/2019	Dilip kumar Niranjana	Pages not clear-1,6 to 13,26 to 36. Proof of service	13/08/2020
273	0710102/07736/2020	Brahm Datt Verma Vs Samridhi Automations Private Limited	Interlocutory Application (I.B.C)	IB/741/ND/2019	Brahma datt Verma	Proof of service	13/08/2020
274	0710102/07827/2020	Chandra Prakash Vs Vanshika Securities Services	Interlocutory Application (I.B.C)	CP/IB/1248/ND/PB/2018	Sanyam Saxena	Pages not clear-66,67,111,113	13/08/2020
275	0710102/07843/2020	Chandra Prakash Vs Saurabh Vinayak	Interlocutory Application (I.B.C)	CP/IB/1248/PB/2018	Sanyam Saxena	Pages not clear-35 to 44,66,67	13/08/2020
276	0710102/07869/2020	SHARMA KALYPSO PRIVATE LIMITED Vs	Application under any other provisions- IBC	IB-1887/ND/2019	NA	Pages- 34 to 41 & 43,44,46 and 47 are not clear	13/08/2020

277	0710102/07880/2020	Arun Singhal Sole Proprietor of North India Steel Vs HIMSKAF SYSTEMS PVT. LTD.	Rule 11 of NCLT	IB-670/ND/2020	NARESH KUMAR SJVANI	vakalatnama missing	13/08/2020
278	0710102/07887/2020	KRISHNA SAHIL CONSTRUCTIONS PRIVATE LIMITED Vs NILESH SHARMA	Sec 60(5)	IB-2130/ND/2019	Rajan Gupta	Page-12 to 17 and 31 not clear	13/08/2020
279	0710102/07894/2020	Chandra Prakash Vs Savita Yadav	Sec 66(1)	IB-1248/PB/2018	Sanyam Saxena	Page 84 not clear	13/08/2020
280	0710102/07625/2020	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED	APPLICATION ANY UNDER PROVISION	(IB)/2187(ND)2019	MAREESH PRAVIR SAHAY	vol1 56-65 cut vol2 21,1329,1336 not clear and some oages in hindi, vol-4 615-627 not clear, vol7-1391-1394 not clear vol15 2845 2840, vol18	08/04/2020
281	710102069002020	CS Satyadevi Alamuri Vs. Kerala Water Authority	19(2)	C.P. (IB)/1721(PB)2019	Bhavana Duhoon	proof of service not clear,pg-26 not clear,pagination	08/11/2020
282	0710102/07877/2020	davendra kumar Vs deltos infra private limited	Sec. 213,Sec. 241(1),Sec. 242(4)		RAHUL AHUJA	Section 213 Fees Missed Rs 5,000, Master index Missed, Master Data Missed, Vol 2 to 5 not in Sequence, Page 308A, 505 776 910 not Clear	13/08/2020
283	0710102/07820/2020	NAVNEET KUMAR GUPTA Vs. STATE BANK OF INDIA	RULE 11 NCLT 2016	(IB)/1367(PB)2018	PULKIT DEORA	156-159 NOT CLEAR	08/11/2020

284	0710102/07889/2020	Mohd Nazim Khan Vs Guneet Bhasin	Sec 66(1)	IB-889/ND/2019	NA	True copy missing	13/08/2020
285	0710102/07873/2020	M/S REGAL METAL & FERRO ALLOYS Vs M/S SANDEEP AXLES PVT LTD	Rule 11 of NCLT	IB-420/ND/2017	NALINI	True copy and sign missed	13/08/2020
286	710000074832020	IDBI Bank Limited Vs. Resolution	Caveat Application	1B-1757/2018	Rajive R. Raj	No Advance Service & No Vakaltnama	29/07/2020
287	710000073862020	Radhika Sankaran	Caveat Application	Caveat-Application		No Index, No Vakaltnama, No Advance Services	26/07/2020
288	710102068402020	CHANDRA PRAKASH Vs. KAPIL DEV REHANI	Sec 66(1)	C.P. (IB)/1248(PB)2018	Sanyam Saxena	PG-69 NOT CLEAR	07/04/2020
289	0710102/07810/2020	ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body		deepti grover khanna	Page Not Clear-17,88 / Blur-44,62,83,116-126 / Double Page Wrong Number -78-79 / Master Data	11.08.2020
290	0710102/07852/2020	VEDURUMUDI BUILDERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Sec 252 (3)		VINOD SINGH	Case type wrong / memo Of Parties (advocate sign missing) & Page-14 / Detail not fill page-24 / Page Cut-39 / Income Tax Service DCIT Cell /	13/08/2020

291	0710102/07879/2020	PRADEEP KUMAR JAIN Vs VIDYA PRAKASHAN MANDIR PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)		Ashutosh Gupta	Page Not Clear-135,137,139,140,142,	13/08/2020
292	0710102/07086/2020 Refiled	EDGE MEDICAL SOLUTIONS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)		SHIKHA GUPTA	NO INDEX, NO BRIEF Synopsis No Memo of Parties, No List of Dates Event, No Continue Pagination, No Income Tax, Service No Council	15/07/2020
293	0710102/07856/2020	RAJINDER KUMAR Vs. DELHI DISTRICT CRICKET ASSOCIATION	Rule 11 of NCLT	CP/51/2020	Tanuj Khurana	Memo of party	17/08/2020
294	0710102/07851/2020	CHANDRA PRAKASH Vs. GAUR AV ISSAR	Sec 66(1)	CP/IB/1248/2020	Sanyam Saxena	Pges not clear-35 to 44,66 to 67,	17/08/2020
295	0710102/07801/2020	SOUGAT SINHA IRP OF LEXUS INDIA LIMITED Vs. PRAMOD SARAF	Rule 11 of NCLT, 2016	CP/IB/2932/2019	Manoj Kumar	case type wrong	17/08/2020
296	0710102/07857/2020	CHANDRA PRAKASH Vs. DR. LORI ISSAR	Sec 66(1)	CP/IB/1248/2018	Sanyam Saxena	Pages not clear-36 to 45,67 to 68,109,114,157,195,198	17/08/2020
297	0710102/07935/2020	CHANDRA PRAKASH Vs. PRASHANT SAWHNEY	Sec 66(1)	CP/IB/1248/2018	Sanyam Saxena	Pges not clear-65,66,99	17/08/2020

298	0710102/07884/2020	SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION	Sec 60(5)	CP/IB/1756/2018	Mukund Rawat	Pages not clear-124 to 129,141 to 148,413	17/08/2020
299	0710102/07906/2020	SMT PUSHPA RANI Vs.	Sec 60(5)	CP/IB/1059/2019	Pallav Palit	Application && Annexure every pages sign.E stamp Paper	17/08/2020
300	0710102/07928/2020	PARAMJEET SINGH BHATIA Vs. THREE C GREEN DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	C.P. (IB)/614(ND)2017	ABHISHEK Anand	Pages not clear-40 to 44	17/08/2020
301	0710102/07681/2020	GOODRE PRIVATE LIMITED Vs. INDIRA PURAM HABITAT CENTRE PRIVATE LIMITED	Sec. 230-232 - Second Motion	NA	Sandeep Kumar	Wrong case type chose / Main case no / index not mention / document not properly uploaded	17/08/2020
302	0710102/07924/2020	APAVARGA TRADING COMPANY Vs. CAAR A INDIA PRIVATE LIMITED	Sec. 12A	C.P. (IB)/587(ND)2019	RAJENDRA BENIWAL	Pages not clear-31,33 to 37	17/08/2020
303	0710102/07732/2020	ERICAN ENTERPRISE LIMITED Vs. SUPER SEAL FLEXIBLE HOSE LIMITED	IBC Under Sec 9		Gautam Kumar	page:38-39, 48-51, 74-80, (81-95 translate) and claim amount in rupee (contact to help center)	08/08/2020
304	0710102/07754/2020	ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9		SHAILENDER KUMAR	claim amount less than 1 cr.	10/08/2020

305	0710102/07847/2020	PUNJAB NATIONAL BANK HOUSING FINANCE LIMITED Vs. M/S TULSIANI CONSTRUCTION & DEVELOPMENT	IBC under Sec 7		MITHILESH KUMAR PANDEY	page:175, 571, 575, 577, 579, 581, 583, 585, 587, 589, 591, 605, 611, 940, 946, 967, 985, 987, 991, 1017, 1043, 1044 etc page not clear	
306	0710102/07902/2020	TRANSLITE SCAFFOLDING LIMITED Vs. DSC LIMITED	IBC Under Sec 9		Atul Kumar Singh	page:66, 131, 165, 166, 167, 179, 181, 183, 185, not clear	14/08/2020
307	0710102/07931/2020	ALLIED ALLOYS Vs. URBANTECH INFRA SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9		MOHD NAZIM KHAN	claim less than 1 cr	14/08/2020
308	0710102/06275/2020	SWAPRA PHARMA PRIVATE LIMITED Vs The Registrar of Companies	Sec 252 (1)		Anupam Tripathi	Income Tax Service DCIT Cell Not Send, STk 7 Missed, P-29 Not Clear, Page 74,146,195 Repeated /Missed, 87 Missed	04/06/2020
309	710102018152020	Rishabh Buildwell Pvt. Ltd. Vs. Compliance Construction Contracts Pvt. Ltd.	Rule 11 of NCLT, 2016	C.P. (IB)/913(ND)2019		case type wrong view recipet payment not show	
310	710102076522020	RP SUNIL KUMAR AGRAWAL	Application under any other provisions- IBC	C.P. (IB)/1896(ND)2019	9811347648	Translated pages-60 to 65 e-stamp paper wrong	
311	0710102/08003/2020	ANURAG NIRBHAYA Vs.	Regulation 33	(IB)/1799(ND)2019	ANURAG NIRBHAYA	PG-14 NOT CLEAR	08/07/2020

312	0710102/07910/2020	SUMEET CHAWLA Vs.	60(5)	(IB)/1059(ND)2018	Pallav Palit	E STAMP MISSED WITH NORATY	14/08/2020
313	710102063392020	KANTI MOHAN RUSTGI Vs. ICICI BANK	Sec-60(5)	C.P. (IB)/1081(PB)2016	Kanti Mohan Rustgi	Application not sign, True copy sign missed, Pg-21-34,61,62 not clear	15-07-2020
314	710102060572020	ADVANCE SURFACTANTS INDIA LIMITED	Application under any other provisions- IBC	C.P. (IB)/922(PB)2018	K.G. Somani	True copy stamp missed	
315	710102064182020	CHD DEVELOPERS LIMITED Vs. SHAILENDRA KUMAR AGGARWAL	Rule 154 (1)	C.P. (IB)/1775(PB)2018	CHANDRA SHEKHER GUPTA	Proof of Service / Case Type Wrong	08/10/2020
316	710102067772020	Sanjay Jain Vs. Nilesh Sharma Resolution Professional	Sec 60(5)	C.P. (IB)/1771(ND)2018	VAIBHAV TYAGI	E stamp paper missed and not raised, Pg-26-47,49-56,70-80,84-87,96,104-113,115-134,137-141,144-169,171-188,215,217,219,220,221,222,223,224,225,226,227,228,229,230,231,232,233,234,235,236,237,238,239,240,241,242,243,244,245,246,247,248,249,250,251,252,253,254,255,256,257,258,259,260,261,262,263,264,265,266,267,268,269,270,271,272,273,274,275,276,277,278,279,280,281,282,283,284,285,286,287,288,289,290,291,292,293,294,295,296,297,298,299,300,301,302,303,304,305,306,307,308,309,310,311,312,313,314,315,316,317,318,319,320,321,322,323,324,325,326,327,328,329,330,331,332,333,334,335,336,337,338,339,340,341,342,343,344,345,346,347,348,349,350,351,352,353,354,355,356,357,358,359,360,361,362,363,364,365,366,367,368,369,370,371,372,373,374,375,376,377,378,379,380,381,382,383,384,385,386,387,388,389,390,391,392,393,394,395,396,397,398,399,400,401,402,403,404,405,406,407,408,409,410,411,412,413,414,415,416,417,418,419,420,421,422,423,424,425,426,427,428,429,430,431,432,433,434,435,436,437,438,439,440,441,442,443,444,445,446,447,448,449,450,451,452,453,454,455,456,457,458,459,460,461,462,463,464,465,466,467,468,469,470,471,472,473,474,475,476,477,478,479,480,481,482,483,484,485,486,487,488,489,490,491,492,493,494,495,496,497,498,499,500,501,502,503,504,505,506,507,508,509,510,511,512,513,514,515,516,517,518,519,520,521,522,523,524,525,526,527,528,529,530,531,532,533,534,535,536,537,538,539,540,541,542,543,544,545,546,547,548,549,550,551,552,553,554,555,556,557,558,559,560,561,562,563,564,565,566,567,568,569,570,571,572,573,574,575,576,577,578,579,580,581,582,583,584,585,586,587,588,589,590,591,592,593,594,595,596,597,598,599,600,601,602,603,604,605,606,607,608,609,610,611,612,613,614,615,616,617,618,619,620,621,622,623,624,625,626,627,628,629,630,631,632,633,634,635,636,637,638,639,640,641,642,643,644,645,646,647,648,649,650,651,652,653,654,655,656,657,658,659,660,661,662,663,664,665,666,667,668,669,670,671,672,673,674,675,676,677,678,679,680,681,682,683,684,685,686,687,688,689,690,691,692,693,694,695,696,697,698,699,700,701,702,703,704,705,706,707,708,709,710,711,712,713,714,715,716,717,718,719,720,721,722,723,724,725,726,727,728,729,730,731,732,733,734,735,736,737,738,739,740,741,742,743,744,745,746,747,748,749,750,751,752,753,754,755,756,757,758,759,760,761,762,763,764,765,766,767,768,769,770,771,772,773,774,775,776,777,778,779,780,781,782,783,784,785,786,787,788,789,790,791,792,793,794,795,796,797,798,799,800,801,802,803,804,805,806,807,808,809,810,811,812,813,814,815,816,817,818,819,820,821,822,823,824,825,826,827,828,829,830,831,832,833,834,835,836,837,838,839,840,841,842,843,844,845,846,847,848,849,850,851,852,853,854,855,856,857,858,859,860,861,862,863,864,865,866,867,868,869,870,871,872,873,874,875,876,877,878,879,880,881,882,883,884,885,886,887,888,889,890,891,892,893,894,895,896,897,898,899,900,901,902,903,904,905,906,907,908,909,910,911,912,913,914,915,916,917,918,919,920,921,922,923,924,925,926,927,928,929,930,931,932,933,934,935,936,937,938,939,940,941,942,943,944,945,946,947,948,949,950,951,952,953,954,955,956,957,958,959,960,961,962,963,964,965,966,967,968,969,970,971,972,973,974,975,976,977,978,979,980,981,982,983,984,985,986,987,988,989,990,991,992,993,994,995,996,997,998,999,1000	15-08-2020
317	710102071432020	De Nora India Limited Vs. Mr. Kuldeep Verma Liquidator in the Liquidation Process of Hindustan Paper Corporation Limited	Sec 42	C.P. (IB)/418(ND)2018	AJAY BHARGAV	PG-62,152,170,174-179,215 FONT SMALL PG-114,125,127,145,191,220 NOT CLEAR, PG-115 WRONG ARRANGE, True copy sign missed in some	
318	710102079692020	PUMA REALTORS PRIVATE LIMITED Vs. AKILA CONSTRUCTION	Sec 60(5)	IB-934/PB/2018	Anurag Bhatt	E STAMP MISSING WITH NOTARY & EVERY PAGES NOT SIGN AND TRUE COPY, PAGE NO. 15,22 NOT CLEAR	17-08-2020

319	710102079432020	Chandra Prakash Vs. Dr. Bipul Prakash Singh	Sec 66(1)	CP IB- 11248/(PB)/2018	Sanyam Saxena	page no. 30-31 cut	15-08-2020
320	0710102/06712/2020	Priority Vendor Technologies Private Limited Vs	Rule 11 of NCLT,Sec. 230- 232 - Second Motion	NIL	Karanveer Jindal	Case Type Wrong	30/06/2020
321	0710102/07191/2020	PRINCIPAL INFOTECH LIMITED Vs PRINCIPAL INSYS PRIVATE LIMITED	Sec. 230-232, Sec 234	1st Motion	Prerna Arora	Petition Every Pages Sign / Page-10,16 Detail Fill / List Of Date & Events / Page Not Clear-148-201,221,224- 222,225	18/07/2020
322	710102080142020	PUMA REALTORS PRIVATE LIMITED Vs. Punjab State Power Corporation Limited	Sec 60(5)	C.P. (IB)/934(PB)2018	41354354	e-stamp paper missed	
323	0710102/07562/2020	ELLORA COMMOALES PRIVATE LIMITED Vs	Sec. 230-232, Sec 234	1st Motion	ankit singal	Page Not Clear-595- 602,605- 611,741,1479,1478,1477,	31/07/2020
324	710102071612020	Vijay Kumar	Application under any other provisions	IB-1748(PB)/2019	Nishi Chaudhary	PG-37,38,39 MISSED,FILE NOT ACCORDING TO INDEX,CASE TYPE	18-08-2020
325	0710102/07978/2020	MOHAN AGGARWAL Vs. JAI PRAKASH GUPTA	RULE 11 OF NCLT, 2016	IB)/1565(PB)2018	RAJENDRA GUPTA	CASE TYPE WRONG AND E -STAMP MISSED	15/08/2020

326	710102072682020	SANTOSH SHARMA Vs. DASH EXPORT PVT LTD	Application under any other provisions- IBC	C.P. (IB)/1388(ND)2018	Sanyam goel	PAGE no 27- 41, 77 AND 78 NOT CLEAR	28-07-2020
327	0710102/07349/2020	MEHTA SYNTHETIC PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)		NOOR MOHAMMAD	Translate-141-164 / No Documents Proper Uploaded	24/07/2020
328	0710102/06207/2020	Kalyankari Suppliers Private Limited Vs	CA/CAA/42/ND/2020		Neeraj Arora	Missing Pg-147-149 / Condonation Of Delay / Accounting Treatment Certificate	29/05/2020
329	0710102/07933/2020	CHANDRA PRAKASH Vs. SANJAY KUMAR	Sec 66(1)	(IB)/1248(PB)2018	Sanyam Saxena	Pages not clear-114,115	
330	710102033952020	Noida Power Company Limited	Sec 60(5)	C.P. (IB)/995(ND)2018	8505934646	Pgae Not Clear- 12,16,43,50-53 and UP E-STAMP PAPER 100 RS.	refile
331	0710102/07170/2020	Mohd Zuvaib Khan Vs Registrar of Companies	Sec 252 (3)		ANJALI YADAV	income tax service DCIT High Court	17/07/2020
332	0710102/07985/2020	Chandra Prakash Vs Gold Star Realtors Limited	Section 74	CP/IB/1248/PB/2018	Sanyam Saxena	Page not clear-53,216	16/08/2020

333	0710102/07971/2020	Chandra Prakash Vs Groundwork Concept Pvt Ltd	Section 74	CP/IB/1248/PB/20 18	Sanyam Saxena	Page not clear- 162,165,169 to 174,178 to 180,183,185,187 to 189	16/08/2020
334	0710102/07951/2020	Chandra Prakash Vs Build India Propmart Pvt Ltd	Sec 66(1)	CP/IB/1248/PB/20 18	Sanyam Saxena	Page not clear-104,106	16/08/2020
335	0710102/07964/2020	Chandra Prakash Vs Lavender Infraprojects Pvt Ltd	Sec 66(1)	CP/IB/1248/PB/20 18	Sanyam Saxena	Page not clear- 7,48,79,81,82	16/08/2020
336	0710102/07957/2020	Chandra Prakash Vs Bharat Bansal	Section 74	CP/IB/1248/PB/20 18	Sanyam Saxena	Page not clear-53 ,78,82	16/08/2020
337	0710102/07997/2020	Employees Provident Fund Organisation Vs PUNJ LLYOD LIMITED	Sec 60(5)	CP/IB/731/PB/201 8	Rajesh Kumar	Page not clear-15,16	17/08/2020
338	0710102/07984/2020	Chandra Prakash Vs Prohomes Propmart Pvt Lrd	Section 74	CP/IB/1248/PB/20 18	Sanyam Saxena	Page not clear-36,176	17/08/2020
339	0710102/08000/2020	Anurag Nirbhaya Vs	Application under any other provisions- IBC	CP/IB/1799/ND/20 19	Kuamr Pradyuman	page not clear- 15,17,20,41,42,67,76	17/08/2020

340	0710102/08002/2020	Three C Hospitality Ventures Private Limited Vs Mr. Amit Agarwal	Sec 60(5)	IB/967/PB/2018	Vishal Ganda	Pages not clear-197 to 200,259,331,344,201 to 221,238 / Translate page-252 to 258 / E stamp paper	17/08/2020
341	0710102/07975/2020 (R)	ULTRATECH CEMENT LIMITED Vs OKAMURA HOMES PVT LTD	Rule 11 of NCLT, 2016	CP/IB/2739/ND/2018	Deepa Sharma	Application every pages sign /Page not clear- 16	17/08/2020
342	0710102/08052/2020	Ajay metalloys Vs ASIAN COLOUR COATED ISPAT LTD.	Sec 60(5)	C.P. No. (IB)50(PB)12018	RAJIV ANEJA	Affidavit verifyng date	18/08/2020
343	0710102/08029/2020	Vekas Kumar Garg Vs Mahesh Taneja	Sec 60(5)	C.P. NO. IB-281/PB/ 2019	RAKESH KUMAR	Affidavit /E Stamp paper	18/08/2020
344	0710102/07760/2020	JACK ROHAN MARKETING PRIVATE LIMITED Vs Registrar of Companies	Sec 252 (1		Aayush Aggarwal	Income Tax Advance Service DCIT Cell High Court, Page No. 74, 75 not Clear	10/08/2020
345	0710102/08030/2020	Jaswinder Singh Walia Vs PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	CP/IB/934/PB/2018	Anurag Bhatt	Application every pages sign Annexure every pages sign /Proof of service	18/08/2020
346	0710102/08028/2020	Ashok Kumar Vs The Deputy Commissioner of Income Tax	Sec 43(1) r/w Sec 44 (1)	CP/IB/1411/ND/2018	Prachi Johri	Page not clear 27,44 to 47	18/08/2020

347	0710102/08044/2020	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Rule 11 of NCLT	Appeal/122(ND)2020	HIMANSHU HARBOLA	True copy and sign missed	21/08/2020
348	0710102/07774/2020	Priya Thareja Vs M/S ABW INFRASTRUCTURE LTD	Rule 11 of NCLT	IB-375/PB/2018	SANJAY GROVER AND ASSOCIATES	Case type Wrong	08/10/2020
349	0710102/03139/2020	DRJ Exports Private Limited Vs Registrar of Companies	Sec 252 (1)		Ajay Singh	Page Not Clear-36-37,38,40,46,51,60,62,65,69,74,75,77,90,109,110,112,114,121-126,	03/11/2020
350	0710102/08126/2020	LEE FININVEST PRIVATE LIMITED Vs ROC Delhi	Sec 252 (1) - By Government Body		Bharti Kashyap	Document not properly uploaded / wrong section / wrong case type	21/08/2020
351	0710102/07922/2020	VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED Vs. SITI VISION DIGITAL MEDIA PVT. LTD.	IBC Under Sec 9		Kailash Nath P S S	demand notice sign missed, true copy sign missed, memo of parties missed, list & date of events missed, master data of corporate	
352	0710102/08101/2020	RAJENDRA KUMAR SAHOO PROPRIETOR KANAK TRANSPORT Vs. MID EAST INTEGRATED STEELS LIMITED	IBC Under Sec 9		KANISHK KHETAN	vakalatnama date not mention and advocate barcode number not mention, 9(3)b affidavit missed	
353	0710102/08081/2020	LUSTRA PRINT PROCESS PVT. LTD. Vs. FRENCH BAKERY PVT. LTD.	IBC Under Sec 9		RANJIT KHATRI	claim less than 1 cr	

354	0710102/07181/2020	ENTERPRISE SOLUTIONS LIMITED Vs. ESSLINE ENGINEERS AND CONSULTANTS PRIVATE LIMITED	IBC Under Sec 9		Wadia Chandy	page:99, 100, 108, 111, 112, 132-137, 323, etc pages not clear	
355	0710102/07180/2020	Drive India Enterprise Solutions Limited Vs BTM Exports Limited	IBC Under Sec 9		Wadia Chandy	page:1283, 1285, 1298-1300, 1387, 1388, 1394-1401, 1408 page not clear	
356	0710102/06329/2020	HIGH GROUND vs LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED	IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	
357	0710102/03520/2020	MR. RAMESH AGGARWAL Vs. M/S. RG RESIDENCY PRIVATE LTD.	IBC under Sec 7			single home buyer buy-backn& pages not clear	
358	0710102/08131/2020	AUGITE ESTATE PRIVATE LIMITED	Rule 11 of NCLT		AJIT KUMAR	WRONG CASE TYPE	21/08/2020
359	0710102/08169/2020	Mohd Nazim Khan Vs Shalini Chaudhary	Sec 60(5)	IB-2122/ND/2019	NA	No index in Vol.2 Page 405,406 not clear Page-181 to 363 true copy sign missed	23/08/2020
360	0710102/08170/2020	Reliance Home Finance Ltd. Vs Vekas Garg	Sec 60(5)	IB-281/PB/2019	Akhil Sachar	Page- 24 to 30 and 50-64 true copy sign missing/page-37,38,47,54 not clear	23/08/2020

361	0710102/08158/2020	VIJAY AGGARWAL Vs SUSHIL AGGARWAL & COMPANY PRIVATE LIMITED	Rule 11 of NCLT	CP no. 112/241/ND/2019	RAJIV BAHL	Wrong Additional Document Uploaded alongwith application	22/08/2020
362	0710102/08164/2020	LEE FININVEST PRIVATE LIMITED Vs ROC	Rule 11 of NCLT	Appeal no.399/252/ND/20 19	Bharti Kashyap	Application PDF not uploaded	22/08/2020
363	0710102/08166/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Rule 11 of NCLT	Appeal no. 206/252/ND/2020	ANAND BAJPAI	Advance service to income tax (DCIT)	22/08/2020
364	710102069192020	Mobeinnovation Software Private Limited Vs. Registrar of Companies	Rule 11 of NCLT	Appeal/44(ND)202 0	Narayan Kumar Jha	supporting affidavit	24-08-2020
365	710102080012020	Ashok Kumar Vs. Vikram Singh	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/1411(ND)201 8	Prachi Johri	pg-73,73A not clear,page numbering wrong after page 158,proof of service missed	24-08-2020
366	0710102/07202/2020	Mr. Sandeep Dutta Vs Agrante Realty Limited	IBC under Sec 7		SHLOK CHANDRA	list dates & event and brief of synopsis missed etc	
367	0710102/07514/2020	JK LAKSHMI CEMENT LTD Vs. ANSAL HI- TECH TOWNSHIPS LTD	IBC Under Sec 9		AMIT PRABHAT DESHPANDE	amount less than 1 Cr	

368	0710102/07604/2020	Rajesh Sabharwal Vs Desein Private Limited	IBC Under Sec 9		NITIN KUMAR KAUSHIK	objection-default amount less than 1 crore	
369	0710102/07725/2020	INDIAN POTASH LIMITED Vs SUMAN PHOSPHATES AND CHEMICALS LIMITED	IBC Under Sec 9		MANISH KAUSHIK	objection-jurisdiction(registered office indore)	
370	0710102/07916/2020	THE VILAS CONDOMINIUM ASSOCIATION Vs. M GF DEVELOPMENTS LIMITED	IBC under Sec 7		Nithin Chandran	e-stamp missed page 111, 112, 157-159, not clear page 171-174 estamp missed page, 65B certificate missed	
371	0710102/03587/2020	ORATOR MARKETING PVT. LTD. Vs. SAMTEX DESINZ PVT. LTD.	IBC under Sec 7		LZAFEER AHMAD B F	documents not uploaded (only six pages are uploaded)	
372	0710102/08165/2020	Rabindra Kumar Mintri Vs ajay sood	Sec 43(1) r/w Sec 44 (1)	CP/IB/923/PB/2018	APOORV AGARWAL	Page cut-88, Page not clear-99,116,147 to 154,217,232, /After pages 233 wrong p agination /E Stamp / Upload one pdf	08/08/2020
373	0710102/08133/2020	THE VERANDAS APARTMENT OWENERS ASSOCIATION Vs SALUJA CONSTRUCTION	Sec 425	IB/1097/PB/2019	SONAL ANAND	Pages not clear-40 to 43	21/08/2020
374	0710102/08160/2020 (R)	Sarvesh Mahajan Vs Shubhkamna Buildtech Pvt. Ltd.	Rule 11 of NCLT, 2016	CP/IB/1059/ND/2018	Madhur Mahajan	Memo of party / E Stamp	22/08/2020

375	0710102/08200/2020	Chandra Mohan Jhaveri Vs Hero Motocorp Limited	Application under any other provisions	COMPANY APPEAL NO.544 OF 2019	VIJAYESH ATRE	Page not clear-14 /E Stamp paper /Memo of party	24/08/2020
376	0710102/08190/2020	SIDHANT SHARMA Vs AKASH KHILWANI	Rule 11 of NCLT	CP/305/241/242/ND/2018	YOGESH KUMAR JAGIA	Index not uploaded	24/08/2020
377	0710102/08203/2020	Bas Infrastructure Solutions Pvt. Ltd Vs Registrar of Companies NCT	Sec 252 (3)	Appeal/133/252/ND/2020	DILIP KR NIRANJAN	Case type wrong / E Stamp paper Back date Translated page-14,16,18,20,182	25/08/2020
378	0710102/07755/2020	BSM India Private Limited	Sec 60(5)		amresh kumar	case type wrong not sign in application page 18-21 not clear main case no. not mention	10.8.2020
379	0710102148962019/7	M/S KESHAV ENTERPRISES Vs. ALUPAN COMPOSITE PANELS PRIVATE LIMITED	Company Petition IB	ib/3196/ND/2019	Onkar Nath	33, 27,23 not clear page 24 translate	
380	0710102/08092/2020	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED	IBC Under Sec 9	NA	Gulshan kr sachdev	volume 1 not upload	25/08/2020
381	0710102/07974/2020	ARUN KUMAR MITTAL Vs. SPM PVC INDUSTRIES PVT	IBC Under Sec 9	NA	Sargar Aggarwal	claim less than 1 cr	25/08/2020

382	0710102/08230/2020	SARIKA SOMVANSHI Vs. R S STONE	Application under any other provisions- IBC	C.P. (IB)/1788(ND)201 8		PG-369,388,389,390,396- 399 VOL-2 VOL-4- 651 ,652,808,809,811,895,896 NOT CLEAR	26/08/2020
383	0710102/08231/2020	MANJU KALGAONKAR Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 60(5)		9711967227	21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSD, 21,22,24,29 CUT AND 27,28 NOT CLEAR	25/08/2020
384	0710102/08120/2020	SANJEEV DUA Vs. TGB REALTY PRIVATE LIMITED	Rule 11 of NCLT, 2016	C.P. (IB)/66(ND)2020	PHOENIX LAW FIRM	AFFIDAVIT BACK DATE APPLICATION AND TRUE NOT SIGN	05/08/2020
385	710102080802020	Casablanca Industries Private Limited	NA	NA	RISHAB WASSAN	DD WRONG DETAILS	25/08/2020
386	0710102/08238/2020	PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Rule 11 of NCLT	Appeal/223(ND)20 20	pankaj agarwal	Roc & Income Tax Service Missing	26/08/2020
387	710102/07233/2020	INDIAN OVERSEAS BANK Vs M/S PIXION MEDIA PVT. LTD.	Application under any other provisions- IBC	IB/438/PB/2018	Anil Kumar	pg-21 repeated	20/07/2020
388	710102071882020	COMMISSIONER Vs. ASHWANI KUMAR GUPTA	Sec 60(5)	C.P. (IB)/343(ND)2017	MADAN LAL GARG	Index Not Mention / File Not Properly uploaded	23-07-2020

389	710102072652020	JALESH KUMAR GROVER Vs. ANIL NANDA	Sec 25(j)	IB-55/ND/2018	ABHISHEK Anand	all volume break after 200,479-481,484,403,446 not clear	25/07/2020
390	0710102/08250/2020	PARVESH KUMAR Vs. NILESH SHARMA	Sec 60(5)	C.P. (IB)/1771(ND)2018	VIPUL SHARMA	Supporting Affidavit & Signature Missing	
391	0710102/07782/2020	OBIYAN INFOTECH PRIVATE LIMITED Vs Registrar of Companies	Sec 252 (1)		Depaish Tangoriya	Income Tax Service (DCIT Cell)	08/10/2020
392	0710102/07473/2020 Refiled	Richa Gupta Vs M/s Hotel Zodiac Private Limited	Sec. 241(1)		Vineet Kumar	Payment Issue	29/07/2020
393	0710102/07791/2020	Sourabh Agarwal Vs The Registrar of Companies	Sec 252 (3)		Suresh Chandra Sharma	Case Type Wrong / Income Tax Service DCIT Cell /	11/08/2020
394	0710102/07989/2020	MJ ESTATES WEALTH MAXIMISERS & ORS Vs. PUMA REALTORS PVT. LTD.	Sec 60(5)	IB/934/ND/2018	Bilal Ali	WRONG CASE TYPE, SIGN ON APPLICATION, TRUE COPY SIGN AND STAMP MISSED	17/08/2020
395	0710102/07682/2020	MR. RAKESH KUMAR JAIN Vs.	Sec 12(2)	C.P. (IB)/2161(ND)2019	mohit nandwani	28-37 82-89 not clear page	06/08/2020

396	0710102/08264/2020	Rohit Sehgal Vs Supritendent of Police	Sec 60(5)	CP/IB/547/PB/2018	Rohit Sehgal	Proof of service	27.08.2020
397	0710102/08243/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
398	0710102/08241/2020	Anupam Gupta Vs Overseas Courier Service India Pvt Ltd	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
399	0710102/08258/2020	Punjab National Bank Vs Metaphor Exports Pvt. Ltd	Application under any other provisions	IB/422/2016	Rajinder Wali	Application every pages sign-1 to 11	27.08.2020
400	0710102/08265/2020	TEK TRAVELS PRIVATE LIMITED Vs TED TRAVEL & EXPERIENCES PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION NO. IB-2417/ND/2019	Rachit Kohli	Memo of party (Applicant signature) Application every pages sign-1 to 4,9,12	27.08.2020
401	0710102/08237/2020	ICATALYST WEALTH ADVISORS PVT.LTD. Vs SIR JOHN BAKERIES INDIA PVT. LTD.	Rule 11 of NCLT, 2016	IB NO. (IB)- 2689(ND)/2019	pankaj agarwal	Memo of party /Pages not clear-6 /Unsign pages-14 to 19	27.08.2020
402	0710102/08266/2020	Edelweiss Asset Reconstruction Com Ltd Vs CLC Industries Limited	IBC Section 59	CP/IB/933/2019	HONEY SATPAL	Wrong section	27.08.2020

403	0710102/08259/2020	VIJENDER SHARMA Vs	Application under any other provisions- IBC	CP/IB/1362/PB/2018	Vijendra sharma	Pages not clear-110 to 112,118 to 120	27.08.2020
404	0710102/07786/2020	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	IBC Under Sec 9		ARV CHAMBERS LAW	page:1466-1476 missed and proof of service missed	
405	0710102/07688/2020	Golden Homeland Agencies LLP Vs Indiabulls Real Estate Limited	IBC Under Sec 9		RAVI RAGHUNATH	page:124-126, 166-168, 211-215, 244-246, 250 etc page not clear	
406	0710102/07766/2020	RADHE CONSTRUCTION Vs SPML INFRA LIMITED	IBC Under Sec 9			document not correctly upload, page numbering not in sequential, memo of parties missed , etc pages missed (contact to help center)	
407	0710102/07508/2020	Dilwara Leasing and Investment Limited Vs Vibrant Buildwell Private Limited	IBC under Sec 7		Anand Mohan Mishra	page:33, 143, 144, 323, 342, 347 pages not clear	
408	0710102/06056/2020	DAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED	IBC under Sec 7		sachdev & associates	claim Less then 1 cR	
409	0710102/07267/2020	Pride India Engineering Solution Vs Hema Engineering Industries Limited	IBC Under Sec 9		Himanshu Gupta	objections- page42- 57,61-64,76-78,80,81,84,86,88-96,159-164not clear, pages101-105,111-117,119,128,140	

410	0710102/07994/2020	M Sai Eswara Swamy Vs Siti Vision Digital Media Pvt. Ltd.	Sec. 213,Sec. 241(1),Sec. 242(4)		Kailash Nath PSS	Memo Of Parties / List Of Date & Events / MOA / AOA / Page Not Clear-22-32,51-59 / Proof Of Service / Annexure & Petition Every Pages- Page Not Clear-65-62-	14/08/2020
411	0710102/08006/2020	Surender Kumar Gupta Vs J.M. Housing Ltd.	Sec. 241(1),Sec. 242(4)		RAKESH KUMAR	91,111,113,127,128,141,145,146,154-165,168,169,170,187-189,190-208,209,211-242,286,292,294,296,301	17/08/2020
412	0710102/08234/2020	LM Landmark Private Limited Vs The Registrar of Companies	Sec 252 (3)		YOGITA BHATIA	Page Not Clear-33-53,96, / Translate-83	25/08/2020
413	0710102/08118/2020	Jasbir Singh Kapoor for M/s Uttam Land Developers Vs Registrar of Companies New Delhi	Sec 252 (3)		Dhruv Gupta	Casec type wrong / Page Not Clear-49,51,53,56,60,62-65,95-99,118-122,143-147,166-171,182,183-201,202,204,205,221	21/08/2020
414	0710102/08139/2020	ETHICS EXPORTS PRIVATE LIMITED Vs Registrar of Companies	Sec 252 (3)		NAVNEET KAUR	List Of Date & Events / Page Not Clear-54-80,86,87,92,114,115 / Translate-149,151,153,155,157 / All Affidavit Verified Date Not	21/08/2020
415	0710102/08217/2020	Shooniya traders private limited Vs	Sec. 230-232 - Second Motion		ASHUTHOSH GUPTA	Blank Pg-134 / Page Not Clear-155,159,192,200,229,234,236,237,240,241,242,267,269,272,273,280,284,218	25/08/2020
416	0710102/07958/2020	Rehva Industries India Limited Vs	Sub-section (I) of section 230		Rekha Mittal	Page Not Clear-294-298,308,309,313,315,566,567	16/08/2020

417	0710102/08273/2020	Ahluwalia Contracts (India) Limited Vs Gian Chand Narang	Sec 42	CP/IB/706 /PB/2018	Tariq Khan	Wrong Section	
418	0710102/08103/2020	Shefali Singh Vs Unitech limited	Sec. 73(4)		Shefali Singh	Council Detail Missed in Index, and NCLT form 12 Missed MOA, 1st _PDF wrong Arrange	20/08/2020
419	0710102/08040/2020	Mam Chand Goel Vs Uttar Development Private Limited	Sec 425		PRASHANT MEHTA	Wrong Section Select, Council Sign Missed in Index, No Sign in Application, No Sign in every Annexures,	18/08/2020
420	0710102/07655/2020	Dalhousie Holdings Limited Vs Snowtemp Engineering Company Limited	Sec. 58(3),Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT		NIHARIKA AHLUWALIA	Memo of Parties Missed, P- 159 Missed, 1st Vol Break after 200, P- 326,327 Small font, P-341 Repeat, 342 Missed, 432 Plus	05/08/2020
421	0710102/08097/2020	TGS Water Private Limited Vs Registrar Of Companies	Application under any other provisions		JEEVESH MEHTA	Wrong Section Select	20/08/202
422	0710102/08084/2020 Refiled	M/s. Indicsoft Technologies Pvt. Ltd. Vs ROC	Sec 252 (3)		KUMAR ANIKET	ROC Income Tax Service Missed	20/08/2020
423	0710102/08297/2020	Mukund Vs M/s Logix City Developers Pvt Ltd	IBC Under Sec 9	IB-883/ND/2020	BALAJI SRINIVASAN	Wrong section	28/08/2020

424	0710102/08275/2020	SHRI DRONA HOTELS PVT. LTD. Vs REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	APPEAL no. 169/252/ND/2020	SANKET GUPTA	Wrong Section and fees not paid	27/08/2020
425	0710102/08278/2020	THIRD EYE HARKHABAR PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA	Application under any other provisions	Not Mentioned	Dr. Maurya Vijay Chandra	No Pagination/ main case no. not mentioned/ No index	27/08/2020
426	0710102/07903/2020 Refiled	Divyanshu Setia Vs REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body		Amol Sinha	STK-7-24-362 Company Name not Mentioned No fees wrong section choose Page No, 364,365,367,369,371,373, 382 Cut	14/08/2020
427	0710102/07559/2020 Refiled	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies	Sec 252 (1)		Depaish Tangoriya	Jurisdiction Haryana in Master Data	31/07/2020
428	0710102/07780/2020	SUNIEL VIRMAANI & ORS Vs. SARE GURUGRAM PRIVATE LIMITED	IBC under Sec 7		MIMANSA LAW OFFICES	Page:102, 106, 122-124, 339-340, 426, 500, 576, 591, 622, 623, 624, 653-669, 672, 676, 680, 684, 692, 702, 707, 708, 817, 807, 812, 881, 884, 1112	10/08/2020
429	0710102/08300/2020	Shobhit Aggarwal Vs Anshuj Leasing and Credit Private Limited	Rule 11 of NCLT, 2016	CP no. 169/241-242/ND/2020	NALINI	Page No 6 Missing After Page No 7 Pagination Wrong	28/08/2020
430	0710102/08289/2020	CZONE ENGINEERS PRIVATE LIMITED Vs	Application under any other provisions	APPEAL no. 839/252/ND/2019	Abdul Quadir	Page No 7 Repeated & Income Tax Service Missing & After Page No 17 Pagination Not Done	27/08/2020

431	0710102/08211/2020	GULSHAN GABA Vs.	Application under any other provisions- IBC	C.P. (IB)/1481(PB)2018	NA	Pages not clear-23 to 25	
432	0710102/08359/2020	POOJA BAHRY Vs VRINDA SARAWGI	Sec 30	IB)/848(ND)2019	ABHISHEK Anand	NEED TO TRANSLATION IN ENGLISH 56,57,58,79,80	29/08/2020
433	0710102/08345/2020	Vikas Kumar Garg Vs Mahesh Taneja	Sec 60(5)	IB)/281(PB)2019	RAKESH KUMAR	AFFIDAVIT MISSED	29/08/2020
434	0710102/08330/2020	Sunrays Properties and Investments Company Private Limited Vs	Application under any other provisions	C.A.(CAA)/52(PB)2019	MANOJ SHARMA	TRUE COPY SING MISSED	28/08/2020
435	0710102/02671/2020	Mr. Arun Kumar Sinha Vs M/s Three c Homes Private limited	19(2)	C.P. (IB)/432(ND)2019	Atul Sharma	Pg-15,40 not clear	28/02/2020
436	0710102/08315/2020	Harish Chander Manchanda Vs Chief Executive Officer	Sec 60(5)	C.P. (IB)/16(PB)2017	RAKESH KUMAR	Pg-63,67,	28/08/2020
437	0710102/08320/2020	Satendra Singh Tomar Vs Krishna Sahil Constructions Private Ltd.	Sec. 213		KUNAL ANAND	Page 53 & 72 Small Font and No Affidavit of all Applicant, No MOA and AoA	28/08/2020

438	0710102/08302/2020	Zlato Business Solutions P ltd Vs Registrar of Companies	Sec 252 (1)			Jurisdiction Haryana according to Master Data	28/08/2020
439	0710102/08316/2020	AGBRO Foods & FMCG Ltd. Vs Registrar of Companies (Delhi & Haryana)	Sec 252 (1)			Council Details and Sign Missed in Index, Page 3, 141, 185,186 Missed, After Page no. 192 All Pages are Wrong Arrange	27/08/2020
440	0710102/07646/2020	IDBI BANK Vs	Sec 60(5)	IB-1757/PB/2018	RAJIV RANJAN RAJ	Pages are Cut- 23 to 27,31,34,40 to 43,56,58,59,64 Volume wise index compulsory	08/05/2020
441	0710102/08195/2020	BHARAT BHUSHAN AGARWAL Vs BHARAT NIDHI LIMITED	Application under any other provisions	CP no. 25/ND/2020	Pratishtha	True Copy Sign missed	24/08/2020
442	0710102/08370/2020	QUANTUM POWER TECH PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)		KIRAN RANA	Wrong Income Tax Service DCIT Cell High Court New Delhi	24/08/2020
443	0710102/07988/2020 Refiled	INFOZONE SERVICES PRIVATE LIMITED Vs Registrar of Companies	Sec 252 (1) - By Government Body		PRASANT KUMAR SARKAR	Income Tax Service / Wrong Section Select Fees not paid	17/08/2020
444	0710102/03235/2020 Refiled	Era Infrastructure (India) Limited Vs Registrar of Companies	Sec. 441		SHOBHAN MAHANTI	No ROC Report, No 2nd Vol Seprate Index	13/03/2020

445	0710102/08377/2020	ANUPAM ENTERPRISES Vs AARCITY INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC, Rule 16(d), NCLT Rules, 2016 IBC	IB/1601/ND/2019	SOHAIB ALAM	Wrong Case type	29/08/2020
446	0710102/08005/2020	Amit Anil Goenka Vs M/s. Earthcon Infracon Private Ltd.	Rule 11 of NCLT, 2016		Ankur kashyap	Document Not Upload & Wrong Case Type	17/08/2020
447	0710102/07759/2020	NORTHERN ARC CAPITAL LIMITED Vs Five Core Electronics Limited	Application under any other provisions- IBC		NA	case type wrong & document not upload properly	10/08/2020
448	0710102/07723/2020	Pawan Vs Supertech Township Project Ltd	Rule 11 of NCLT, 2016	IB/904/ND/2019	Rajiv Shukla	case type wrong	07/08/2020
449	0710102/07689/2020	Sainov Spirits Pvt. Ltd. Vs Sainova Spirits Pvt. Ltd.	Sec 60(5)	LB No. 3383 OF 2019	Bilal Ali	Case Type Wrong & True Copy Signature Missing	06/08/2020
450	0710102/08382/2020	BHARAT JYOTI PROCELAIN AND ALLIED INDUSTRIES PVT. LTD Vs	Sec 252 (3)		ASHISH MIDDHA	No Sign in Appeal, Page 41,76 to 79,81,85,87,88,89,90 not Clear, Roc & Income Tax Service Missed	31/08/2020
451	0710102/08383/2020	Super Residency Pvt. Ltd Vs Registrar of Companies Delhi & Haryana	Sec 252 (1) - By Government Body		SHIKHAR GARG	Case Type & Section Wrong Select and 1000 Fees Missed, Memo of Party Missed, Brief Synopsis Missed, List of Dates Missed, No Sign in	31/08/2020

452	0710102/08387/2020	Smt. Kiran Shukla Vs Continental Construction Ltd	Sec. 271-273,Sec 272 of the Companies Act , 2013		Ekansh Mishra	Double Serial No. In Every Pages, Page No. 114 Cut	31/08/2020
453	0710102/07656/2020 Refiled	GDS Valuetech Private Limited Vs ROC DELHI	Sec 252 (1)		Pranab Prakash	Page 41 to 43 Missed,Page 60 not clear	06/08/2020
454	0710102/07476/2020 Refiled	Rajendra Kumar Goel Vs Registrar of Companies Delhi & Haryana	Sec 252 (1)		DUSHYANT KUMAR	Jurisdiction Show Haryana in Memo of Party, No Sign In every Page of Appeal	29/07/2020
455	0710102/02606/2020	rajni Mittal Vs Jyoti Swarup Mittal Builders And Contractors Private Limited	Sec. 241(1),Sec. 244(1)		Anjaneya Mishra	Page no 60 to 67, 70,73,75,98,99,122,129,131,133,135,141,148,157,158,159,162,165,166,167,195 to 206,208,209,211 to 217,228 not clear. page	27/02/2020
456	710102074142020	ADITYA MARINE LIMITED & ORS. Vs. ADITYA MARINE LIMITED	Rule16(d),NCLT Rules,2016 IBC,Rule 11 of NCLT, 2016	cp-3569 mumbai 2019	ANUSHREE KAPADIA	pg-161,162 missed	
457	710102035912020	TODAY HOMES NOIDA PRIVATE LIMITED	Sec 30	C.P. (IB)/923(PB)2018	APOORV AGARWAL	pg-269,383 not clear,pg-360 font small not clear,document upload volume wise,volume break.	
458	710102078462020	Karnataka Bank Ltd. Vs. Resolution Professional (Ortel Communications Ltd) & Ors	Sec 60(5)	C.P. (IB)/761(ND)2018	NIPUN GAUTAM	pg-51 missed	

459	710102066742020	Kashi Viswanathan Sivaraman Vs. PTC Engineering (India) Pvt. Ltd. & Ors.	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/470(ND)2017	Prateek Kushwaha	pg-52 not clear,pg-160 heading hindi,pg-165,167 missed,service to all respondent	
460	710102065232020	Anil Kumar Sharma Vs. Vijender Singh & Ors.	Sec 66(1)	C.P. (IB)/398(PB)2017	Prateek Kushwaha	153,165,343,384 not clear,service to all respondent	
461	710102081272020	M/S. PREMSONS SUPER STEEL PVT. LTD.	Sec. 12A	C.P. (IB)/404(ND)2018	VIVEK KUMAR	wrong proof of service in Proof of service column	
462	710102084172020	DY. COMMISSIONER OF INCOME TAX	Rule 11 of NCLT	Appeal/53(ND)2019	Shagun	wrong party name	
463	710102083002020	Shobhit Aggarwal Vs Anshuj Leasing and Credit Private Limited	Rule 11 of NCLT	CP/169(ND)2019		Page No 6 Missing After Page No 7 Pagination Wrong. AND AGAIN SAME UPLOAD 28.08.2020.	28/08/2020
464	0710102/08332/2020	OSIATIC CONSULTANTS AND INVESTMENTS PRIVATE LIMITED Vs	Application under any other provisions	COMPANY APPLICATION NO.CA (CAA) 51 (PB)/ 2019	Manoj Sharma	Application every pages sign-1 to 3,5 to 11,13 to 26,28 to 30,37 to 41	28/08/2020
465	0710102/08312/2020	AKHILESH KUMAR GUPTA Vs EASYTECH GLOBAL PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	CP/IB/794/ND/2018	Surabhi Sinha	Proof of service	28/08/2020

466	0710102/08341/2020	MRS. SMITI GOLYAN Vs COLORADO CHATTLES PRIVATE LIMITED	Application under any other provisions	CP/90 / 2016	RANJANA ROY	Proof of service	29/08/2020
467	0710102/08356/2020	Excise & Taxation Officer Vs Vijender Sharma	Sec 60(5)	CP/IB/195/ND/2017	Hemant Gupta	Pages not clear-35 to 48	29/08/2020
468	0710102/08340/2020	MRS SMITI GOLYAN Vs GALLUS CHATELS PRIVATE LIMITED	Application under any other provisions	CP/89 /2016	RAJANA ROY	Proof of service	29/08/2020
469	0710102/08358/2020	MOHESH KUMAR GROVER Vs Uttarakhand Power Corporation Limited through Its Executive Engineer	Sec 60(5)	CP/IB-2375/(ND)/2019	PARTHO BHATTACHARYA	Application every pages sign-2 to 4	29/08/2020
470	0710102/07487/2020 Refiled	Preeti W/o Sunil Arora Vs UNITECH. Ltd	Sec. 73(4)		Sandeep Mishra	Form 11 missed and no Pagination	29/07/2020
471	0710102/02643/2020	M/s Truform Engineers Vs M/s Technofab Engineering Limited	IBC Under Sec 9		divyanshi Rai	page:50, 55, 67, 74, 79-84, 87, 89-94, 106, 112-115, 116, 118, 120, 127, page not clear and demand notice not as ibc format(per forma)	
472	0710102/08371/2020	MAHESH BANSAL Vs. ALOK KUMAR AGARWAL	Application under any other provisions- IBC	C.P. (IB)/1342(ND)2018	NA	PROOF OF SERVICE MISSED	31/08/2020

473	0710102/06352/2020	VCRM PETROCHEMICALS PVT LTD Vs.	Sec 12(2)	C.P. (IB)/1718(PB)2018		22,24,29,31,40,41 translate page	
474	0710102/07834/2020	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY Vs. SANJAY GUPTA	Sec 60(5)	C.P. (IB)/45(PB)2018	Sourav Roy	(98,97,95,93,91,22,87,89 translate page) 90 not clear	
475	0710102/08336/2020	Skylark Industries Private Limited Vs	Rule 11 of NCLT	CA/CAA/30/ND/20 20	ASHISH MIDDHA	After 13 no pagination	29/08/2020
476	0710102/08355/2020 (R)	SHREE GANESH CRUSHER UDYOG Vs S LORD SHIVA CONSTRUCTION CO PRIVATE LIMITED	Application under any other provisions- IBC	Company Application- 1820/ND/2019	MOHIT GOLYAN	Uploaded one folder Application every pages sign-3 to 5,	29/08/2020
477	0710102/08038/2020	Ajay Goyal Vs	Sec 60(5)	C.P. (IB)/572(PB)2019	Mr. Amit Goel	pg 13 not clear	18/08/2020
478	0710102/08036/2020	Ajay Goyal Vs KDP Buildwell Pvt. Ltd.	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/572(PB)2019	Mr. Amit Goel	pg 5,33A,33B,	
479	0710102/07800/2020	SANJAY DHAWAN Vs. M/S PIYUSH COLONISERS LTD.	Sec 60(5)	C.P. (IB)/449(PB)2019	ANAND SHANKAR JHA	PG 179,187- 190,194,202,214, NOT CLEAR	08/11/2020

480	0710102/07941/2020	Priyavrat Infrastructure Private Limited Vs	Application under any other provisions	C.P.(CAA)/43(ND)2020		Wrong case type chose /Proof of service	15/08/2020
481	0710102/07584/2020	JHARIPANI ESTATES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (1) - By Government Body		RASHMI JAIN	Wrong Section Select	01/08/2020
482	0710102/07582/2020	LORDS ABN LIMITED Vs REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (1)		RASHMI JAIN	Pages 18,27,28,37,44,50 not clear	01/08/2020
483	0710102/07485/2020	Jyoti W/o Pradeep Khurana Vs UNITECH. Ltd	Sec. 73(4)		Sandeep Mishra	Form 11 missed and No pagination in Pages	29/07/2020
484	0710102/07488/2020	Santosh Kumari W/o Ram Lal Khurana Vs UNITECH. Ltd	Sec. 73(4)		Sandeep Mishra	Form 11 missed and no pagination in pages	29/07/2020
485	0710102/07437/2020	WORLD WINDOW RENEWABLE ENERGY LIMITED Vs Registrar of Companies NCT of Delhi and Haryana	Sec 252 (3)		Rohit	Council Sign and Detail Missed in Index	28/07/2020
486	0710102/07448/2020	DEVBHUMI INFRASTRUCTURE LIMITED Vs Registrar of Companies NCT of Delhi and Haryana	Sec 252 (3)		Rohit	Council Sign and Detail Missed in Index, Page 37 not clear	28/07/2020

487	0710102/07715/2020	Ms. Mandira Koirala Vs SON/ MANDHIRA PRIJV ATE LIMITED	Sec. 241(1)		Gautam Gupta	No Sign in every page of Petition, Page No. 86,87,88,89, not clear, page no. 92,94,95,97,98,99,100,101 cut	07/08/2020
488	0710102/06146/2020	Dharam Singh Vs Registrar of Companies	Sec 252 (3)		Neha R & Associates	Address Showing Haryana in Memo of parties, page no. 35,36, 107, 108 Missed Volume not in Sequence	22/05/2020
489	0710102/03519/2020	Shane Haryana Finlease Limited Vs Registrar of Companies Delhi and Haryana	Sec 252 (3)		ZZ	NCLT Form 12 Missed	21/03/2020
490	0710102/06135/2020	RAJESH RAJPAL Vs RAJPAL POLYTEX PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)		Devesh Arora	Page 144 wrong Arrange, Page 291 to 294, 302,303,304,305,306 not clear, Annexure 6 no seperate index and Break after 200 pages	22/05/2020
491	0710102/03516/2020	Solitaire Farms Private Limited Vs Registrar of Companies	Sec 252 (3)		HIMANSHU HARBOLA	Page 41,43,136 to 138,141 missed, Page 71 not clear	20/03/2020
492	0710102/07728/2020	Oswal exports pvt ltd Vs roc	Sub-section (I) of section 230		aaryan sharma	Case Type Wrong / Translate-161,164 / Missing-165,401,1065-1067	08/07/2020
493	0710102/08218/2020	SPIDIGO NET PRIVATE LIMITED Vs	Rule16(d),NCLT Rules,2016		Gaurav H Sethi	Missing-46 / Repeated Page & Wrong Arrange-44-45 / Proof Of Service	25/08/2020

494	0710102/08193/2020	ALCATEL-LUCENT INDIA LIMITED Vs	Sec. 230-232, Sec 234		J SAGAR ASSOCIATES	Page Not Clear-197,230,231,232,233,444,	24/08/2020
495	0710102/08196/2020	AVS ENTERPRISES PRIVATE LIMITED Vs Registrar of Companies Delhi	Sec 252 (3)		PRATEEK KEDAWAT	Page Not Clear & Translate-144-146,163 / Page Cut-163 /	24/08/2020
496	0710102/08192/2020	AASHIYANA STEELFEB PRIVATE LIMITED Vs Registrar of Companies (NCT of Delhi & Haryana)	Sec 252 (1)		PRAMOD PRASAD KOTHARI	Translate-86,88 / Page Not Clear-90,94,95,97 / Blur Pg-33,80 / Annexure Every Pages Sign	24/08/2020
497	0710102/08086/2020	CHARU PARASHAR DESIGNS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Sec 252 (3)		TEENA RANI	Annexure Every Pages Sign / No Page Numbering After-108 / Page Not Clear-174-175,176,177, / Blur Page-180,200	20/08/2020
498	0710102/08067/2020	UJJAWAL GARMENTS PRIVATE LIMITED Vs	Sec 252 (3)		CS AVINASH KUMAR	Case Type Change	19/08/2020
499	0710102/07585/2020	SPIKE ORGANICS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (1)		RASHMI JAIN	Income Tax Service DCIT Cell / Page Not Clear-21,25,31 / Annexure Every Pages Sign & True Copy	08/01/2020
500	0710102/07603/2020	Rajani Cotton Private limited Vs Registrar of Companies NCT of Delhi and Haryana	Sec 252 (3)		OM Saran Gupta	File Not Properly Uploaded	08/03/2020

501	0710102/07622/2020	DONRIVER INDIA PRIVATE LIMITED Vs	Sec. 230-232 - Second Motion		MOHD NAZIM KHAN	Page Not Clear- 182,183,184,185,187,188, 189,190,191,193,196,198, 203,204,205,208,209,210, 214- 226, 242, 243, 245, 246, 247	08/04/2020
502	0710102/07607/2020	Agni Devices Private Limited Vs	Sec. 230-232, Sec 234		SHIV SHANKAR TIWARI	Page Blur- 293,395,396,297,298,299, 300,375,380,381 / Breif Synopsis	08/04/2020
503	0710102/07784/2020	Sajeve Bhushan Deora Vs. Mars Impex india	Application under any other provisions- IBC			71,79,80- 82,84,85,88,89,91,100,141 ,142,168-171,176- 185,188-191,196-202,205 not clear page	refile
504	0710102/08189/2020	M/s Reliance India Realty Opportunities LLP Vs. Registrar of Companies	Application under any other provisions		AMIT AGARWAI	income tax service missing and main case number not mention	refile
505	0710102/07714/2020	Shamsheer Eqbal Haider Vs Kaushar Alam	Sec. 242(4)		CHANDRA SHEKHAR YADAV	Wrong case type / Page not clear-27 / wrong scan page-28	08/07/2020
506	0710102/08128/2020	Prakash Dev Vs ROC DELHI	Sec 252 (1)		RITESH UPADHYAY	Document Not Properly PDF	21/08/2020
507	0710102/08255/2020	East India Udyog Limited Vs SPML Infra Ltd.	IBC Under Sec 9		vaibhav tyagi	page:34-35, 37-38, 88- 90, 94-95, 101, 145-152, 163-167, 171, 180-183, etc page not clear and page 162, 198-200 pages missed	

508	0710102/08222/2020	INDERJIT MONGIA PROP : ASHENDER ENTERPRISES Vs MEDEOR HOSPITAL LIMITED	IBC Under Sec 9		parveen kumar	page:33, 34, 36-40, 43-46, 72, 81, 83, etc page not clear	
509	0710102/08489/2020	INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT	Section 95(1)		j.sagar associates	page:331-353 not clear and proof of service missed	
510	0710102/07841/2020	TODAY RESORTS AND RECREATION PRIVATE LIMITED Vs Registrar of Companies	Page Not Clear- 47-57		SUMESH DHAWAN	Page Not Clear-47-57	12.08.2020
511	0710102/08017/2020	NIRMAL TRADING CO. Vs. PRINTLAND DIGITAL (INDIA)PVT LTD	IBC Under Sec 9		GEETESH MEENA	vakatnama not clear,not clear-page36,37,81-92,96-101,120,126,130,132,133,136,139-146,149,152,153,154,156,160,162,170,172,173,182	18/08/2020
512	0710102/08206/2020	SEASKY PVT LTD Vs. KLB KOMAKI PVT LTD	IBC Under Sec 9		ROHIT BANSAL	claim amount less then 1 crore	23/07/2020
513	0710102/08187/2020	J.S ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9		Atul Sharma	pages not clear-60,91,96,98,99,106,117,151,173,179,182,193,199,210 page cut-94,95, form 3-demand notice not complete	24/08/2020
514	0710102/08145/2020	TRANSIT GEO SYSTEM INTEGRATORS PRIVATE LIMITED Vs. STAHL TECHNIKS PRIVATE LIMITED	IBC Under Sec 9		AADITYA A PANDE	claim amount less then 1 crore	21/08/2020

515	0710102/08129/2020	CHLORITECH INDUSTRIES Vs. M/S HIL INDIA LIMITED	IBC Under Sec 9		AMIT GUPTA	pages 430,434,436,438,440,442 not clear	21/08/2020
516	0710102/08260/2020	Sumridhi Aluminium Private Limited Vs Kiran Udyog Private Limited	IBC Under Sec 9		Shekhar Gupta	objection-synopsis missing	26/08/2020
517	0710102/08338/2020	M/s Sarvottam Granite & Marble Vs Mahagun India Private Limited	IBC Under Sec 9		SOHAIB ALAM	objection-pages cut and blur-109,143	29/08/2020
518	0710102/08369/2020	Sarvottam Granites & Marble Vs Mahagun Real Estate Pvt Ltd	IBC Under Sec 9		SOHAIB ALAM	left because above matter has the same name	29/08/2020
519	0710102/08451/2020	Longowal traders Vs DCM LIMITED	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less then 1 crore	09/01/2020
520	0710102/08452/2020	PRADEEP GOYAL Vs DCM LIMITED	IBC Under Sec 9		SANYAM JAIN	objections-pages not clear-25-30,40,46,47,52-80,88,100,116-123,131-116pages cut-43,48	09/01/2020
521	0710102/08456/2020	VEER BHAN SONS (HUF) Vs. DCM LIMITED	IBC Under Sec 9		SANYAM JAIN	no documents uploaded except proof of service	09/02/2020

522	0710102/08454/2020	VEER BHAN Vs. DCM LIMITED	IBC Under Sec 9		SANYAM JAIN	claim amount less then 1 crore	09/02/2020
523	0710102/08382/2020	BHARAT JYOTI PROCELAIN AND ALLIED INDUSTRIES PVT. LTD Vs	Sec 252 (3)		ASHISH MIDDHA	Appeal Every Pages Sign	31/08/2020
524	0710102/07782/2020	OBIYAN INFOTECH PRIVATE LIMITED Vs Registrar of Companies	Sec 252 (1)		Depaish Tangoriya	Page Not Clear-59-60,115,116,119,120INCOME TAX SERVICE CELL,	08/10/2020
525	0710102/06275/2020	SWAPRA PHARMA PRIVATE LIMITED Vs The Registrar of Companies	Sec 252 (1)		Anupam Tripathi	STK-7 Company List Wrong Arrange / Page Not Clear-29,30,33,34,36,37,38,39,43,45,46-54 / MOA /AOA Not Clear	06/04/2020
526	0710102/07440/2020	OVERSEAS CORPORATE & FINSER LIMITED Vs Registrar of Companies NCT of Delhi and Haryana	Sec 252 (3)		Rohit	Page Not Clear-76,90,115 / NCLT Form-12 Format	28/07/2020
527	0710102/07409/2020	Amrita Gujral Vs Hyperhire India Private Limited	Sec. 242(4)	CP.No.38/241-242/PB/2020	ANUJ JHAWAR	Case Type Wrong	27/07/2020
528	0710102/07370/2020	MARYADA PROJECTS & DEVELOPERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIESNCT OF DELHI & HARYANA	Sec 252 (1)		VIKAS KUMAR VERMA	List Of Date & Events / Form-12 NCLT Format	25/07/2020

529	0710102/06283/2020	Total Airport Services (India) Private Limited Vs Registrar of Companies NCT of Delhi & Haryana	Sec 252 (3)	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	06/04/2020
530	0710102/08357/2020	ALOK KUMAR AGARWAL Vs	Sec 60(5)	C.P. (IB)/816(PB)2018	ABHISHEK Anand	Pg-93-98,105,108 ,193,197, NOT CLEAR	29/08/2020
531	0710102157702019/4	MR. SURESH KUMAR GOYAL	Sec 60(5)	COMPANY APPLICATION(IBC) /644(ND)2019		AFTER Page 5 missed	09/02/2020
532	0710102/08403/2020	Catalyst Trusteeship Limited Vs RIYASAT TOWERS PRIVATE LIMITED	Sec 60(5)	C.P. (IB)/1392(ND)2019	Jatin S Sethi	TRUE COPY MISSED	31/08/2020
533	0710102/08396/2020	KVM CONSTRUCTIONS PRIVATE LIMITED Vs Registrar of company Delhi	Rule 11 of NCLT	NEW	Ayush Gupta	pg-10,11 not clear, and main case no not mention .	31/08/2020
534	710102084172020	DY. COMMISSIONER OF INCOME TAX	Rule 11 of NCLT	Appeal/53(ND)2019	Shagun	sign missed in application,page-10,11 missed,proof of sevice missed	
535	710102083562020	Excise & Taxation Officer Vs. Vijender Sharma	Sec 60(5)	IB-195/ND/2017	Hemant Gupta	Wrong case type,pg-35-41,44,48 not clear	

536	710102083552020	SHREE GANESH CRUSHER UDYOG Vs. S LORD SHIVA CONSTRUCTION CO PRIVATE LIMITED	Application under any other provisions- IBC	IB-1820/ND/2019	Saajan Saini	Upload in one folder,wrong case type,Wrong case number in Index	
537	710102083322020	OSIATIC CONSULTANTS AND INVESTMENTS PRIVATE LIMITED	Application under any other provisions	C.A.(CAA)/51(PB)2019	Manoj sharma	sign on application,true copy sign and e stamp missed.	
538	0710102/08371/2020	Mahesh Bansal Vs	Application under any other provisions- IBC	IB)/1342(ND)2018	MAHESH BANSAL	PROOF OF SERVICE missed	31/08/2020
539	0710102/08343/2020	Pankaj Khetan Vs Employee Provident Fund Organisation	Sec 60(5)	IB/74/PB/2018	PANKAJ KHAITAN	120 121 163 TRANSLATION AND PROOF OF SERVICE MISSED	29/08/2020
540	0710102/08293/2020	ATLAS OVERSEAS PVT. LTD. Vs Income Tax Department	Rule 11 of NCLT	Appeal/148(PB)2018	Varun Jain	Income Tax Service MISSED	27/08/2020
541	0710102/08124/2020	JITESH GUPTA Vs M/S. HOMESTEAD INFRASTRUCTURE DEVELOPMENT PVT. LTD	Application under any other provisions- IBC	IB)/1018(ND)2018	NEERAJ SHARMA	DOCUMENT NOT UPLOAD PROPER. need to upload in one pdf	21/08/2020
542	0710102/08337/2020	K.K GOLYAN Vs NULON INDIA	Application under any other provisions	CP/78/2020	RANJANA ROY GAWAI	Proof of service	29/08/2020

543	0710102/08537/2020	SOMORO INNOVATIONS PRIVATE LIMITED Vs	Rule 11 of NCLT		NIKSHUBHA SETHI	One Pdf upload/Proof of service	09/04/2020
544	0710102/08544/2020	Manohar Lal Vij Vs	Rule 154 (1)	CP/IB/1874/ND/2019	ABHISHEK NAIK	Proof of service	09/04/2020
545	0710102/08534/2020	Vineet Aggarwal Vs	Application under any other provisions- IBC	CP/IB/1226/ND/2019	Vineet Agrawal	Page not clear-38	09/03/2020
546	0710102157702019/4	MIR. SURESH KUMAR GOYAL V/s. FLYWHEEL LOGISTICS SOLUTIONS PRIVATE LIMITED	Sec 60(5)	CA/644/ND/2019/IB/1488/ND/2018	ABHISHEK Anand	AFFIDAVIT MISSING	09/02/2020
547	0710102/07845/2020	Woolways India Limitd Vs Standard Chartered Bank	Application under any other provisions- IBC	IB)/29(ND)2018	sajeve BHUSHAN DEORA	WRONG SCRUTINY	13/08/2020
548	0710102/07993/2020	Volga Estates Pvt. Ltd. Vs Wall Rock Infahome Private Limited	Rule 11 of NCLT, 2016	IB)/1551(ND)2019	RAKESH KUMAR	PAGES- 20 21 22A NOT CLEAR	25/08/2020
549	0710102/08505/2020	FIREFLY-VENTURES LTD. Vs HT.DIGITAL MEDIA HOLDINGS LTD.	Rule 11 of NCLT	CAA no. 72/2020	Chandhiok&mahajan	case type wrong	02/09/2020

550	0710102/08339/2020	M/S SMITI GOLYAN Vs MR YASH VARDHAN GOLYAN	Application under any other provisions	CP no. 88/2016	RANJANA ROY GAWAI	SERVICE MISSED	29/08/2020
551	0710102/06223/2020	Northern Arc Capital Limited Vs Five Core Electronics Limited Five Core Electronics Limited	Sec 43(1) r/w Sec 44 (1)	IB-1671/ND/2019	NA	Sign on index missed	01/06/2020
552	0710102/08421/2020	ELLORA COMMOALES PRIVATE LIMITED Vs	Sec. 230-232, Sec 234		MANISH GUPTA	Case Type Change / Page Not Clear-232,369,1373	29/08/2020
553	0710102/08473/2020	ASG PHARMA PRIVATE LIMITED Vs THE REGISTRAR OF COMPANIES	Sec 252 (3)		PRADEEP K MITTAL	Page Not Clear-16,203,441 / Page Cut-129,173,196-199,201,235 / Translate-282,439	09/02/2020
554	0710102/08461/2020	FIXWELL CABLES PVT LTD Vs The Registrar of Companies NCT of Delhi & Haryana	Sec 252 (3)		Santosh Pandey	Page-20 Detail Fill / Affidavit Missing / Page-21,24 Missing / Page Not Clear-64-65,79,80,81,81,82,84-02,05,06,07,00,100,101,10	09/02/2020
555	0710102/08475/2020	Aadhaar group limited Vs REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body		deepti grover khanna	Page Not Clear-72 / After-79 Wrong Page Numbering / Not Properly Upload / Petition Every Pages Not Sign	09/02/2020
556	0710102/08463/2020	HAWK AERONAUTICS PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi and Haryana	Sec 252 (3)		Rohit	Page Not Clear-53-54,57-59,63,64,68,69,73,74,77,78,79,82-85 / Translate-86 / NCLT Form-12 Format	09/02/2020

557	0710102/08479/2020	M.S. Life Science Private Limited Vs REGISTRAR OF COMPANIES	Sec 252 (3)		Deepak Garg	Income Tax Service DCIT Cell / Page Not Clear- 5,26,55-61,71,76,81,85,89,90,98,107,	09/02/2020
558	0710102/08457/2020	BRANDS CARVAN OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	NA	CS NAVEEN SHREE PANDEY	Case Type Wrong / Page Not Clear-61,70,71,74,75, / Translate-67 / Urgent Application Seprate Filling	04.09.2020
559	0710102/07825/2020	VAIBHAV FARMS PRIVATE LIMITED Vs	Rule 11 of NCLT	NA	SAHEB SINGH CHADHA	CASE TYPE WRONG	04.09.2020
560	0710102/08406/2020	EVEREST POWER PVT LTD Vs Alluri Sitarama Raju	Rule 11 of NCLT	CP/94(ND)2020	RAKHI RAY	Index Missing	31/08/2020
561	0710102/08262/2020	PLATINUM SUITES PRIVATE LIMITED Vs Registrar of Companies	Rule 11 of NCLT	Appeal/139(ND)2020	YOGITA BHATIA	Income Tax Service Missing	26/08/2020
562	0710102/06200/2020	HIM Steel Pvt Ltd Vs ASHOK RAJA	Sec 43(1) r/w Sec 44 (1)	IB)/494(PB)2019	KETAN MADAN	187,188,190,202,212,214, 215,218,208,210,212,233, 235 NOT CLEAR NEED TO UPLOAD VOLUME WISE separately	28/05/2020
563	0710102/06224/2020	Northern Arc Capital Limited Vs Five Core Electronics Limited Five Core Electronics Limited	Sec 66(1)	(IB)/1671(ND)2019	SHAKUNTSAMITRA	NEED TO VOLUME SECOND AFTER PAGES 200	01/06/2020

564	0710102/08142/2020	Deepika Khare Vs Assotech Moonshine Urban Developers Pvt. Ltd	Application under any other provisions- IBC	IB)/63(ND)2020	Parveen Kumar Aggarwal	PG-38,40-42 NOT CLEAR	21/08/2020
565	0710102/07596/2020	Rakesh Jindal Vs Pranav Sharma	19(2)	IB)/1456(PB)2019	VIDEH VAISH	need to file in one volume or pdf	08/01/2020
566	0710102/07912/2020	Suresh Kumar Vs	Sec 60(5)	IB)/1059(ND)2018	Pallav Palit	page 1-8 not sign	14/08/2020
567	0710102/08068/2020	PANKAJ NARANG Vs	Sec 12(2)	IB)/246(ND)2019	RAKESH KUMAR BAJAJ	pg-12 13 translate,pg-12 numbering missed	19/08/2020
568	0710102/08585/2020	PVM INNSENSYS PRIVATE LIMITED Vs. SHYAM ARORA	Interlocutory Application(IBC)	C.P. (IB)/295(ND)2019	AISHWARYA M GAHRANA	UPLOAD IN pdf ONE FOLDER	application
569	0710102/08589/2020	SUBASH CHANDER GUPTA & ANOTHER Vs. SABINA WOOLEN MILLS PVT. LTD	Sec. 237(4)	CP/21(ND)2010	AMIT KUMAR DOGRA	APPLICATION NOT UPLOAD.	application
570	0710102/08599/2020	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs.	Rule 11 of NCLT, 2016	ib/10/3/2016	neeha nagpal	service missing and sign missing	application

571	0710102/08598/2020	ARVIND KUMAR JAIN Vs.	60(5)	(IB)/300(PB)2020	Arvind Kumar Jain	INDEX MISSED, 34-36,40,45,50,55 ARE CUT	09/07/2020
572	0710102/08588/2020	AARGEE CONTRACTS PRIVATE LIMITED Vs. REGISTRAR OF COMPA	Rule 11 of NCLT	Appeal/57(ND)2020	ADTIYA NAYAAR	INCOME TAX SERVICE MISSED	09/07/2020
573	0710102/08577/2020	DEBASHIS NANDA Vs. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	60(5)	IB)/422(PB)2018	DEBASISH NANDA	PG-41-42 NOT CLEAR	09/05/2020
574	0710102/08594/2020	DEEPIKA BHUGRA PRASAD Vs. VIS INFRA SOLUTION LLP	60(5)	(IB)/299(ND)2019	KANISHK KHETAN	68-70 NOT CLEAR	09/05/2020
575	710102082842020	Carewell MediProducts Limited Vs. Registrar of Companies	Application under any other provisions		Raghav Sharma	Case Type Wrong,pg-72 missed,service of income tax missed	
576	710102080532020	M/s Richa Global Exports Pvt. Ltd Vs. SAMTEX DESINZ PRIVATE LIMITED	Sec 60(5)	IB-3171 OF 2019	Abhishek Bhardwaj	APPLICATION SIGN MISSED,PG-24,26 IN HINDI,WRONG CASE TYPE	
577	710102085302020	SRK Steel Fab Pvt. Ltd. Vs. ROC DELHI	Application under any other provisions	Appeal-303 of 2020	N K SHARMA	prayer missed in application,service to roc	

578	710102077202020	MR. SHAIENDRA KUMAR AGARWAL Vs. M/S CHD DEVELOPERS LIMITED	Rule 11 of NCLT, 2016	C.P. NO. 1775/PB/2018	CHANDRA SHEKHAR YADAV	case type wrong	
579	710102076512020	Edelweiss Asset Reconstruction Com Ltd Vs. Adel Landmarks Limited	Application under any other provisions- IBC	C.P. (IB)/1083(PB)2018	Sanjay Bhatt	pg-47,54,61,63-69 not clear	
580	710102076702020	PRESTAR INFOTECH PVT LTD Vs. ROC	Application under any other provisions	appeal-202/nd/2020	aaryan sharma	income tax service missed	
581	710102075432020	Taminder Kaur Dhupia Vs. Parsavnath development ltd	Sec 425	IB-2292/ND/2019	SONAL ANAND	SERVICE ALL RESPONDENT,CASE TYPE WRONG	
582	710102085022020	Reena Rathore Vs. Mahesh Edible Oil Industries Limited	Rule 11 of NCLT		SWETA SINGH	WRONG PROOF OF SERVICE	reject
583	0710102/08573/2020	SANJAY GUPTA Vs.	Application under any other provisions- IBC	(IB)/132(PB)2017	NIPUN GAUTAM	PAGE 53-56 FONT SMALL	09/05/2020
584	0710102/08582/2020	GREEN EDGE INFRASTRUCTURE PRIVATE LIMITED Vs MAGIC EYE DEVELOPERS PRIVATE LIMITED	Sec. 213,Rule 11 of NCLT,Rule 11 of NCLT		Srishti Juneja	wrong section of Rule 11, Index Missed, No pagination No sign in Petition,Supporting affidavit missed, No Advance Service. No	04/09/2020

585	0710102/08540/2020	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi & Haryana	Sec 252 (1)		Abhinav Agarwal	Page no. 76 to 83, 92 in hindi	04/09/2020
586	0710102/08481/2020	Sushant Garg Vs Aadhar Stumbh Township Private Limited	Sec. 213,Sec. 241(1),Sec. 242(4)		MANISHA CHAUDHARY	Page no. 186 to 189,198,199,266,267,271, 279,288,302,303,316,493, 500,557,572,594,595 not clear, Page No. 285 to 287, 289, 342, 343 Hindi	02/09/2020
587	0710102/08413/2020	SKILLING YOUTH EDUTECH PRIVATE LIMITED Vs The Registrar of Companies	Sec 252 (1)		Anupam Tripathi	Page no. 67,68,77,78,96,97,98 cut, page no. 73,75 not clear, Power of Attorney 50Rs E Stamp Missed	01/09/2020
588	0710102/08436/2020	Ms Printpack Private Limited Vs REGISTRAR OF COMPANIES NEW DELHI	Sec 252 (3)		Amol Sinha	STK 07 to long from Page No. 25 to 362, Page 373 Cut	01/09/2020
589	0710102/08476/2020	Krishan Pal Singh Vs M/s Bulland Buildtech Pvt Ltd.	Sec. 241(1)		Anurag Ojha	NO Sign in Petition, Page 40,50 cut, Page 144 repeat, Page 210 to 218 small font, Ture copy signed missed, MoA and On Cover page wrong	01/09/2020
590	0710102/03456/2020	SONIA KHOSLA Vs MONTREAUX RESORTS PVT. LTD.	Sec. 243(1) (b)		deepak khosla	section mentioned, Memo of Parties Missed, List of dates missed, Brief Synopsis Missed, Page No. 122, 205, 207, 242, 246, 2	18/03/2020
591	0710102/06361/2020 Refiled	UNIQUE ALANKAR JEWELLERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA)	Sec 252 (3)		ARJUNN KUMAR TYAGI	Income Tax Service / Case Type Wrong / Petition Not Signed, Volume not in Sequence	09/06/2020

592	0710102/08456/2020	VEER BHAN SONS (HUF) Vs DCM LIMITED	IBC Under Sec 9		SANYAM JAIN	objection-no documents uploaded except proof of service	09/02/2020
593	0710102/08454/2020	veer bhan Vs DCM LIMITED	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less then 1 crore	09/02/2020
594	0710102/08472/2020	SHAKEEL AHMAD Vs ZUBERI FIBRES PRIVATE LIMITED	IBC Under Sec 9		Tarun Aggarwal	objection-page 4-english translation missing,page not clear-46,63,102,104,119,132,133,143	09/02/2020
595	0710102011492020/1	INDIABOLLS DISTRIBUTION SERVICES LIMITED Vs. PRATEEK REALTORS INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/465(ND)2020		Pg: 69,72,not clear ,true copy signe missed	20/03/2020
596	0710102098132019/17	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1896(ND)2019		Index, paging ,sign missed true copy	20/03/2020
597	0710102152502019/4	ROHIT KUMAR Vs. GENEXIS INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3108(ND)2019		Pg: 16 not clear , some true copy sign missed	20/03/2020
598	0710200400532012/3	SA KANTI PRASAD AGARWAL Vs. M/S GALAXY NIRMAAN PRIVATE LIMITED	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/63(ND)2012		Wrong doc (IA)	20/03/2020

599	0710102017922020/1	R.R. DISTRIBUTERS PVT. LTD Vs. M/S KANODIA TECHNOPLAST LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/548(ND)2020		Index missed paging missed	21/03/2020
600	0710102024492018/8	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1650(ND)2018		Wrong file Application	23/03/2020
601	0710102140122019/6	ADITYA KUMAR Vs. GLOBAL ENERGY TALENT PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2734(ND)2019		Pg 165 small font	25/03/2020
602	0710102003752020/4	MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/220(ND)2020		Wrong file Application	26/03/2020
603	0710102012792020/1	TAIPACK LIMITED Vs.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/869(ND)2020		incomplete document	30/03/2020
604	0710102076582019/4	MORGAN ASIA LIMITED Vs. PARAMOUNT PROPBUILD PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/118(ND)2019		wrong file consent letter form filed By Irp	30/03/2020
605	0710102145102019/5	ANUSH FINLEASE AND CONSTRUCTION Vs.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2483(PB)2019		Wrong Doc Upload	31/03/2020

606	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		Wrong file Application	04/02/2020
607	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		Wrong file Application	04/02/2020
608	0710102146212019/5	M/S JAY PACKAGING Vs. MAGPPIE INTERNATIONAL LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2924(ND)2019		Wrong file Application	04/03/2020
609	0710102001962019/12	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		Wrong file Application	13/04/2020
610	0710120007702018/22	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		Wrong file Application	14/04/2020
611	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/661(PB)2018		Wrong file Application	16/04/2020
612	0710102412382017/2	M/S COLUMBIA PETROCHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Wrong file Application	16/04/2020

613	0710200412802017/6	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017		Wrong file Application	17/04/2020
614	0710102134582019/7	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/2584(ND)2019		Index Missing Etc	18/04/2020
615	0710102002242020/4	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		Wrong File	19/04/2020
616	0710102001962019/13	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		Wrong file Application	20/04/2020
617	0710102011542019/4	RAJIV BHATNAGAR Vs. ENFORCEMENT DIRECTORATE LUCKNOW	Sec 60(5)	MISCELLANEOUS APPLICATION (IBC)/1089(ND)2019		wrong File	20/04/2020
618	0710102146272019/2	TRENDS REMEDIES PRIVATE LIMITED Vs. LEXUS INDIA LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2932(ND)2019		Wrong file Application	21/04/2020
619	0710102158502019/2	NIDHI SINGH Vs. UNITECH LIMITED	Application under any other provisions	EXECUTION PETITION/144(ND)2019		Wrong file Application	21/04/2020

620	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018		Wrong file Application	21/04/2020
621	0710102027462020/2	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	Application under any other provisions	TRANSFER PETITION(COMPANIES ACT)/9(PB)2020		Wrong file Application	23/04/2020
622	0710102027462020/3	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	Application under any other provisions	TRANSFER PETITION(COMPANIES ACT)/9(PB)2020		Wrong file Application	23/04/2020
623	0710102149722019/4	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019		Uncomplete doc	23/04/2020
624	0710102013952019/2	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /159(PB)2019		Wrong file Application	28/04/2020
625	0710102141882019/8	BEST AGROCHEM PVT LTD Vs. TURTLE BOOKS PVT LTD	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/149(PB)2019		Wrong file Application	28/04/2020
626	0710102003692020/3	KUMARI ANKITA & ORS. Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/140(ND)2020		Uncomplete doc	30/04/2020

627	0710102035962020/1	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)2020		sign,true copy missed	05/03/2020
628	0710102035962020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)2020		sign,true copy missed	05/04/2020
629	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1794(ND)20 19		Wrong Doc Upload	05/05/2020
630	0710102107222019/4	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1794(ND)20 19		Wrong Doc Upload	05/05/2020
631	0710102412262017/4	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/40(PB)2017		Wrong file Application	05/05/2020
632	0710120007702018/2 3	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)20 18		Wrong file Application	05/05/2020
633	0710120007702018/2 3	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)20 18		Wrong file Application	05/06/2020

634	0710102001962019/14	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		Wrong file Application	05/08/2020
635	0710102004382020/8	JALSA CLOTHINGLINE LIMITED Vs. JALSA CLOTHINGLINE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/25(ND)2020		Paging true copy sign missed, index missed	05/08/2020
636	0710102013222020/9	ECLEAR LEASING AND FINANCE PRIVATE LIMITED Vs. ECLEAR LEASING AND FINANCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/29(ND)2020		Paging true copy sign missed, index missed	05/08/2020
637	0710102021862020/2	SONY FINANCIAL SERVICES LIMITED Vs. UPFRONT TRADING PRIVATE LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/39(ND)2020		Paging true copy sign missed, index missed	05/08/2020
638	0710102031572020/1	WBT-INDIA PRIVATE LIMITED Vs. ANNALAKSHMI TRADELINKS PRIVATE LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/50()2020		Paging true copy sign missed, index missed	05/08/2020
639	0710102130862019/9	ADECCO INDIA PVT. LTD. Vs. AVENTURA COMPONENTS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2484(ND)2019		index missed	05/08/2020
640	0710102412262017/5	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/40(PB)2017		Wrong file Application	05/08/2020

641	0710102412262017/6	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/40(PB)2017		Wrong file Application	05/08/2020
642	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		Some pages true copy sing missed	05/10/2020
643	0710102147942019/7	ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY	Sec 30	COMPANY APPLICATION(IBC)/856(ND)2019		Paging true copy sign missed	05/10/2020
644	0710102036092020/1	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		Some pages true copy sing missed	05/11/2020
645	0710102018992020/1	MAPLE GARMENTS PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/S P. D.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(PB)2020		POS not upload	05/12/2020
646	0710102119142019/5	ULTRATECH CEMENT LTD Vs. CROSS ROAD BUILDCON PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2157(ND)2019		Wrong file Application	05/12/2020
647	0710102130382019/1	MAYA GUPTA (LIQUIDATOR) Vs. SRI SAI AGENCIES	Sec 60(5)	COMPANY APPLICATION(COMPANIES ACT)/1291(ND)2019		Uncomplete doc	05/12/2020

648	0710102004682019/10	VOLKSWAGEN FINANCIAL PVT. LTD. Vs. KHULLAR HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/332(ND)2019		Uncomplete doc	13/05/2020
649	0710102036092020/4	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		index and pagination is missing	13/05/2020
650	0710102036092020/5	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		index and pagination is missing	13/05/2020
651	0710102026152020/1	HIND POCKET BOOKS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020		index is missing	15/05/2020
652	0710102036092020/6	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		documents are not completed and index is missing	17/05/2020
653	0710102091722019/9	SURYAVANSHI MERCANTILE PRIVATE LIMITED Vs. S.P. FLAVOURS PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/86(PB)2019		index and pagination is missing	17/05/2020
654	0710102169762019/12	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/36(PB)2020		index missing	17/05/2020

655	0710200411492017/6	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/189(ND)201 7		pg no. 13,15,17,19,21,23,25,27 are not clear	18/05/2020
656	0710102020202020/1	LONEXA ADVANTAGE KNOWLEDGE PROCESSING SERVICES PRIVATE LIMITED Vs. FUTECH SHELTERS PVT M/S D. LIGHT ENERGT	IBC Section 59	COMPANY PETITION IB (IBC)/564(ND)202 0		pagination is missing on index and as well as every page of service	19/05/2020
657	0710102003192020/3	PRIVATE LIMITED Vs. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/223(ND)202 0		pagination is missing	20/05/2020
658	0710102105272019/4	STALLION ADVISORS PVT LTD Vs. CHANDA EXPORTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/114(ND)2019		all pages are not clear	24/05/2020
659	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		translation 747,75,76,77,82	27/05/2020
660	0710102130692019/7	GLOBAL POWER TRANSFORMERS LTD Vs. VICTORY INFRATECH PRIVATE LIMITED	Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/152(ND)2019		pg no. 1-3 are not clear	27/05/2020
661	0710102093642019/1 7	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		index and pagination is missing	28/05/2020

662	0710102043802020/1	PD ADVISORY SERVICES LLP Vs. DEVENDRA TANEJA	Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2100(PB)2020		index is missing	29/05/2020
663	0710102017952020/1	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020		Volume need to divide after page 200	30/05/2020
664	0710102061252020/1	MUKESH KUMAR SHARMA Vs. NANDI INFRATECH PVT LTD	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/72(PB)2020		pg no 8,9,10 are missing and pg no 18-25 are not clear	30/05/2020
665	0710102169732019/1	V.N. PROPERTIES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020		pdf need to merge into one	30/05/2020
666	0710102151312019/20	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		wrong efilng	06/01/2020
667	0710102151312019/21	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		wrong efilng	06/01/2020
668	0710102169732019/2	V.N. PROPERTIES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020		pdf need to merge in one	06/01/2020

669	0710102031332020/1	NEERAJ PARMAR Vs. EARTH INFRASTRUCTURE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1909()2020		index is missing	06/02/2020
670	0710102074202019/9	JACHANA ESTATE PRIVATE LIMITED Vs.	Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/81(PB)2019		wrong e filing	06/02/2020
671	0710102151312019/22	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		index missing	06/03/2020
672	0710102003752020/5	MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/220(ND)2020		wrong e filing	06/04/2020
673	0710102093642019/18	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		Index missing	06/04/2020
674	0710102165752019/2	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/93(ND)2020		wrong e filing	06/04/2020
675	0710120008462018/5	G TANS LOGISTICS INDIA PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1093(ND)2018		rejected wrong file	6/4/2020

676	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		wrong index,file not according to index	6/4/2020
677	0710102002242020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		written submission sign missed,true copy sign and stamp missed,service to all respodent	6/5/2020
678	0710102009192020/1	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020		wrong document	6/5/2020
679	0710102009192020/2	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020		true copy sign and stamp missed,Income tax service missed	6/5/2020
680	0710102039702020/1	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020		Only proof of service	6/5/2020
681	0710102131702019/3	STELLAR CORPORATION Vs. SUMANGLAM IMPEX PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2580(PB)2019		Wrong filing	6/5/2020
682	0710102422882018/8	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		Index missed,sign on reply missed,pg-42,47,49,51,52,55,56,64,67 cut,true copy stamp missed	6/5/2020

683	0710102422882018/9	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		Index missed,sign on reply missed,pg-42,47,49,51,52,55,56,64,67 cut,true copy stamp missed	6/5/2020
684	0710102031812020/1	SUNIL KUMAR GUPTA Vs.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2040()2020		wrong document,Index missed,document not properly uploaded.	6/6/2020
685	0710102062252020/1	NARMADA CEREALS LIMITED Vs. ORIENTAL BANK OF COMMERCE	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2134()2020		Only vakalatnama	6/6/2020
686	0710102132232019/1	INCOME TAX OFFICER WARD 25(4) Vs. REGISTRAR OF COMPANIES & TRIP COMMUNICATIONS PVT LTD	Sec 252 (1) - By Government Body	COMPANY PETITION (COMPANIES ACT)/709(ND)2019		Pg-5,7,9 not clear,service missed	6/6/2020
687	0710102151312019/23	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		wrong document	6/6/2020
688	0710102164562019/1	INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PUNJAB PROTECTION SAFE	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/1017(ND)2019		Pg-3,4,14,15 not clear,pg-17,18 translate,service missed	6/6/2020
689	0710102017202018/5	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/395(PB)2018		wrong page numbering	6/7/2020

690	0710102017202018/6	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/395(PB)2018		service missed	6/7/2020
691	0710102024492018/9	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1650(ND)20 18		wrong file application	6/7/2020
692	0710102422882018/1 0	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		document not upload properly	6/7/2020
693	0710200411352018/2 7	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)201 8		wrong file application	6/7/2020
694	0710200411352018/2 8	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)201 8		wrong file application	6/7/2020
695	0710200411352018/2 9	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)201 8		wrong file application	6/7/2020
696	0710200411352018/3 0	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)201 8		wrong file application	6/7/2020

697	0710102007062020/1	VEDIKA NUT CRAFTS PRIVATE LIMITED Vs.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/548(PB)2020		wrong file application	6/8/2020
698	0710102014032020/2	MANISH KUMAR Vs. TOWER VISION INDIA PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/434(ND)2020		pg-31,38,119-121,125 not clear,true copy sign missed in some pages	6/8/2020
699	0710102031562020/1	RAKESH KUMAR JAIN Vs.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1919()2020		wrong file application	6/8/2020
700	0710102062262020/1	ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE	Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/58()2020		wrong document	6/8/2020
701	0710102062392020/1	ASHOK KUMAR GULLA Vs. PRIYANKA CHAHAL & ANR	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2121(PB)2020		document not properly uploaded	6/8/2020
702	0710102115222019/4	PAISALO DIGITAL LIMITED Vs. CHAHAL PARIVAHAN PVT LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/2095(ND)2019		Wrong file application	6/8/2020
703	0710102161222019/2	PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/1035(ND)2019		roc service missed	6/8/2020

704	0710102412262017/7	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/40(PB)2017	wrong file application	6/8/2020
705	0710120004072018/27	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018	Wrong document	6/8/2020
706	0710200722442018/2	INCOME TAX OFFICER, WARD-1 NEW DELHI Vs. ROCAURA EARTH ENERGY PVT LTD	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/992(ND)2018	service missed	6/8/2020
707	0710102000802020/1	MUKUL KUMAR Vs. AM VINYL PVT. LTD.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/209(ND)2020	True copy stamp missed	6/9/2020
708	0710102036292020/1	BHARAT ALUMINIUM CO.LTD Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020	true copy sign and stamp missed	6/9/2020
709	0710102094442019/3	INDIAN STEEL AND POWER PRIVATE LIMITED Vs. PUSHP STEELS AND MINING PRIVATE LIMITED	Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/140(ND)2019	Wrong file application	6/9/2020
710	0710102096182019/4	AUGITE ESTATE PRIVATE LIMITED Vs. INDIA INK DEVELOPERS AND REALTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/109(ND)2019	wrong document case type.	6/9/2020

711	0710102106352019/3	R.H.PRASAD & CO. PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/113(ND)2019		Document not properly uploaded,Index missed	6/9/2020
712	0710102131712019/5	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	Sec 30	COMPANY APPLICATION(IBC)/2083(PB)2019		Wrong file application	6/9/2020
713	0710102158172019/4	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/3386(ND)2019		wrong documnet	6/9/2020
714	0710102159702019/11	MINDA INDUSTRIES LIMITED Vs. REGISTRAR OF COMPANIES	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2020		wrong document type	6/9/2020
715	0710102173502019/2	MUFIN FINANCE LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2020		Wrong file application	6/9/2020
716	0710102415722018/30	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		Wrong file application	6/9/2020
717	0710102025292020/3	PRECISE LABORATORIES PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/41(ND)2020		uncomplete document	6/10/2020

718	0710102031452020/1	DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD	Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/61(ND)2020	pg-18,20a,70,76,91 blank,pg-27,87,88,90,93,118,129,131,135,137 not clear,proof of service missed	6/10/2020
719	0710102031452020/2	DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD	Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/61(ND)2020	pg-15,18 blank,pg-23,83,84,86,88,134-136,138 not clear,pg-100 repeated,proof of service missed	6/10/2020
720	0710102101192019/11	ADFUSION MEDIA Vs. BIZ AD OPTIMISER PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2019	page numbering not mention,document not properly uploaded	6/10/2020
721	0710102105692019/3	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1753(ND)2019	Wrong file application	6/10/2020
722	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/1910(PB)2019	Wrong file application	6/10/2020
723	0710120007302018/57	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018	Sign missed on reply,Proof of service missed	6/10/2020
724	0710102006172020/4	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC) /1304(ND)2020	Only proof of service	6/11/2020

725	0710102008232020/4	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/13(ND)2020		Wrong document	6/11/2020
726	0710102063842020/1	TARUN BATRA Vs. RAMBAJ JAIN	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2 020		Wrong file application	6/11/2020
727	0710102126352019/4	BHAVYAM FABTRADING LIMITED Vs.	Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/136(ND)2019		true copy sign and stamp missed	6/11/2020
728	0710102128782019/9	SANDARBH FOOD PVT LTD Vs.	Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/150(ND)2019		page numbering missed	6/11/2020
729	0710102145852019/5	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/169(ND)2019		Only index	6/11/2020
730	0710102145852019/6	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/169(ND)2019		pg-3 not clear	6/11/2020
731	0710102155412019/3	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANI ES ACT)/926(ND)2019		service missed of roc	6/11/2020

732	0710102167232019/1	SARVESH KASHYAP Vs. O-ZONE NETWORKS (P) LTD	Sec 12(2)	COMPANY APPLICATION(IBC) /1672(ND)2019		Wrong document	6/11/2020
733	0710102169272019/1	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANI ES ACT)/70()2020		pg-4,proof of service roc missed	6/11/2020
734	0710102169302019/1	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANI ES ACT)/50(ND)2020		Proof of service missed of roc	6/11/2020
735	0710102169372019/1	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANI ES ACT)/89(ND)2020		proof of service missed	6/11/2020
736	0710102171992019/3	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & OPS. M/S. RADUS	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/2(ND)2020		page numbering missed after pg-8	6/11/2020
737	0710102171992019/4	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & OPS. M/S. RADUS	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/2(ND)2020		page numbering missed after pg-8,pg-9,10,11 not clear	6/11/2020
738	0710102000912020/3	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANI ES ACT)/141(ND)2020		Proof of service to income tax	6/12/2020

739	0710102003412020/5	GAUTAM MULLICK Vs. VIKRAM BAJAJ	Sec 60(5)	COMPANY APPLICATION(IBC)/418(PB)2020		Wrong document	6/12/2020
740	0710102008232020/5	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY	Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2020		pg-6 not clear	6/12/2020
741	0710102009892019/3	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/336(ND)2019		page numbering missed,income tax service missed	6/12/2020
742	0710102013352020/2	FUSION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/167(ND)2020		Proof of service missed	6/12/2020
743	0710102022262018/2	DENA BANK Vs. M/S KASHYAP MOTOR INDIA PVT. LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1528(PB)2018		Wrong file application	6/12/2020
744	0710102024272020/1	RAJA AUTOPARTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/211(ND)2020		page numbering missed,service missed of income tax	6/12/2020
745	0710102096102019/2	BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. SHILPI CABLES PVT. LTD.	Sec 60(5)	COMPANY APPLICATION(IBC)/1151(PB)2019		Index missed,wrong file	6/12/2020

746	0710102149262019/1	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CAPE	Sec 30	COMPANY APPLICATION(IBC) /1526(ND)2019		sign on reply,pg-7,8 wrong arrange	6/12/2020
747	0710102149262019/2	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CAPE	Sec 30	COMPANY APPLICATION(IBC) /1526(ND)2019		sign on reply missed,true copy sign missed in some pages,after pg-42 double page numbering	6/12/2020
748	0710102171922019/3	MELKA SAMUN HOSPITALITY SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANI ES ACT)/58(ND)2020		page numbering missed,income tax service	6/12/2020
749	0710200410622018/3	M/S BLS POLYMERS LIMITED Vs. M/S SHREOM WIRES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/645(ND)201 8		Wrong file application	6/12/2020
750	0710102091372019/4	EXPORT-IMPORT BANK OF INDIA Vs. SURENDER KUMAR SINGHAL/ RAJAT SINGHAL/ RAMAN ACARWAL JOINTLY AS	Sec 60(5)	COMPANY APPLICATION(IBC) /700(ND)2019		Sign missed in index of advocate,True copy sign and stamp missed,wrong index	13/06/2020
751	0710102151642019/1	ASHTBHUI OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /545(ND)2019		Wrong file application	13/06/2020
752	0710102423592018/1 0	M/S ASTONEFIELD SOLAR GUJARAT PVT LTD Vs. PRIME MEIDEN LTD.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/940(ND)201 8		TRUE COPY SING MISSED	13/06/2020

753	0710102117612019/8	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)20 19		PG 151-153 NOT CLEAR	14/06/2020
754	0710102003822020/4	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. AVG LOGISTICS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/363(ND)202 0		wrong filing	15/06/2020
755	0710102027322020/1	SATYADEV I ALAMURI Vs. AJAY KUMAR BISNOI	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1868(ND)2 020		INDEX MISSING PAGE NUMBER NOT MENTION	15/06/2020
756	0710102150242019/2	INCOME TAX OFFICER WARD 24.4 Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANI ES ACT)/863(ND)2019		Pg 5,7,8,10,11 cut 15-20 not clear	15/06/2020
757	0710102156912019/4	JAIPUR MANUA TOLLWAY LIMITED Vs. RISE PROJECTS PRIVATE LIMITEDRISE PROJECTS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	COMPANY PETITION (COMPANIES ACT)/176(ND)2019		wrong filing	15/06/2020
758	0710102168442019/1	SHREE BANKEY BEHARI LAL ENTERPRISES Vs. PALIKA TOWNS LLP	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /2857(PB)2019		wrong filing	15/06/2020
759	0710102136992019/3	MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2693(ND)20 19		UPLOAD AGAIN CLEARLY	16/06/2020

760	0710102142572019/1	MOHD NAZIM KHAN Vs. INTERNATIONAL TRENCHING PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/76(ND)2019		NCOMPLETE DOC	16/06/2020
761	0710102413022017/3	AJAY FINCAP CONSULTANTS PVT LTD Vs. M/S DYNAMIC SHELLS INDIA PVT. LTD.	Application under any other provisions ,Sub-section (l) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017		PG-19,(20 NOT CLEAR AND TRANSLATE 49,52,59, 70,WORNG ARRANGE	16/06/2020
762	0710102001842020/1	ANAND ENTERPRISES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/119(ND)2020		page numbering not mention and all pages cut	17/06/2020
763	0710102003492020/1	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/122(ND)2020		page 6,7 cut	17/06/2020
764	0710102027082020/1	GE INDIA INDUSTRIAL PRIVATE LIMITED Vs. FOURTH DIMENSION SOLUTIONS LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/46(ND)2020		TRUE COPY SING MISSED	18/06/2020
765	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT LTD	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020		PG-59-71, 73-79,180192,193,196,206 208,220,221, NOT CLEAR	18/06/2020
766	0710102158302019/3	TRIOS DEVELOPMENT SUPPORT PRIVATE LIMITED Vs. TARU LEADING EDGE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3369(ND)2019		WRONG DOCS	19/06/2020

767	0710102036292020/2	BHARAT ALUMINIUM CO.LTD Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020		TRUE COPY SING MISSED	20/06/2020
768	0710102104432019/11	PARISI GRAND SMOOTH LOGISTICS LIMITED Vs. AGILE INTERNATIONAL LOGISTICS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1799(ND)2019		WRONG FILING	20/06/2020
769	0710102039702020/2	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020		UPLOAD PROPERLY	22/06/2020
770	0710120007702018/25	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		WRONG FILING	22/06/2020
771	0710102012172020/6	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/413(ND)2020		DOCS UPLOAD PROPERLY	23/06/2020
772	0710102019032020/1	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020		TRUE COPY MISSED	23/06/2020
773	0710102026152020/2	HIND POCKET BOOKS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020		page numbering not mention and INDEX MISSED	23/06/2020

774	0710102026152020/3	HIND POCKET BOOKS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020		page numbering not mention and INDEX MISSED	23/06/2020
775	0710102035812020/3	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		WRONG FILING	23/06/2020
776	0710102061552020/1	RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED	Regulation 30, CIRP Regulations, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2072(PB)2020		TRUE COPY SING MISSED	23/06/2020
777	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2(ND)2020		WRONG FILING	23/06/2020
778	0710102172492019/1	JAIHIND STONES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/69(ND)2020		PAGE NUMBER NOT MENTION AND SONE PAGES CUT	23/06/2020
779	0710102429652018/2	A B MEDICOS PRIVATE LIMITED Vs.	Sub-section (l) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2018		STAMP PAPER AND VERIFICATION DATE MISSED	23/06/2020
780	0710102079552019/9	KUTCH CHEMICAL INDUSTRIES LTD Vs. VMA ENTERPRISES PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1136(ND)2019		WRONG FILING	24/06/2020

781	0710102085512019/7	SUNDER LAL GOEL Vs. MEDIPLUS (INDIA) LTD.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/84(ND)2019		WRONG FILING	24/06/2020
782	0710102159212019/1	BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/160(ND)2020		PAGES CUT	24/06/2020
783	0710200421002018/1	FORCE BUILDCON PVT. LTD. Vs. M/S. SPM AUTO PVT. LTD.	Application under any other provisions ,Sub-section (l) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/71(ND)2018		PROOF OF SERVICE MISSED	24/06/2020
784	0710102008392020/1	ANG INDUSTRIES LIMITED Vs. AMEREX PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /624(ND)2020		PAGE 21 CUT	25/06/2020
785	0710102014152019/2	MEZBAAN HOTELIERS PRIVATE LIMITED Vs. MEZBAAN HOLDINGS PRIVATE LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2019		AFFIDAVIT MISSED	25/06/2020
786	0710102061192020/1	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		PG-29 CUT PG 32-41 NOT CLEAR	25/06/2020
787	0710102061192020/2	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		PG-29 CUT PG 32-41,48 ,49,43 -45 NOT CLEAR	25/06/2020

788	0710102098132019/18	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1896(ND)2019		WRONG FILING	25/06/2020
789	0710102105522019/4	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019		DOCS UPLOAD PROPERLY	25/06/2020
790	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019		DOCS UPLOAD PROPERLY	25/06/2020
791	0710102410362017/21	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/190(PB)2017		TRUE COPY SING MISSED & AFFIDAVIT MISSED	25/06/2020
792	0710102061552020/2	RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED	Regulation 30, CIRP Regulations, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2072(PB)2020		UPLOAD IN ONE FOLDER	26/06/2020
793	0710102164052019/1	LIFESTYLE MAGAZINES PRIVATE LIMITED Vs.	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/948(ND)2019		APPLICATION FILED IN ADDESTIONAL	26/06/2020
794	0710102139462019/6	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. EMAAR MGF LAND LIMITED	Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/162(ND)2019		document properly not upload	07/05/2020

795	0710102150832019/1	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK	Section 74	COMPANY APPLICATION(IBC) /2614(PB)2019		wrong document upload	07/05/2020
796	0710102150832019/2	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK	Section 74	COMPANY APPLICATION(IBC) /2614(PB)2019		wrong doc upload	07/05/2020
797	0710102021332020/2	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/43(PB)2020		index missing	07/06/2020
798	0710102027262018/4	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPON PROJECTS PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)201 8		sign missing and affidavit missing	07/06/2020
799	0710102031732020/1	MELODY EVENTS & PROMOTIONS PRIVATE LIMITED Vs. ROC	Sec 252 (3)	COMPANY APPEAL(COMPANI ES ACT)/240()2020		wrong doc upload	07/06/2020
800	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)20 20		sign missing	07/06/2020
801	0710102408922018/6 3	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		document properly not upload	07/06/2020

802	0710102000912020/4	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/141(ND)2020		document properly not upload	07/07/2020
803	0710102005072020/7	EMAAR MGF LAND LTD Vs. EMAAR MGF LAND LTD	Sec. 242(4)	COMPANY APPLICATION(COMPANIES ACT)/70(PB)2020		sign missing	07/07/2020
804	0710102066122020/1	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020		doc incomplete	07/07/2020
805	0710102145072019/4	RAJIV CHAKRABORTY Vs. RAJESH KUMAR JAIN DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	Sec 60(5)	COMPANY APPLICATION(IBC)/2576(PB)2019		SIGN MISSED	07/07/2020
806	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		SIGN MISSING ON EVERY PAGE	07/07/2020
807	0710102151312019/25	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		SIGN MISSING	07/07/2020
808	0710102151312019/26	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		SIGN MISSING	07/07/2020

809	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/22(PB)2020		WRONG EFILE	07/08/2020
810	0710102011472020/2	SYNDICATE BANK Vs. SAVFAB DEVELOPERS PVT. LTD.	----IBC under Sec 7	COMPANY PETITION IB (IBC)/382(ND)2020		INDEX AND SIGNMISSED	07/08/2020
811	0710102012472020/3	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/410(ND)2020		INDEX AND SIGNMISSED	07/08/2020
812	0710102013582020/1	HEMANT SHARMA Vs. MOSER BAER ELECTRONICS LTD.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/919(ND)2020		WRONG EFILE	07/08/2020
813	0710102028992020/1	SAKET BHATTIA VS. SH. PANKAJ KHETAN LIQUIDATOR OF INTEGRATED CAPS PVT. LTD. UNDER LIQUIDATION	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1764(ND)2020		SIGN MISSED	07/08/2020
814	0710102149872019/5	SYNDICATE BANK Vs. M/S. SUPREME ALLOYS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/3059(ND)2019		INDEX , PAGE NUMBER, SIGN MISSED	07/08/2020
815	0710102408922018/65	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		INCORRECT DOC	07/08/2020

816	0710102007092020/1	GEMINI SOLUTIONS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	COMPANY APPLICATION(COMPANIES ACT)/84()2020		incomplete doc	07/09/2020
817	0710102007092020/2	GEMINI SOLUTIONS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	COMPANY APPLICATION(COMPANIES ACT)/84()2020		incomplete doc	07/09/2020
818	0710102022342020/1	RISHU AGENCIES PRIVATE LIMITED Vs. SAFEX COMPLEX PRIVATE LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/40(ND)2020		WRONG EFILE	07/09/2020
819	0710102121532019/25	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019		sign missed	07/09/2020
820	0710102006592019/6	RATAN SINGH Vs. THEME EXPORT PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/323(ND)2019		SIGN MISSED	07/10/2020
821	0710102029532020/1	R SYSTEMS INTERNATIONAL LIMITED Vs. M/S RAHEJA DEVELOPERS LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2020		vol break	07/10/2020
822	0710102064032020/1	HDFC BANK LTD. Vs. KANTI MOHAN RUSTAGI	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2342(PB)2020		index missed	07/10/2020

823	0710102066832020/1	LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.	22(3)(b)	INTERLOCUTORY APPLICATION (I.B.C)/2511(ND)2 020		index missed and incomplete doc	07/10/2020
824	0710102023302020/1	WHITE STUDIO ARCHITECTS Vs. FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/597(ND)202 0		index missed	07/11/2020
825	0710102152252019/5	M/S WISHWA MITTAR BAJAJ & SONS Vs. M/S JAIKRISHAN ESTATES DEVELOPERS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3231(ND)20 19		sign miss in rejoinder	13/07/2020
826	0710102722542018/1 6	DENA BANK Vs. RATHI SUPER STEEL LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)201 8		sign missing in reply	13/07/2020
827	0710102722542018/1 7	DENA BANK Vs. RATHI SUPER STEEL LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)201 8		sign missing in reply	13/07/2020
828	0710120007702018/3 2	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)20 18		true copy missing page 12 not clear and page 21 cut	13/07/2020
829	0710120007702018/3 3	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)20 18		true copy missing page 12 not clear and page 21 cut	13/07/2020

830	0710120007702018/35	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		progress report wrong document upoad	13/07/2020
831	0710200412652017/8	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		progress report wrong doc upload	13/07/2020
832	0710102028682018/6	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		sign missing every page	14/07/2020
833	0710102034882020/1	TCM-UTM (JV) Vs. MR. RAJESH JANGRA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020		application file 53-55,70,103,201,203-212,222-253,326-338 page not clear	14/07/2020
834	0710102127602019/7	AARGUS GLOBAL LOGISTICS PVT. LTD. Vs. STOCKFLOW EXPRESS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2414(ND)2019		sign missing in reply and affdavit missing	14/07/2020
835	0710102410362017/24	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/190(PB)2017		89-100, 107-180 ,405 not clear page	14/07/2020
836	0710120001492018/7	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/398(PB)2017		wrong doc upload	14/07/2020

837	0710102024662020/2	GANESH PRASAD AGARWAL Vs. OSWAL INDUSTRIES PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1599()2020		application file wrong doc upload	15/07/2020
838	0710102060932020/1	ANIL KOHLI Vs. BHAGWAN SINGH RAWAT	Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2099(PB)20 20		application wrong doc upload	15/07/2020
839	0710102063532020/3	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425	COMPANY APPLICATION(CO MPANIES ACT)/281(ND)2020		wrong doc upload	15/07/2020
840	0710102064702020/1	ARUNAV PANKAJ Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)20 20		wrong doc upload	15/07/2020
841	0710102065272020/1	AJAY SHRIVASTAVA Vs. MANISH KUMAR GUPTA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2370(PB)20 20		wrong doc upload	15/07/2020
842	0710102065922020/2	AFFINITY BEAUTY SALON Vs. ROHIT SEHGAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2414(PB)20 20		wrong doc upload	15/07/2020
843	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)20 20		wrong doc upload	15/07/2020

844	0710102098562019/8	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED	IBC Under Sec 10	COMPANY PETITION IB (IBC)/1573(ND)2019	wrong doc upload	15/07/2020
845	0710102422882018/15	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018	affidavit and estamp paper missiing	15/07/2020
846	0710200412802017/7	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017	wrong document upload	15/07/2020
847	0710102015832018/1	ARUN MEHTA Vs. SATRAMDAS GEHRIMAL JEWELLERS PRIVATE LIMITED	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/48(ND)2014	service missing	16/07/2020
848	0710102017832020/1	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/187(ND)2020	numer missing and cut page	16/07/2020
849	0710102117612019/10	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019	in annexure true copy missing	16/07/2020
850	0710102166532019/5	SANDARBH FOODS PVT LTD Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/171(ND)2019	1-6 not clear page	16/07/2020

851	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH INFRA LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/633(ND)2020	service and e-stamp missing	17/07/2020
852	0710102025802018/15	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018	1-20 page missing and properly document upload	17/07/2020
853	0710102063712020/1	VERIZON INDIA PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD	Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/286(PB)2020	1-5 page missing	17/07/2020
854	0710102141832019/4	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD	Sec 30	INTERLOCATORY APPLICATION (IBC)/2605(PB)2019	wrong document upload	17/07/2020
855	0710102006892019/3	PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/236(ND)2019	index missing	18/07/2020
856	0710102069012020/1	MAHESH BANSAL Vs. SUBHASH CHAND GOEL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2020	wrong document upload	18/07/2020
857	0710102117612019/11	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019	true copy missing	18/07/2020

858	0710102422882018/16	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		true copy and affidavit missng	18/07/2020
859	0710102064692020/1	STATE BANK OF INDIA Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2321(ND)2020		true copy and sign missing	19/07/2020
860	0710102070482020/1	ICICI BANK LIMITED Vs. RALCO FINANCE AND INVESTMENT PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2020		sign missing	19/07/2020
861	0710102130002019/7	M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.	Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/163(ND)2019		sign and true copy missing and index missing	19/07/2020
862	0710102132562019/2	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)2019		index missing	19/07/2020
863	0710102132562019/3	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)2019		service missing	19/07/2020
864	0710102012172020/7	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/413(ND)2020		wrong document upload	20/07/2020

865	0710102022662020/2	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020		24 25 26 27 NOT CLEAR	20/07/2020
866	0710102033012018/19	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/17(ND)2019		PAGE NUMBERING NOT MENTION AND PROOF OF SERVICE MISSED	20/07/2020
867	0710102089482019/11	JAMMO & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1295(ND)2019		PAGE 14 15 NOT CLEAR	20/07/2020
868	0710102104502019/5	E N SAKTHIDHARAN MENON Vs. TECPRO INFRA-PROJECTS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1721(PB)2019		NEED TO VOLUME PARTITION AFTER 200 PAGES	20/07/2020
869	0710102166562019/4	JALSA CLOTHINGLINE LIMITED Vs. DIBANKAR CLOTHING LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020		PROOF OF SERVICE MISSED	20/07/2020
870	0710102168402019/7	SYREX INFO SERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED	IBC Under Sec 10	COMPANY PETITION IB (IBC)/115(ND)2020		13 14 15 16 17 18 19 not clear	20/07/2020
871	0710102424672018/18	ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/786(PB)2018		page 19 24 25 30 not clear	20/07/2020

872	0710102003422020/1	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/229(ND)2020		all pages cut	21/07/2020
873	0710102003642020/3	JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/175(ND)2020		all pages cut	21/07/2020
874	0710102006122019/9	PROPERTY SOLUTION (INDIA) PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/385(ND)2019		PROOF OF SERVICE MISSED	21/07/2020
875	0710102008952020/2	VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/138(ND)2020		PROOF OF SERVICE MISSED	21/07/2020
876	0710102015112020/2	NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/188(ND)2020		ALL PAGES CUT	21/07/2020
877	0710102015772020/1	COMPETENT INFRACON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/182(ND)2020		ALL PAGES CUT	21/07/2020
878	0710102016812020/1	ROHIT SHARMA Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/183(ND)2020		ALL PAGES CUT	21/07/2020

879	0710102017042020/3	DEEPAK GUPTA Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED	19(2)	COMPANY APPLICATION(IBC) /1164(ND)2020		52 53 54 55 NOT CLEAR	21/07/2020
880	0710102146712019/2	JAGMOHAN DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANI ES ACT)/127(ND)2020		ALL PAGE CUT	21/07/2020
881	0710102172912019/2	DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANI ES ACT)/135(ND)2020		ALLPAGES CUT AND LINE	21/07/2020
882	0710102408922018/6 6	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		PAGINATION NOT MENTION	21/07/2020
883	0710102008382019/2	M/S. SBI GLOBAL FACTORS LIMITED Vs. M/S. NOESIS INDUSTRIES LIMITED	Sec 60(5)	COMPANY PETITION IB (IBC)/110(PB)2019		PAGE 1 TRANSLATION	22/07/2020
884	0710102012792020/2	TAIPACK LIMITED Vs.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /869(ND)2020		INDEX MISSING	22/07/2020
885	0710102013802020/2	SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANI ES ACT)/169(ND)2020		ALL PAGES CUT	22/07/2020

886	0710102013932020/1	DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/220(ND)2020		ALL PAGES CUT	22/07/2020
887	0710102015812020/1	SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs.	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/213(ND)2020		ALL PAGES CUT	22/07/2020
888	0710102016762020/1	LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/199(ND)2020		ALL PAGES CUT	22/07/2020
889	0710102024912020/1	PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/223(ND)2020		PAGINATION NOT MENTION,TRUE COPY MISSED	22/07/2020
890	0710102025062020/1	FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/214(ND)2020		PAGINATION NOT MENTION,TRUE COPY MISSED	22/07/2020
891	0710102061312020/1	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020		WRONG E FILL	22/07/2020
892	0710102172152019/2	GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/53(ND)2020		ALL PAGES CUT	22/07/2020

893	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/309(ND)2018		ALL PAGES CUT	22/07/2020
894	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		PG-56-65 NOT CLEAR	22/07/2020
895	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		TRUE COPY MISSED	22/07/2020
896	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		PG-56-65 NOT CLEAR	22/07/2020
897	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		FILE NOT IN PROPER INDEX ETC	22/07/2020
898	0710200410172018/15	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		FILE NOT UPLOAD IN PROPER	22/07/2020
899	0710200410172018/16	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		E FILL WRONG	22/07/2020

900	0710200410172018/17	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		DOCUMENT NOT UPLOADED PROPER	22/07/2020
901	0710200410172018/19	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		WRONG E FILL	22/07/2020
902	0710200410172018/20	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		WRONG E FILL	22/07/2020
903	0710102001962019/15	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		WRONG E FILL	23/07/2020
904	0710102022462020/2	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/581(ND)2020		WRONG E FILL	23/07/2020
905	0710102027802020/1	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020		INDEX MISSED	23/07/2020
906	0710102086512019/6	RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1270(ND)2019		TRUE COPY MISSED	23/07/2020

907	0710102098222019/10	PARSVNATH DEVELOPERS LIMITED Vs. FAST TRAX FOOD PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1563(ND)2019		WRONG E FILL	23/07/2020
908	0710102117612019/12	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		PAGE 3 TO 9 IN HINDI	23/07/2020
909	0710102151312019/29	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		PAGE 31 32 35 NOT CLEAR	23/07/2020
910	0710102151402019/4	GLOBAL ENERGY TALENT PRIVATE LIMITED Vs. PIONEER URBAN LAND AND INFRASTRUCTURE	IBC Under Sec 10	COMPANY PETITION IB (IBC)/3055(ND)2019		TRUE COPY MISSED	23/07/2020
911	0710102158902019/7	BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR .	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/186(PB)2019		NEED TO VOLUME BREAK AFER PAGES200	23/07/2020
912	0710120004512018/1	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)2018		INDEX MISSED	23/07/2020
913	0710102064572020/1	CHANDRA PRAKASH Vs. DULI CHAND	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2361(ND)2020		PAGE NUMBER NOT MENTION IN INDEX.	24/07/2020

914	0710102023082020/1	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/206(ND)2020		DOCUMENT NOT clear and index not mentioned	25/07/2020
915	0710102063032020/2	SANTOSH SHARMA Vs. KEWAL KRISHAN KUMAR	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2233(ND)2020		index not mention	25/07/2020
916	0710102066312020/2	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2477(PB)2020		index not mention	25/07/2020
917	0710102066492020/2	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH	Sec. 213	COMPANY APPLICATION(COMPANIES ACT)/316(ND)2020		document incomplete	25/07/2020
918	0710102066492020/3	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH	Sec. 213	COMPANY APPLICATION(COMPANIES ACT)/316(ND)2020		document incomplete	25/07/2020
919	0710102035752020/2	JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2201(PB)2020		INDEX NOT MENTIONED	28/07/2020
920	0710102128042019/7	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2413(ND)2019		index not mentioned.	28/07/2020

921	0710102002242020/8	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC) /274(PB)2020		page no 14-25 not clear	29/07/2020
922	0710102149462019/1	BHAWANI SHANKAR Vs. THREE C PROJECTS PVT. LTD.	Sec 60(5)	COMPANY APPLICATION(IBC) /2715(PB)2019		Fluid In Index Page Not Clear,10,11,12 to 24 & advance service	29/07/2020
923	0710102154612019/3	AARKEN ADVISORS PVT. LTD. Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANI ES ACT)/891(ND)2019		Advance of Service	29/07/2020
924	0710102169732019/1 0	V.N. PROPERTIES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/3(ND)2020		Pagination Not Done & Index Missing	29/07/2020
925	0710102004562020/2	VIJENDER SHARMA Vs. MANOJ KUMAR	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /397(PB)2020		Page No Clear 55,	30/07/2020
926	0710102019982020/2	GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/36(ND)2020		Pagination Not Done in Index and Documents ALSO	30/07/2020
927	0710102019982020/3	GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/36(ND)2020		after 24 page no Pagination not Mention in Index	30/07/2020

928	0710102027802020/2	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2 020		Incomplete Document	30/07/2020
929	0710102028792018/7	SARIKA SOMVANSHI Vs. R S STONE	IBC under Sec 7	COMPANY PETITION IB (IBC)/1788(ND)20 18		Page Not Clear-203,230- 232,240 / One Volume Merge	30/07/2020
930	0710102065552020/1	KANTI MOHAN RUSTAGI Vs. MR. KULBHUSHAN SACHDEV	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2389(ND)2 020		Index Missing	30/07/2020
931	0710102072092020/2	INTERUPS INC. Vs. K.K. BASSI	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2875(PB)20 20		Wrong Document	30/07/2020
932	0710102097082019/6	SMC CORPORATION(INDIA) PRIVATE LIMITED Vs. AKASH PACKTECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1527(ND)20 19		Wrong Document	30/07/2020
933	0710102105692019/4	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1753(ND)20 19		Pages Blur- 3,5,7,9,11,13,14,15,16,	30/07/2020
934	0710120006752018/9	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)20 18		Wrong Document	30/07/2020

935	0710102034342020/1	ICICI BANK LTD Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2034(PB)2020		Pages Not Clear-8-84	31/07/2020
936	0710102063742020/1	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/272()2020		Wrong Document	31/07/2020
937	0710102067482020/1	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020		Proof of Service	31/07/2020
938	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020		Reply every pages sign	31/07/2020
939	0710102068942020/1	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED	----Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/86(ND)2020		Wrong Document	31/07/2020
940	0710102068942020/3	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED	----Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/86(ND)2020		Wrong Document	31/07/2020
941	0710102407892018/3	IDBI BANK LIMITED Vs. ACIL LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/170(PB)2018		Reply every pages sign	31/07/2020

942	0710200117292019/3	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019		Wrong Document	31/07/2020
943	0710102008962020/1	AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/136(ND)2020		Affidavit Not Upload	08/01/2020
944	0710102011792019/5	LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2019		Wrong Document	08/01/2020
945	0710102156132019/2	SPY INFRASTRUCTURE PRIVATE LIMITED Vs.	Rule 153, NCLT 2016	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/912(ND)2019		Incomplete Document	08/01/2020
946	0710102067062020/2	K.K GOLYAN Vs. NULON INDIA	Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/78(PB)2020		Every Pages Not Signature	08/02/2020
947	0710102035752020/3	JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2201(PB)2020		Wrong Document	08/03/2020
948	0710102036152020/1	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020		Pages Missing-57-129	08/03/2020

949	0710102036152020/2	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020		Wrong Document	08/03/2020
950	0710102071082020/1	M/S GEE ISPAT PRIVATE LIMITED Vs. M/S GEE ISPAT PRIVATE LIMITED	Sec 54(1)	INTERLOCUTORY APPLICATION (I.B.C)/2823(ND)2020		Wrong Document	08/03/2020
951	0710102422882018/17	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		Seperate Filling Reply & Affidavit	08/03/2020
952	0710102422882018/18	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		Seperate Filling Reply & Affidavit	08/03/2020
953	0710102422882018/19	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		Seperate Filling Reply & Affidavit	08/03/2020
954	0710120007302018/59	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		Proof of Service	08/03/2020
955	0710100409382017/3	SETH THAKURDAS KHINVRAJ RATHI Vs. M/S CALS REFINERIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/447(ND)2017		Index Missing	08/04/2020

956	0710102002732020/4	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong Document	08/04/2020
957	0710102012462020/1	M/S AEROXPRT SOLUTION SERVICES PVT LTD. Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPLICATION(COMPANIES ACT)/126(ND)2020		Wrong Document	08/04/2020
958	0710102020782020/2	M/S SUPER TENT HOUSE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/203(ND)2020		Wrong Document	08/04/2020
959	0710102039662020/1	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2276(ND)2020		Wrong Document	08/04/2020
960	0710102039702020/3	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020		wrong file	08/04/2020
961	0710102060442019/16	M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/667(ND)2019		Index No Page Numbering	08/04/2020
962	0710102061312020/3	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020		Incomplete Document	08/04/2020

963	0710102061312020/4	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2 020		Incomplete Document	08/04/2020
964	0710102068972020/1	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2 020		Wrong Document	08/04/2020
965	0710102069092020/1	G.R . BATHLA Vs. VISHWANATH BATHLA	Rule 11 of NCLT	COMPANY APPLICATION(CO MPANIES ACT)/312(ND)2020		Wrong E-Filling	08/04/2020
966	0710102069712020/1	MOHD NAZIM KHAN Vs. NAVNEET JAIN	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2707(ND)2 020		Wrong Page Numbering	08/04/2020
967	0710102072092020/3	INTERUPS INC. Vs. K.K. BASSI	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2875(PB)20 20		Every Pages Not Signature	08/04/2020
968	0710102093492019/3	ELITE STEELS PRIVATE LIMITED Vs. GROWTHWAYS TRADING PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1443(ND)20 19		Wrong Document	08/04/2020
969	0710102108442019/2	DILIP BUILDCON LIMITED Vs. NISHA MALPANI	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /1630(PB)2019		Reply every pages sign	08/04/2020

970	0710102111782019/5	TEK TRAVELS PVT LTD. Vs. SHIVANTIKA BON VOYAGE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1937(ND)2019		Reply every pages sign	08/04/2020
971	0710102129092019/1	GITANJALI KAPOOR Vs. ANAND SONBHADRA	Sec 60(5)	COMPANY PETITION IB (IBC)/372(ND)2019		Wrong Document	08/04/2020
972	0710102143992019/4	KESHIMA MITTAL RESOLUTION PROFESSIONAL OF PELLET ENERGY SYSTEMS PRIVATE LIMITED Vs. M/S	Sec 30	INTERLOCATORY APPLICATION (IBC)/2435(PB)2019		Proof of Service	08/04/2020
973	0710102145472019/4	M/S AEROXPRT SOLUTION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/835(ND)2019		Wrong Document	08/04/2020
974	0710102166482019/3	AGRAWAL SCAFFOLDING INDIA PRIVATE LIMITED Vs. ANIL BHALLA	Sec 252 (3)	COMPANY APPLICATION(COMPANIES ACT)/646(ND)2019		Wrong Document	08/04/2020
975	0710200400542011/1	M/S MMTC LTD Vs. M/S INDIAN COMMODITY EXCHANGE LTD	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/123(ND)2011		Index missed	08/04/2020
976	0710102003072020/5	PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/139(ND)2020		Wrong document	08/05/2020

977	0710102014682020/1	VAGABOUND TRADEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/177(ND)2020		Annexure every pages sign-6 to 11 /Translated page-8	08/05/2020
978	0710102016842020/1	SARITA VISHWAKARMA Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/186(ND)2020		Affidavit & Pagination	08/05/2020
979	0710102019572020/3	TODAY HOMES NOIDA PRIVATE LIMITED Vs. TODAY HOMES & INFRASTRUCTURE PVT. LTD.	Sec 60(5)	COMPANY APPLICATION(IBC) /1411(PB)2020		Page not clear-67,36,39,40,41,100 to 154,166	08/05/2020
980	0710102020082020/1	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020		No Pagination & Translate copy	08/05/2020
981	0710102020082020/2	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020		No Pagination & Translate copy	08/05/2020
982	0710102028082020/2	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020		Affidavit missing /pagination/pages not clear	08/05/2020
983	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/762(ND)2020		Pages not clear-39,41,42,113,114	08/05/2020

984	0710102035372020/1	SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD	Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2216()2020		Index missed	08/05/2020
985	0710102065802020/1	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020		Index missed	08/05/2020
986	0710102108652019/9	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1874(ND)2019		Index missed	08/05/2020
987	0710102168402019/8	STREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED	IBC Under Sec 10	COMPANY PETITION IB (IBC)/115(ND)2020		Application every pages sign-1 to 4	08/05/2020
988	0710102408922018/74	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		Application every pages sign-1 to 19	08/05/2020
989	0710102003072020/6	PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/139(ND)2020		Application filed in Additional document	08/06/2020
990	0710102016052019/10	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/659(ND)2019		Index missed & Page not clear	08/06/2020

991	0710102035372020/2	SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD	Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2216()2020		Index missed & Page not clear	08/06/2020
992	0710102062852020/3	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020		Application every pages sign-1 to 23,29 to 171,181 to 274	08/06/2020
993	0710102068592020/3	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020		Pages not clear-93 to 125	08/06/2020
994	0710102073312020/1	NTL ELECTRONICS INDIA LIMITED Vs. VOLKSWAGEN FINANCE PRIVATE LIMITED	Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/3089(ND)2020		Wrong document	08/06/2020
995	0710102105962019/6	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		pages not sign-155,156, 36-38,124,155 to 207,214 to 229,234 to 447 to 911 /Pages not clear- 177,178,240,245 to 285,608,700 to 716,752	08/06/2020
996	0710102065052020/1	SUDERSHAN GUPTA Vs. AVANSE FINANCIAL SERVICES LTD. & ORS.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2357(ND)2020		Wrong document uploaded	08/07/2020
997	0710102065802020/2	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020		Index Missing , Pagination Missing , Stamp Paper of 100 Rupees missing as for power of attorney ,	08/07/2020

998	0710102092162019/10	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD	Sec. 58(3),Sec. 59	COMPANY PETITION IB (IBC)/1696(ND)2019		signature missing on every pages at bottom of the pages	08/07/2020
999	0710200430842018/3	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)2018		Document Incomplete	08/07/2020
1000	0710102009832019/4	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/364(ND)2019		Wrong Document Uploaded (Application)	08/08/2020
1001	0710102033582020/1	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/242()2020		Wrong Document Uploaded (Application)	08/08/2020
1002	0710102146102019/5	GMS AHMED SYED Vs. EICHER LTD	Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/853(ND)2019		Incomplete Document	08/08/2020
1003	0710102157942019/1	UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2746(PB)2019		Four Pages Missed according to Court Login	08/08/2020
1004	0710102158222019/1	UDAYRAJ PATWARDHAN Vs. SAMEEKSHA ESTATE PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2747(PB)2019		Four Pages Missed according to Court Login	08/08/2020

1005	0710102171142019/1	UDATRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /202(PB)2020		Wrong Document	08/08/2020
1006	0710102171152019/1	UDATRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /203(PB)2020		Wrong Document	08/08/2020
1007	0710102408922018/7 5	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		No Index	08/08/2020
1008	0710102006382020/1	RISHI WADHWA Vs. UNIVERSAL BUILDWELL PVT. LTD.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /478(ND)2020		Supporting Affidavit Missed	08/10/2020
1009	0710102007032020/1 3	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/12(ND)2020		No Index	08/10/2020
1010	0710102014212020/1	EMERALD LANDS (INDIA) PVT.LTD Vs. IL&FS FINANCIAL SERVICES LTD.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /945(ND)2020		Wrong Document	08/10/2020
1011	0710102014212020/2	EMERALD LANDS (INDIA) PVT.LTD Vs. IL&FS FINANCIAL SERVICES LTD.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /945(ND)2020		Wrong Document	08/10/2020

1012	0710102022652018/8	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1565(PB)201 8		Wrong Document	08/10/2020
1013	0710102032742020/1	VISHAL GUPTA Vs. K R F LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/770()2020		Wrong Documents	08/10/2020
1014	0710102064662020/1	ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANI ES ACT)/251(ND)2020		No Number in Index and no Pagination No sign In annexures no Roc and Income Tax Advance Service	08/10/2020
1015	0710102068752020/1	MINOSHIA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2 020		Page 75 to 86,89,90,91 Not Clear	08/10/2020
1016	0710102157942019/2	UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /2746(PB)2019		wrong Documents	08/10/2020
1017	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /200(PB)2020		Wrong Document	08/10/2020
1018	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /202(PB)2020		Wrong Documents	08/10/2020

1019	0710102171152019/2	UDATRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /203(PB)2020		Wrong Documents	08/10/2020
1020	0710102415722018/3 1	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		Page 12,20 Not Clear & No Sign in every Pages	08/10/2020
1021	0710102415722018/3 2	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		Page 19 not clear, No Sign in every Pages	08/10/2020
1022	0710102427912018/8	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/441(PB)2018		Wrong Document	08/10/2020
1023	0710102001342020/6	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANI ES ACT)/170(ND)2020		No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	08/11/2020
1024	0710102011322020/2	AHUJA HOSPITALITY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	COMPANY APPEAL(COMPANI ES ACT)/166(ND)2020		No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	08/11/2020
1025	0710102011862020/1	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANI ES ACT)/157(ND)2020		No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	08/11/2020

1026	0710102016512020/1	KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/204(ND)2020		No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	08/11/2020
1027	0710102022482018/6	METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1520(ND)2018		Wrong Documents	08/11/2020
1028	0710102073632019/26	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/889(ND)2019		Page 21, 28 to 33 not clear	08/11/2020
1029	0710102074032020/1	LOTUS BOULEVARD APARTMENT OWNERS, ASSOCIATION Vs. CHANDRA PRAKASH	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3072(PB)2020		Wrong Documents	08/11/2020
1030	0710102076482020/1	REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3139(ND)2020		Document not uploaded properly	08/11/2020
1031	0710102006792020/1	VNM COMPONENTS PVT. LTD. Vs. VNM COMPONENTS PVT. LTD.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/492(ND)2020		Wrong Documents	08/12/2020
1032	0710102069162020/1	VINOD KUMAR & ORS Vs. M/S SARE GURUGRAM PVT. LTD (EARLIER KNOWN AS M/S RAMPRASTHA SARE REALTY PVT	IBC under Sec 7	COMPANY PETITION IB (IBC)/887(ND)2020		Wrong Documents	08/12/2020

1033	0710102069712020/2	MOHD NAZIM KHAN Vs. NAVNEET JAIN	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2707(ND)2 020		Main case no. wrong	08/12/2020
1034	0710102160632019/3	ANSHUMALI DIPANKAR Vs. UNIVERSAL BUILDWELL PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (IBC)/13(ND)2020		No Supporting Affidavit	08/12/2020
1035	0710200411282017/1 0	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)201 7		No Sign in reply	08/12/2020
1036	0710102061252020/2	MUKESH KUMAR SHARMA Vs. NANDI INFRATECH PVT LTD	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/72(PB)2020		Wrong Document	13/08/2020
1037	0710102064902020/1	RAVI BANSAL Vs. PUNJABI ACCESSORIEZZ PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2351(ND)2 020		No True Copy sign in Annexuress	13/08/2020
1038	0710102065802020/3	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2 020		No Index, No Supporting Affidavit	13/08/2020
1039	0710102067232020/1	MAHESH BANSAL Vs.	Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/2495(ND)2 020		Wrong Document	13/08/2020

1040	0710102070772020/1	VIVEK PARTI Vs. PREM CHAND GUPTA	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3217(PB)20 20		Main Case Wrong	13/08/2020
1041	0710102070772020/2	VIVEK PARTI Vs. PREM CHAND GUPTA	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3217(PB)20 20		Wrong Main Case	13/08/2020
1042	0710102408922018/7 6	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		No Index, No sign in Written Submission	13/08/2020
1043	0710102412722018/2 5	BANK OF INDIA Vs. M/S BASIC INDIA LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/397(PB)2018		Page No. 27,28,56,57 cut	13/08/2020
1044	0710120001322018/4	SHREE SIYARAM AUTOMATIONS PVT. LTD. Vs. BEANS & MORE HOSPITALITY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/512(ND)201 7		Document not uploaded properly	13/08/2020
1045	0710120006752018/1 0	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)20 18		Wrong Document	13/08/2020
1046	0710120009092018/3	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)20 18		Wrong Documents	13/08/2020

1047	0710102010962020/3	MOLLY TRADING COMPANY PRIVATE LIMITED Vs. METALLICZ MEDIA PVT LTD	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2020		Page 14 Missed, page 22, 23 Not Clear	14/08/2020
1048	0710102017792020/1	MS. SANDHYA SETHI Vs. M/S INTECO SPECIAL MELTING TECHNOLOGIES (INDIA) PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/549(ND)2020		Page No. 28,29,74 are not clear , Page 75 cut and Page 40-44, 53-57 are blur...	14/08/2020
1049	0710102070072020/1	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2727(PB)2020		65-B Certificate missed	14/08/2020
1050	0710102070652020/2	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020		E stamp missed with affidavit	14/08/2020
1051	0710102070652020/3	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020		E stamp missed with affidavit	14/08/2020
1052	0710102071862020/2	OM LOGISTICS LIMITED Vs. NTL ELECTRONICS INDIA LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2852(ND)2020		wrong e-filing	14/08/2020
1053	0710102117612019/14	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		65- B certificate missed with affidavit	14/08/2020

1054	0710102128042019/8	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2413(ND)2019	wrong e-filing	14/08/2020
1055	0710102408922018/77	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018	wrong e-filing	14/08/2020
1056	0710120006752018/11	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018	wrong document uploaded	14/08/2020
1057	0710102069782020/1	SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2704(PB)2020	Proof of service missed	15/08/2020
1058	0710102083112019/8	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1164(ND)2019	index missed, page numbering missing.	15/08/2020
1059	0710102084772019/4	LEE FININVEST PRIVATE LIMITED Vs. ROC	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/399(ND)2019	wrong e-filing	15/08/2020
1060	0710120011302018/15	STATE BANK OF INDIA Vs. M/S KANNU ADITYA INDIA LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1275(PB)2018	Scanned documents like annexures or affidavit etc. Should be clubbed together, page no. 30 is missed, page 35-86 translate and true copy	15/08/2020

1061	0710102035242020/3	PANKAJ KHAITAN VS. LIFE INSURANCE CORPORATION OF INDIA PENSION GROUP SCHEMES DEPARTMENT	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2210(ND)2020		Sign on reply (every pages) missed, Page no. 9 missed, E-stamp missed with affidavit, Page 13-14 not clear, 65-B Certificate missed with proof of	16/08/2020
1062	0710102066152020/2	SANJAY SINGHAL Vs. MINISTRY OF CORPORATE AFFAIRS	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2441(ND)2020		wrong e-filing	16/08/2020
1063	0710102129312019/9	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019		Supporting affidavit missed	16/08/2020
1064	0710102007032020/14	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)2020		wrong document uploaded	17/08/2020
1065	0710102015452020/4	ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/44(PB)2020		sign on reply and proof of service, and true copy and sign missed	17/08/2020
1066	0710102018752020/1	PARAMJEET SINGH SAINI Vs. PUMA REALTORS PVT. LTD.	Sec 60(5)	COMPANY APPLICATION(IBC) /1208(PB)2020		Sign on rejoinder missed (every pages, E-stamp missed with affidavit (applicant no. 2), 65-B Certificate missed with proof of service	17/08/2020
1067	0710102034682018/10	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/206(ND)2019		wrong e-filing	17/08/2020

1068	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/268()2020		wrong e-filing	17/08/2020
1069	0710102076232020/1	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020		E-stamp missed with affidavit and 65-B certificate missed with proof of service.	17/08/2020
1070	0710102128042019/9	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2413(ND)2019		wrong e-filing and sign on report every pages and annexure also	17/08/2020
1071	0710102132562019/4	VASU CORP SCIENCE AND PRIVATE LIMITED VS ROC DELHI AND HARYANA	Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)2019		Page numbering missing, Annexure-II cut, E-stamp papers missed with affidavits, affidavits are also not notarized, Income Tax service	17/08/2020
1072	0710102133712019/3	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	Sec 66(1)	COMPANY APPLICATION(IBC) /2184(PB)2019		65-B Certificate missed and all respondents service missed	17/08/2020
1073	0710102133712019/4	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	Sec 66(1)	COMPANY APPLICATION(IBC) /2184(PB)2019		65-B Certificate missed and all respondents service missed	17/08/2020
1074	0710102133712019/5	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	Sec 66(1)	COMPANY APPLICATION(IBC) /2184(PB)2019		65-B Certificate missed and all respondents service missed	17/08/2020

1075	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	Sec 66(1)	COMPANY APPLICATION(IBC) /2184(PB)2019		65-B Certificate missed and all respondents service missed	17/08/2020
1076	0710102133712019/7	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	Sec 66(1)	COMPANY APPLICATION(IBC) /2184(PB)2019		65-B Certificate missed and all respondents service missed	17/08/2020
1077	0710102133752019/2	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	Sec 66(1)	COMPANY APPLICATION(IBC) /2185(PB)2019		Page 26,28 not clear, 65- B certificate missed and service to the other respondents missed	17/08/2020
1078	0710102134502019/1	CANARA BANK Vs. M/S RAJAT WIRES PVT. LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/3087(ND)20 19		wrong e filing	17/08/2020
1079	0710102151062019/3	PRISTINE GLOBAL PVT LTD Vs. US CLOTHING INDIA PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/3074(ND)20 19		Supporting affidavit missed with document and 65-B certificate missed with proof of service.	17/08/2020
1080	0710102427912018/9	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/441(PB)2018		wrong e filling or wrong document uploaded.	17/08/2020
1081	0710102034682018/1 1	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/206(ND)201 9		wrong e filing	18/08/2020

1082	0710102064702020/8	ARUNAV PANKAJ Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020		volume break pages 280	18/08/2020
1083	0710102067942020/3	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020		Proof of service missed	18/08/2020
1084	0710102070652020/4	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020		wrong e-filing	18/08/2020
1085	0710102072902020/1	MANOHAR LAL VIJ Vs. THE DIRECTORATE OF ENFORCEMENT	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3058(ND)2020		True copy and sign missed, 453,457,462-463,465,466,470-471 not clear	18/08/2020
1086	0710102075182020/1	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)2020		wrong e-filing	18/08/2020
1087	0710102075182020/2	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)2020		wrong e-file	18/08/2020
1088	0710102121532019/27	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019		sign on reply missed every pages, page 165-166 not clear and true copy stamp and sign missed.	18/08/2020

1089	0710102131302019/1	ANKUR KASHYAP Vs.	Rule 154 (1)	COMPANY APPLICATION(IBC)/1326(ND)2019	wrong file	18/08/2020
1090	0710102170642019/2	UDATRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/196(PB)2020	wrong e-file	18/08/2020
1091	0710102170642019/3	UDATRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/196(PB)2020	wrong e-filing	18/08/2020
1092	0710102722332018/12	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1665(PB)2018	Supporting affidavit missed with the documents and proof of service missed.	18/08/2020
1093	0710102004222020/11	CA METALS PRIVATE LIMITED Vs. UNITECH LTD.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/21(ND)2020	sign missed on the affidavit in the deponent portion.	19/08/2020
1094	0710102020082020/3	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020	Sign on reply, e-stamp paper missed with affidavit, affidavit is not notarized, Income Tax Service missed. 65-B certificate missed with	19/08/2020
1095	0710102066312020/3	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2477(PB)2020	no document upload	19/08/2020

1096	0710102066922020/1	M/S BRICK WALL THROUGH PROPRIETOR ROHIT AHOOJA Vs. SANJAY GUPTA RESOLUTION PROFESSIONAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2671(PB)2020		page:41 not clear, rejoinder sign missed and true copy sign missed	19/08/2020
1097	0710102084982019/6	ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/486(ND)2019		wrong case type, (as a fresh application filed) and page 9 not clear	19/08/2020
1098	0710102123862019/3	SANJAY ROY CHOWDHURY Vs. UPPAL HOUSING PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/2297(ND)2019		wrong e-filing (prayer 1000rs)	19/08/2020
1099	0710102135032019/2	SAMHITA NEHRU Vs.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2000(ND)2019		true copy sign missed	19/08/2020
1100	0710102154852019/5	NEW ERA TIMES PRIVATE LIMITED Vs. REGISTRAR OF THE COMPANIES DELHI	Sec 252 (3)	COMPANY PETITION (COMPANIES ACT)/951(ND)2019		page:17-53 not clear	19/08/2020
1101	0710102170642019/4	UDATRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/196(PB)2020		page:4-155 not clear	19/08/2020
1102	0710102170642019/5	UDATRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/196(PB)2020		page:4-155 not clear ,file same as above and file pass by mistake	19/08/2020

1103	0710102066302020/1	M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD	Sec 60(2)	INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2020		200rs estam-paper missed	20/08/2020
1104	0710102074162020/1	CHANDRA PRAKASH Vs. M/S. NOIDA MEDICARE CENTRE LIMITED	Application under any other provisions- IBC,19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3017(ND)2020		wrong file (application)	20/08/2020
1105	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/289()2020		Wrong document	20/08/2020
1106	0710102097182019/5	ECO DRILLING FLUIDS PRIVATE LIMITED Vs. M/S DSTR INFRASTRUCTURE AND PROJECTS LLP	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1584(ND)2019		pages not sign	20/08/2020
1107	0710102026142020/2	BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1628(ND)2020		document not properly uploaded	21/08/2020
1108	0710102036112020/1	SYNERGY PROPERTY DEVELOPMENT SERVICES PVT LTD Vs. LOGIX CITY DEVELOPERS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/883()2020		wrong efile (case type change)	21/08/2020
1109	0710102036152020/3	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020		reply sign cut page:, 85, 88, 89 not clear etc	21/08/2020

1110	0710102063842020/7	TARUN BATRA Vs. RAMBHAJ JAIN	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020		reply not sign on every pages and date of file in index missed	21/08/2020
1111	0710102072512020/1	RAKESH KUMAR JAIN Vs. ORCHID SALON SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2932(ND)2020		page:74, 76, translate	21/08/2020
1112	0710102121532019/28	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019		page:47, 49, not clear and supporting affidavit missed	21/08/2020
1113	0710102134962019/3	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MACOR PACKAGING LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2560(ND)2019		document not found	21/08/2020
1114	0710102143442019/5	BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3171(ND)2019		document not properly upload	21/08/2020
1115	0710102012862020/5	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/419(PB)2020		wrong e-file	22/08/2020
1116	0710102024942020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020		wrong e-file	22/08/2020

1117	0710102075872020/1	FRAGRANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/284()2020	wrong e-file	22/08/2020
1118	0710200411582018/6	SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/197(ND)2018	wrong e-file	22/08/2020
1119	0710102014692019/8	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/671(ND)2019	wrong e-file	23/08/2020
1120	0710102035962020/3	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	reply sign missed on every page and true copy sign missed	23/08/2020
1121	0710102064102020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	Sec 425	COMPANY APPLICATION(COMPANIES ACT)/297(PB)2020	reply sign missed on every page and true copy sign missed	23/08/2020
1122	0710102126622019/4	INTRUST GLOBAL ESERVICES PRIVATE LIMITED Vs. MVL LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/141(ND)2019	document not found	23/08/2020
1123	0710102008962020/2	AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/136(ND)2020	page 10 -13 translate	24/08/2020

1124	0710102012862020/6	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/419(PB)2020	wrong e-file	24/08/2020
1125	0710102015252020/1	PANKAJ NARANG Vs. SUDHANSH AGARWAL	Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1025()2020	affidavit verified date wrong	24/08/2020
1126	0710102022652018/9	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1565(PB)2018	proof of service missed and true copy sign missed	24/08/2020
1127	0710102074472020/1	LOOKS SALON PRIVATE LIMITED Vs. RAKESH KUMAR JAIN	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3204(ND)2020	page:34, 36, 38, 40, 42, 44, 46 etc pages not clear	24/08/2020
1128	0710102121532019/29	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019	page:146, 171, 178, etc page not clear please check these page	24/08/2020
1129	0710102121532019/30	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019	page:146A, 159, 178 etc pages not clear	24/08/2020
1130	0710102133012019/1	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.	Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/2259(PB)2019	signature missed on ever pages	24/08/2020

1131	0710102133012019/3	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.	Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/2259(PB)2019	signature missed on ever pages	24/08/2020
1132	0710102140202019/4	APOLLO FINANCE LIMITED Vs. RISE PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	COMPANY PETITION (COMPANIES ACT)/146(ND)2019	reply sign missed on ever pages, true copy sign missed, and page numbering not mention, proof of service missed	24/08/2020
1133	0710102150902019/6	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/864(ND)2019	page 5, 7 translate	24/08/2020
1134	0710120006412018/23	M/S BINDAL MERCHANDISE Vs. MAPLE REALCON PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/496(ND)2018	wrong e-file	24/08/2020
1135	0710102133012019/4	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.	Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/2259(PB)2019	True copy sign missed	25/08/2020
1136	0710102064602020/1	VED CONTRACTS PVT LTD Vs. RG INFRA-BUILD PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2326(ND)2020	Wrong document	26/08/2020
1137	0710102066722020/1	M/S ASHUTOSH STEELS PVT. LTD. Vs. M/S ROYAL PRESSING AND COMPONENTS PVT. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2485(ND)2020	no sign on index/true copy sign missed/ no sign on affidavit	26/08/2020

1138	0710102076492019/9	VED CONTRACTS PRIVATE LIMITED Vs. RG INFRABUILD PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/917(ND)2019		Wrong Document	26/08/2020
1139	0710102011722020/2	NEERAJ SINGLA Vs. INDO LAMINATES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/384(ND)2020		Wrong Filing	03/02/2020
1140	0710102018012018/10	KKR INDIA FINANCIAL SERVICES PRIVATE LIMITED Vs. KWALITY LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1440(ND)2018		Uncomplete Doc	03/02/2020
1141	0710102019202020/2	NITIN GUPTA Vs. ILD MILLENNIUM PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/508(ND)2020		Wrong Filing	03/02/2020
1142	0710102100092019/6	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1593(ND)2019		Wrong Filing	03/02/2020
1143	0710102108482019/5	VAIBHAV JALAN Vs. JKM INFRA PROJECTS LIMITED & ORS	Sec. 243(1) (b)	COMPANY PETITION (COMPANIES ACT)/120(ND)2019		Uncomplete Doc	03/02/2020
1144	0710102136162019/10	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC) /1342(ND)2019		Wrong Filing	03/02/2020

1145	0710102141892019/6	TOPNOTCH TRADING CORPORATION PRIVATE LIMITED Vs. INDO LAMINATES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2975(ND)20 19		Wrong Filing	03/02/2020
1146	0710102147412019/6	MAHAJAN PROMOTERS AND DEVELOPERS PRIVATE LIMITED Vs. ANURAG CHANDRA	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/158(ND)2019		Paging Not Mention	03/02/2020
1147	0710102148652019/2	BIZ AD OPTIMIZER PVT LTD Vs. AIR INDIA LIMITED	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/73(ND)2019		True Copy Sign Missed	03/02/2020
1148	0710102153152019/4	NEERAJ SINGLA Vs. LOTUS WOODTECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3106(ND)20 19		Wrong Filing	03/02/2020
1149	0710102000092020/3	RAJIV TIWARI Vs. M/S UMANG TOWN PLANNER (P) LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/170(ND)202 0		Uncomplete Doc	03/03/2020
1150	0710102015452020/1	ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/44(PB)2020		Uncomplete Doc	03/03/2020
1151	0710102078022019/5	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/976(ND)201 9		wrong Filing	03/03/2020

1152	0710102091012019/12	SACHIN JAIN Vs. SCIENTIFIC CERTIFICATION SYSTEMS (INDIA) PVT. LTD.	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/92(PB)2019		Uncomplete Doc	03/03/2020
1153	0710102102712019/3	MRS. CHHAMA JAIN Vs. MR PROVIEW REALTECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1685(ND)2019		Wrong Filing	03/03/2020
1154	0710102108652019/8	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1874(ND)2019		Wrong Filing	03/03/2020
1155	0710102112142019/8	RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/612(ND)2019		Page 4,5,6 not clear	03/03/2020
1156	0710102150692019/2	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD	Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC) /2588(PB)2019		Page 22,24,27,35,39,40 to 91,101 not clear	03/03/2020
1157	0710102150692019/3	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD	Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC) /2588(PB)2019		Page 27,29,35, 38 to 86, 102, 101 not clear	03/03/2020
1158	0710200117292019/1	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019		wrong Filing	03/03/2020

1159	0710102003162020/1	MAJ VIVEK PASRICHA Vs. AXISS DENTAL PVT LTD & ORS	Rule 11 of NCLT	COMPANY APPLICATION(CO MPANIES ACT)/56(ND)2020		sign missed of advocate in index	04/03/2020
1160	0710102006982020/3	KAPILA COLOURS PRIVATE LIMITED Vs. SAMTEX DESINZ PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/283(ND)202 0		reply sign missed,pg- 19,22,25,26 not clear,pg- 30 repeated,true copy sign and stamp missed	04/03/2020
1161	0710102027782020/1	GRID INFRATECH PVT LTD Vs. HYTHRO POWER CORPORATION LIMITED	Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/1738(PB)20 20		Wrong file application	04/03/2020
1162	0710102061452019/3	KAMAL KUMAR NEWAR Vs. NEWAR STEELS LTD.	Application under any other provisions	COMPANY APPLICATION(CO MPANIES ACT)/764(ND)2019		volume break after 200 pages,Index not proper to file.	04/03/2020
1163	0710102091342019/2	ANAND SONBHADRA Vs.	Sec 12(2)	COMPANY APPLICATION(IBC) /176(ND)2019		Proof of service missed,pg-11-13 not clear and font small	04/03/2020
1164	0710102109082019/2	ANAND SONBHADRA Vs. DEPUTY COMMISSIONER OF INCOME TSX & ANR.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /256(ND)2019		pg-14,15 blur	04/03/2020
1165	0710102112142019/9	RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANI ES ACT)/612(ND)2019		Income tax service missed	04/03/2020

1166	0710102122082019/3	MANHAR SABHARWAL Vs. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/138(ND)2019		Wrong file application	04/03/2020
1167	0710102123522019/2	BALRAM SINGH Vs. SONI INFRATECH PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/2239(ND)2019		Wrong file application	04/03/2020
1168	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2952(ND)2019		wrong file application	04/03/2020
1169	0710102424522018/19	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/936(PB)2018		Only 1 volume	04/03/2020
1170	0710102424522018/21	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/936(PB)2018		Wrong file application	04/03/2020
1171	0710120007302018/55	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		pg-14,15 blur	04/03/2020
1172	0710102014422017/12	IFCI LIMITED Vs. ERA HOUSING AND DEVELOPERS INDIA LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/489(PB)2017		Document not properly uploaded	05/03/2020

1173	0710102016972020/2	GLEAM FINANCE PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/475(ND)2020		Wrong document type	05/03/2020
1174	0710102017572020/2	MONTAGE GLOBAL PVT. LTD. Vs. HIMALAYA FOOD INTERNATIONAL LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/491(ND)2020		true copy sign and stamp missed	05/03/2020
1175	0710102021292020/1	SUNGIL INDIA PVT LTD Vs.	Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/15(ND)2020		no supporting affidavit	05/03/2020
1176	0710102023762020/1	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/52(PB)2020		Wrong file application	05/03/2020
1177	0710102079752019/9	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019		Wrong file application	05/03/2020
1178	0710102123712019/3	ANURAG RAJPAL Vs. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2516(ND)2019		Wrong file application	05/03/2020
1179	0710102140272019/4	CHIRAAG SHARMA Vs. E-MEDITEK INSURANCE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2752(ND)2019		no supporting affidavit	05/03/2020

1180	0710200417922018/15	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/945(ND)2018		Only proof of service	05/03/2020
1181	0710102014622020/1	PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/962(ND)2020		Wrong file application	06/03/2020
1182	0710102014622020/2	PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/962(ND)2020		Wrong file application	06/03/2020
1183	0710102017082020/1	INDIA INFOLINE FINANCE LIMITED Vs. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/1261(PB)2020		Wrong file application	06/03/2020
1184	0710102079752019/7	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019		Wrong file application	06/03/2020
1185	0710102079752019/8	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019		Wrong file application	06/03/2020
1186	0710102105712019/4	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019		only proof of service	06/03/2020

1187	0710102117992019/3	M/S DINESH SANITARY STORE Vs. KRISHNA ESTATE DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2131(PB)201 9		sign missed on reply	06/03/2020
1188	0710102148542019/7	POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)202 0		wrong document upload	03/06/2020
1189	0710102156512019/5	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3194(ND)20 19		Wrong e fill	03/06/2020
1190	0710200417922018/2	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/945(ND)201 8		wrong e fill	03/06/2020
1191	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY	Sec 60(5)	COMPANY APPLICATION(IBC) /601(ND)2020		wrong e fill	03/07/2020
1192	0710102022332020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /1387(ND)2020		wrong e fill	03/07/2020
1193	0710102024412020/1	S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/623(ND)202 0		Incomplete document no index	03/07/2020

1194	0710102097212019/16	SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1617(ND)2019		Wrong e fill and incomplete documents	03/07/2020
1195	0710102114592019/8	KKALPANA INDUSTRIES (INDIA) LIMITED Vs. WINDSOR CABLES PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2025(ND)2019		Document not in proper no index	03/07/2020
1196	0710102147562019/3	PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3132(ND)2019		wrong e fill	03/07/2020
1197	0710102007742019/6	MUNISH KUMAR AGGARWAL PROP. M/S RL ENTERPRISES Vs. FLORA DYEING HOUSE PRIVATE LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/340(ND)2019		Only proof of service	03/09/2020
1198	0710102076412019/11	ADITYA ESTATES PVT. LTD. Vs. ADITYA ESTATES PVT. LTD.	Sec 60(5)	COMPANY APPLICATION(IBC)/658(PB)2019		Wrong e fill	03/09/2020
1199	0710102079752019/10	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019		wrong e fill	03/09/2020
1200	0710102143202019/4	SUMAN MANUFACTURERS & TRADERS PVT. LTD AND ANR. Vs. M/S MAGUS CONSORTIUM ORCHID AVENUE PVT	IBC under Sec 7	COMPANY PETITION IB (IBC)/2902(ND)2019		index missed	03/09/2020

1201	0710102408922018/55	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		proof of service missed	03/09/2020
1202	0710102008632020/5	JAYNA TRADERS PRIVATE LIMITED Vs. CALZINI FASHIONS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/321(ND)2020		wrong e fill	03/11/2020
1203	0710102009942020/5	RJ PACKWELLS PVT. LTD. Vs. KARN LAMINATORS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/433(ND)2020		wrong e fill	03/11/2020
1204	0710102015602020/1	SPJ CARGO PVT LTD Vs. AL-DUA FOOD PROCESSING PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/453(ND)2020		Page 81 82 83 not clear	03/11/2020
1205	0710102019142020/2	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/519(ND)2020		page 102-112 not clear	03/11/2020
1206	0710102024632020/2	RAKESH KUMAR JAIN Vs. OSWAL INDUSTRIES PVT. LTD.	Regulation 33	INTERLOCUTORY APPLICATION (I.B.C)/1588(ND)2020		proof of service missed	03/11/2020
1207	0710102029202020/1	RAJKUMAR VINOD VACHHER Vs. M/S. MODERN CREDIT PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1854(ND)2020		Wrong e fill	03/11/2020

1208	0710102075122019/6	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C	IBC Under Sec 9	COMPANY PETITION IB (IBC)/879(ND)2019	wrong e fill	03/11/2020
1209	0710102075122019/7	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C	IBC Under Sec 9	COMPANY PETITION IB (IBC)/879(ND)2019	wrong e fill	03/11/2020
1210	0710102424522018/24	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/936(PB)2018	161-181,202-207not lear	03/11/2020
1211	0710102011482020/1	RAJESH BUILDCON & INFRASTRUCTURE PRIVATE LIMITED Vs. MR RAJESH GUPTA	Rule 11 of NCLT, 2016	COMPANY APPLICATION(COMPANIES ACT)/242()2020	page 34-44,53-62 not clear.	03/12/2020
1212	0710102116932019/2	INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/634(ND)2019	pg 6 not clear and true copy missed	13/03/2020
1213	0710102125672019/9	NOIDA TOLL BRIDGE COMPANY LIMITED Vs. BAYA WEAVER LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2428(PB)2019	APPLICATION UPLOAD IN ADDESTIONAL	13/03/2020
1214	0710102128702019/4	FIRSTVALUE DIGITAL MEDIA PVT. LTD. Vs. NASCENT COMMUNICATION PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2454(ND)2019	APPLICATION UPLOAD IN ADDESTIONAL	13/03/2020

1215	0710102144852019/2	D.D. PRADHAN & CO. PVT. LTD. Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	COMPANY APPLICATION(COMPANIES ACT)/862(ND)2019		pg NUMBERING MISSED	13/03/2020
1216	0710102153032019/2	PROPERTREE REAL ESTATE SOLUTIONS PRIVATE LIMITED Vs. UNIBERA DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/1556(ND)2019		PG- 10,12,22,23 NOT CLEARK	13/03/2020
1217	0710102156512019/6	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3194(ND)2019		APPLICATION FILED IN ADDESTIONAL	13/03/2020
1218	0710102168862019/2	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020		PG NUMBERING MISSED	13/03/2020
1219	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020		PG NUMBERING MISSED	13/03/2020
1220	0710102406842018/35	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/694(PB)2018		IRP REPORT FILE IN ADDESTIONAL	13/03/2020
1221	0710120004492018/28	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/967(PB)2018		VOL 1 MISSED AND UPLOAD AGAIN CORRECTLY VOLUME ISE	13/03/2020

1222	0710120007302018/56	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		PG- 24,35,36,38-46 NOT CLEAR	13/03/2020
1223	0710200425222018/1	ASHOK KUMAR GARG Vs. RENUKA INFRATECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/166(ND)2017		TRUE COPY SING MISSED	14/03/2020
1224	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2617(ND)2019		APPLICATION FILE IN ADDESTIONAL	15/03/2020
1225	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2739(ND)2019		APPLICATION FILED IN ADDESTIONAL	15/03/2020
1226	0710102001332020/7	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020		PAGES CUT	16/03/2020
1227	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.	----IBC Under Sec 9	COMPANY PETITION IB (IBC)/381(ND)2020		APPLICATION FILE INADDESTIONAL	16/03/2020
1228	0710102012742020/2	GAURAV KATHURIA Vs. RG RESIDENCY PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/401(PB)2020		REPLY'S FORMAT WRONG	16/03/2020

1229	0710102027852020/1	SHARK MINES & MINERALS PRIVATE LIMITED Vs. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/677(PB)2020		PAGE 5,6 NOT CLEAR	16/03/2020
1230	0710102108872019/6	ORIENT LINKS CO. LLC Vs. RAM KISHORE NAGARMAL MARKETING PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1882(ND)2019		APPLICATION FILE IN AS A ADDESTIONAL	16/03/2020
1231	0710102138742019/2	SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2745(ND)2019		APPLICATION FILED AS A ADDESTIONAL	16/03/2020
1232	0710102154282019/5	MANISH SAINI Vs. JMD LIMITD	IBC under Sec 7	COMPANY PETITION IB (IBC)/3163(ND)2019		NO DOCS	16/03/2020
1233	0710102166182019/2	AMARJIT SINGH CHATHA Vs. THREE C INFRATECH PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/22(ND)2020		WRONG EFILE	16/03/2020
1234	0710102172242019/1	RAJIV BAJAJ Vs. ANNIES APPAREL PVT LTD	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /81(PB)2020		PG 54-55 NOT CLEAR	16/03/2020
1235	0710120004492018/16	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/967(PB)2018		WRONG EFILE	16/03/2020

1236	0710102005642020/2	SWASTIK PIPE LIMITED Vs. FARIDABAD STAMPINGS PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/261(ND)2020		WRONG EFILE	17/03/2020
1237	0710102006902019/5	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP	IBC Under Sec 9	COMPANY PETITION IB (IBC)/365(ND)2019		SIGN MISSED	17/03/2020
1238	0710102023752020/1	CANDY ENTERPRISES PVT. LTD. Vs. FUNBARS HOSPITALITY PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/642(ND)2020		PG-4MISSED	17/03/2020
1239	0710102024812020/1	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/610(PB)2020		WRONG EFILE	17/03/2020
1240	0710102024812020/2	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/610(PB)2020		WRONG EFILE	17/03/2020
1241	0710102030852020/1	RENZON TECH PRIVATE LIMITED Vs. RADICAL SOLAR PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/750(ND)2020		index missed	17/03/2020
1242	0710102105952019/4	CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1861(ND)2019		sign missed on annexure	17/03/2020

1243	0710102116932019/3	INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/634(ND)2019		pg 6-7 not clear	17/03/2020
1244	0710102122482019/3	S.A. EQUIPMENTS PRIVATE LIMITED Vs. RYSN INFRA LLP	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2866(ND)2019		WRONG EFILE	17/03/2020
1245	0710102150902019/5	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/864(ND)2019		incomplete doc	17/03/2020
1246	0710102170832019/7	INNOVATIVE FACILITY SOLUTIONS PVT. LTD Vs. REAL CARE BUILDING MAINTENANCE SERVICE PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/150(ND)2020		wrong index	17/03/2020
1247	0710120006832018/14	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1038(PB)2018		incomplete doc	17/03/2020
1248	0710200426982018/5	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/20(ND)2018		index missed and pg no 1 not clear	17/03/2020
1249	0710204174062019/1	NIBEDITA PATRA AND ANR. Vs. TOSHALI HOLIDAYS SERVICES PVT LTD AND ORS.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/179(ND)2019		sign missed on every page	17/03/2020

1250	0710102004032020/1	MIDLAND VINCOM PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2020		pg 16 not clear	18/03/2020
1251	0710102005012020/5	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		index missed	18/03/2020
1252	0710102071502019/3	ORIENTAL HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/300(ND)2019		Pg Not 1 & Income Tax Service Missing	18/03/2020
1253	0710102083542019/12	RAJ KUMAR DUBEY Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/403(ND)2019		Signature Missing in Index & Reply & Income Tax Service Missing / Reply	18/03/2020
1254	0710102122952019/7	SUSHIL ENTERPRISES PRIVATE LIMITED Vs. UNIQUE PUBLISHERS (INDIA) PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2269(ND)2019		Wrong File / Application	18/03/2020
1255	0710102133412019/1	SHAIKH NAFIS ANJUM Vs. GHAZIABAD DEVELOPMENT AUTHORITY	Sec 60(5)	COMPANY APPLICATION(IBC)/2100(PB)2019		Wrong File / Report	18/03/2020
1256	0710102134682019/3	AMIT MADAN Vs. ANSAL HI-TECH TOWNSHIPS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2592(ND)2019		wrong file	18/03/2020

1257	0710102158122019/2	ASSISTANT COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES & OTHERS/M/S	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/947(ND)2019		Roc & Income Tax Service	18/03/2020
1258	0710102160562019/1	ADITYA AHALAWAT Vs. FIITJEE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/75(ND)2020		Index Missing/ Reply	18/03/2020
1259	0710102005182020/5	DELHI MEDIART PRIVATE LIMITED Vs. SANYOG HEALTHCARE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/304(ND)202 0		Affidavit And Estamp Date Paper Not Match	19/03/2020
1260	0710102006592019/4	RATAN SINGH Vs. THEME EXPORT PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/323(ND)201 9		reply every pages signature missing	19/03/2020
1261	0710102008952020/1	VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	COMPANY APPEAL (COMPANI ES ACT)/138(ND)2020		incomplete documents & index missing	19/03/2020
1262	0710102009742020/3	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/128(ND)202 0		Signature Missing In Reply & Page 4 Not Clear	19/03/2020
1263	0710102009902020/2	LIC HOUSING FINANCE LIMITED Vs. M/S IREO WATERFRONT PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/332(ND)202 0		Signature Missing in Reply & Main Case No Missing	19/03/2020

1264	0710102012862020/4	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/419(PB)2020	wrong e-file	19/03/2020
1265	0710102018032020/3	LAKHAN SINGH Vs. ALAKNANDA BUILDTECH PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/566(PB)2020	wrong document	19/03/2020
1266	0710102022332020/2	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /1387(ND)2020	Index Missing & Pagation Not Done	19/03/2020
1267	0710102024532020/1	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/618()2020	Signature Missing In Index	19/03/2020
1268	0710102024532020/2	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/618()2020	Signature Missing In Index	19/03/2020
1269	0710102025332020/1	RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/630(ND)2020	wrong application	19/03/2020
1270	0710102028502020/1	MR. LAVAKESH Vs.	22(3)(b)	INTERLOCUTORY APPLICATION (I.B.C)/1749(ND)2020	Page No Clear 1 to 3,6 to 7	19/03/2020

1271	0710102079752019/1 1	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO- PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)20 19		Document Not Upload Properly	19/03/2020
1272	0710102095082019/3	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1587(ND)20 19		Pagination Not Done & Wrong File	19/03/2020
1273	0710102095082019/4	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1587(ND)20 19		Pagination Not Done & Wrong File	19/03/2020
1274	0710102119992019/1 1	KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2322(ND)20 19		wrong File	19/03/2020
1275	0710102144522019/2	M/S ROSEWOOD PROJECTS PVT. LTD. Vs. LAFYCON ENGINEERING SERVICES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2949(ND)20 19		14, 15 not clear page	19/03/2020
1276	0710102146192019/7	NEHA JAIN Vs. PEBBLE GLOSSY METALS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3084(ND)20 19		wrong doc upload	19/03/2020
1277	0710102152382019/3	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/90(ND)2020		page numer missing	19/03/2020

1278	0710102159752019/1	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED	Sec 30	COMPANY APPLICATION(IBC)/2778(PB)2019	wrong doc upload	19/03/2020
1279	0710102159752019/2	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED	Sec 30	COMPANY APPLICATION(IBC)/2778(PB)2019	wrong doc upload	19/03/2020
1280	0710102166652019/6	UNION OF INDIA THROUGH SFIO Vs. TAVISHI ENTERPRISES PVT LTD	Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/32(ND)2020	service missing	19/03/2020
1281	0710102170992019/7	NORTH EAST GARMENTS PRIVATE LIMITED Vs. RAJESH PROJECTS (INDIA) PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/5(ND)2020	document not properly upload	19/03/2020
1282	0710102137062019/6	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2688(ND)2019	wrong document upload	20/03/2020
1283	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	document wrong upload	04/02/2020
1284	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	document wrong upload	04/02/2020

1285	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/661(PB)2018	wrong document upload	16/04/2020
1286	0710120004132018/30	PUNJAB NATIONAL BANK Vs. CARNATION AUTO INDIA PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/302(ND)2017	wrong document upload	27/04/2020
1287	0710102169762019/11	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/36(PB)2020	wrong doc upload	28/04/2020
1288	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1794(ND)2019	wrong doc upload	05/05/2020
1289	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020	document properly upload	18/06/2020
1290	0710102028092018/2	INCOME TAX OFFICER WARD 4 2 Vs. ROC-BARTER CARD PRIVATE LIMITED	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1151(ND)2018	Reject (wrong file name)	26/06/2020
1291	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	wrong E-filing (application)	26/06/2020

1292	0710102062592020/1	RAJNISH GUPTA Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2111(ND)2020	wrong E-filing	26/06/2020
1293	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	wrong E-filing	27/06/2020
1294	0710102006902019/7	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP	IBC Under Sec 9	COMPANY PETITION IB (IBC)/365(ND)2019	wrong E-filing	07/02/2020
1295	0710102063532020/1	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425	COMPANY APPLICATION(COMPANIES ACT)/281(ND)2020	sign on reply missed, true copy and sign missed. exemption application also move in this reply.	07/02/2020
1296	0710102115422019/9	ACIT CIRCLE -17(2) NEW DELHI Vs. REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS &	Sec 252 (1) - By Government Body,Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/615(ND)2019	page no. 11-12 missed i.e. proof of service and 65-B Certificate	07/02/2020
1297	0710102031902020/4	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1990()2020	wrong E-filing	07/03/2020
1298	0710102077242019/8	BHARART CHUGH Vs. PD ADVISORY SERVICES L.L.P	IBC under Sec 7	COMPANY PETITION IB (IBC)/1096(PB)2019	Page 363, 365-367 missed and page 364, 368, 378 and 384 are not clear	07/03/2020

1299	0710102098562019/5	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED	IBC Under Sec 10	COMPANY PETITION IB (IBC)/1573(ND)2019	wrong e-filing	07/03/2020
1300	0710102169762019/15	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/36(PB)2020	sign on reply and index not numbered (fill).	07/03/2020
1301	0710102062852020/1	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020	proof of service missed, true copy and sign missed	07/04/2020
1302	0710102171852019/1	INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES(SVP INFRAHOMES PVT LTD)	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/72(ND)2020	Service MISSING/ (Vakalatnama & Memo Parties)	07/10/2020
1303	0710102412382017/3	M/S COLUMBIA PETROCHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017	Wrong File / Report Filed By Liquidator	07/10/2020
1304	0710102021332020/3	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/43(PB)2020	Wrong File /Joint Petition	07/11/2020
1305	0710102023302020/1	WHITE STUDIO ARCHITECTS Vs. FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/597(ND)2020	Proof of Service / Reply	07/11/2020

1306	0710102001212020/7	SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC) /207(PB)2020		Page Not Clear 54,55,125, Page No 67 Hindi Translate Missing etc / Reply	15/07/2020
1307	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)20 20		Index Missing & Affidavit Missing & Signature Missing / Short Reply	15/07/2020
1308	0710120007702018/3 6	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)20 18		wrong File / Report Filed By irp	15/07/2020
1309	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH INFRA LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/633(ND)202 0		Affidavit Missing	17/07/2020
1310	0710102130002019/7	M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.	Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/163(ND)2019		Pagination Missing IN index	19/07/2020
1311	0710102061312020/2	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2 020		Written Submissions Every Pages signature Missing & True Copy Signature Missing / Written Submission	22/07/2020
1312	0710102078142019/1 6	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	19(2)	COMPANY APPLICATION(IBC) /703(PB)2019		One Page upload Only / Written Submission	22/07/2020

1313	0710102158902019/7	BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR .	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/186(PB)2019		Voume Will Divided After 200 Pages True Copy Signature	23/07/2020
1314	0710102014502020/2	VEKAS KUMAR GARG Vs. REDTOPAZ REAL ESTATE PVT. LTD.	Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/955(ND)2020		True Copy Missing	24/07/2020
1315	0710102096972019/5	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1526(ND)2019		True Copy Signature Missing & Volume Will Be Divided After 200 Pages	24/07/2020
1316	0710102159692019/4	GLOBAL GATE CORPORATE SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/973(ND)2019		Wrong Filed& Index missing & Pagination Missing /Urgent Application	24/07/2020
1317	0710102117612019/13	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		Page No Clear 150 To 165 Not Clear File Have Doubt	30/07/2020
1318	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/762()2020		court log Also But Documents Not Match Fully wrong Documents / Shwoing Petition	08/05/2020
1319	0710102065852020/1	ADHARSHILA COUNTRY HOMES PVT. LTD. Vs. 00	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2408(ND)2020		Every Pages Signature Missing / Minutes Of Meeting	08/06/2020

1320	0710102105962019/7	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Volume wise Index Missing & Pg No 208 To 333 Pages Missing Pg No 418 To 447 Pages Are Missing & Volume 3 Index Missing / Reply	08/06/2020
1321	0710102030762018/3	B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1752(ND)2018	wrong File / Report Filed B	08/11/2020
1322	0710102075772020/1	M/S. SSMP INDUSTRIES LTD Vs. IAP COMPANY PRIVATE LIMITED	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3116()2020	wrong File / Report Filed By liquidtor	15/08/2020
1323	0710102090872019/5	ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1359(ND)2019	True Copy Signature Missing in Annexure	17/08/2020
1324	0710102025802018/16	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018	wrong File	21/08/2020
1325	0710102117612019/16	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019	Index Missing	21/08/2020
1326	0710200411582018/6	SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/197(ND)2018	Reply Every Pages Signature missing & True Copy Signature Missing & Two Reply Filed In One Diary No / Reply	22/08/2020

1327	0710102027422018/4	JEEVANTIKA ORGANIC FARMING LLP Vs.	Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/198(ND)2018		Index Missing & Pagation Missing	27/08/2020
1328	0710102158532019/3	M/S RELIANCE COMMERCIAL FINANCE LTD Vs. VARDHMA ESTATES & DEVELOPERS PVT. LTD.	22(3)(b)	COMPANY APPLICATION(IBC)/2782(PB)2019		wrong e-file	27/08/2020
1329	0710102016872020/1	COLLEGEDONIA WEB PRIVATE LIMITED Vs. COMPARE POLICY INSURANCE WEB AGGREGATORS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/572(ND)2020		reply sign missed on every pages	28/08/2020
1330	0710102105962019/8	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		true copy sign missed	28/08/2020
1331	0710102105962019/9	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		true copy sign missed Same file	28/08/2020
1332	0710102142612019/3	AVINEESH MATTA Vs. KRISHAN BANSAL	Sec 30	COMPANY APPLICATION(COMPANIES ACT)/826(ND)2019		wrong document	28/08/2020
1333	0710102016052019/12	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/659(ND)2019		document not clear	29/08/2020

1334	0710102067062020/3	K.K GOLYAN Vs. NULON INDIA	Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/78(PB)2020	wrong efile	29/08/2020
1335	0710102000722018/9	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED	Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018	wrong File Report Filed By Liquidtor	30/08/2020
1336	0710102029062020/5	ICICI BANK LIMITED Vs. DEHRADUN HIGHWAYS PROJECT LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/725(ND)2020	true copy sign missed	30/08/2020
1337	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER JAIN	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2200(ND)2020	proof of service missed	30/08/2020
1338	0710102066952020/3	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)2020	repy , and true copy sign missed	30/08/2020
1339	0710102006892019/4	PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA DT. COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES M/S INDUS AIRWAYS PRIVATE LIMITED	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/236(ND)2019	Document not uploaded proper	31/08/2020
1340	0710102034502018/2	REGISTRAR OF COMPANIES M/S INDUS AIRWAYS PRIVATE LIMITED	Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/53(ND)2019	Page 2 Missed	31/08/2020

1341	0710102067862020/1	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2555(PB)20 20		Page 116,117 not clear, page 120 Repeat	31/08/2020
1342	0710102068432020/1	CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2576(PB)20 20		Main Case Type Wrong	31/08/2020
1343	0710102078032020/5	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2020		Wrong Document	31/08/2020
1344	0710102081402020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)20 20		Wrong Main Case No.	31/08/2020
1345	0710102081402020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)20 20		Wrong Main Case No. & No sign on Written Submission	31/08/2020
1346	0710102081402020/3	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)20 20		Wrong Main Case No. & no sign on Written Submission	31/08/2020
1347	0710102082352020/1	HEMANT KHANDELWAL Vs.	Application under any other provisions	COMPANY APPLICATION(CO MPANIES ACT)/428(ND)2020		page no 43,44,47 not clear	31/08/2020

1348	0710102082352020/2	HEMANT KHANDELWAL Vs.	Application under any other provisions	COMPANY APPLICATION(CO MPANIES ACT)/428(ND)2020		Page no. 43,47 not clear, no true copy	31/08/2020
1349	0710102082512020/2	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDI KSHA SAINI	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)20 20		Documents not uploaded proper	31/08/2020
1350	0710102143292019/4	HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD	Sec 60(5)	COMPANY APPLICATION(IBC) /2448(PB)2019		Wrong Document	31/08/2020
1351	0710102147452019/3	AKUATE INTERNET SERVICES LTD. Vs.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/173(ND)2019		Document not uploaded proper	31/08/2020
1352	0710102423182018/2	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/639(PB)2018		Advance Service Missed	31/08/2020
1353	0710102423182018/4	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/639(PB)2018		Page no. 307 to 312 not clear, No sign in every page of petition	31/08/2020
1354	0710200000622018/3	RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1388(ND)20 18		not sign in reply	31/08/2020

1355	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	Section 95(1)	COMPANY PETITION IB (IBC)/514(ND)2020	Wrong Document	09/01/2020
1356	0710102027262018/5	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2018	No Index	09/01/2020
1357	0710102061222020/3	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	Sec. 59,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Proof of service not clear, No sign in reply	09/01/2020
1358	0710102066302020/2	M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD	Sec 60(2)	INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2020	no index	09/01/2020
1359	0710102067862020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2555(PB)2020	No Index	09/01/2020
1360	0710102068442020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2578(PB)2020	no index	09/01/2020
1361	0710102073762020/1	VIKRAM TULI Vs. ONE GROUP (CONSORTIUM)	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3410(PB)2020	no sign in reply	09/01/2020

1362	0710102076482020/3	REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3139(ND)2 020		Page no. 41,43,45,71,108,109,113,1 59,160 to 166,169 to 172,204 not clear, page 230, 231 missed	09/01/2020
1363	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2 020		Wrong Document	09/01/2020
1364	0710102082512020/3	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDI KSHA SAINI	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)20 20		no Sign in written submission	09/01/2020
1365	0710102124112019/2	AMIT AGARWAL Vs. BESTECH INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2321(ND)20 19		page 95-99,101 not clear	09/03/2020
1366	0710102162062019/4	NEERJA DUBEY & PUSHPA PRASHARA Vs. PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/3385(ND)20 19		true copy sign missed	09/03/2020
1367	0710102165052019/4	BALWANT SINGH Vs. M/S AMB INFRABUILD PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/190(ND)202 0		true copy sign missed	09/03/2020
1368	0710102009892019/4	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANI ES ACT)/336(ND)2019		index missing	09/04/2020

1369	0710102032072018/4	ASHTBUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/5(ND)2019		true copy sign missed	09/04/2020
1370	0710102065952020/1 1	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/77(ND)2020		Pg- 4 to 13 / 26 to 29 not clear	09/04/2020



Samendra Shukla
Assistant Registrar